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CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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O.A/T.A No. 124/96.....

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CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH ::::GUWATI-5.

O.A.No. 124 1996.

DATE OF DECISION... 17-2-1999

Sri Manindra Kumar Purkayastha ors. (PETITIONER(S))

Shri U.K. Nair.

ADVOCATE FOR THE
PETITIONER(S)

VERSUS

Union of India & Ors.

RESPONDENT(S)

Shri A. Deb Roy, Sr.C.G.S.C for respondents No.1 to 4 and Shri M. Chala for respondent No.5.

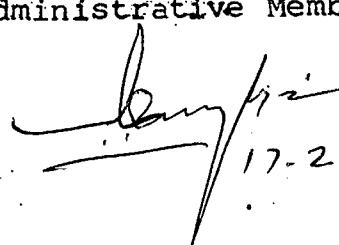
ADVOCATE FOR THE
RESPONDENTS.

THE HON'BLE JUSTICE SHRI D.N.BARUAH, VICE CHAIRMAN.

THE HON'BLE SHRI G.L.SANGLYINE, ADMINISTRATIVE MEMBER.

1. Whether Reporters of local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the judgment ?
4. Whether the Judgment is to be circulated to the other Benches ?

Judgment delivered by Hon'ble Administrative Member.


17-2-99

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CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No. 124 of 1996.

Date of Order : This the 17th Day of February, 1999

Justice Shri D.N.Baruah, Vice-Chairman.

Shri G.L.Sanglyine, Administrative Member.

1. Sri Manindra Kumar Purkayastha,
2. Sri Himangshu Paul,
3. Sri Tarani Kanta Deka,
4. Sri Tarun Talukdar and
5. Sri Soumendra Nath Dutta

All the applicants are working in the Grade of HSG-II, S.A under the respondent No.4 at Guwahati.

... Applicants.

By Advocate Shri U.K.Nair.

- Versus -

1. The Union of India, represented by the Secretary to the Government of India, Department of Posts, New Delhi.
2. The Director General, Posts, New Delhi.
3. The Chief Postmaster General, Assam Circle, Guwahati-1.
4. The Senior Superintendent of R.M.S. Guwahati Division, Guwahati-1.
5. Sri Biplab Kumar Roy, HSG-II S.A. Office of the Sr.Superintendent of R.M.S, Guwahati Division, Guwahati-1.

... Respondents.

By Advocate Shri A.Deb Roy, Sr.C.G.S.C for respondents No.1 to 4, Shri M.Chanda for respondent No.5.

O R D E R

G.L.SANGLYINE, ADMN MEMBER,

The five applicants in this Original Application have contested the action of the respondents as contained in order No. Staff/17-1/96 BCR dated 1.5.1996, Annexure-6, insofar as it relates to Respondent No.5, Sri Biplab Kumar Roy, and the Draft Gradation List of Railway Mail Service

(RMS for short) officials in the cadre of HSG-I (General Line) and HSG-II (BCR) communicated vide letter No.B-2/26/Ch I dated 30.5.1996, Annexure-7.

2. The applicants and the respondent No.5 were Sorting Assistants (SA for short) in the RMS. The applicants No.1 and 2 entered service on 15.3.1966; the applicants No.3 and 4 on 1.6.1967; the applicant No.5 on 6.4.1968 and the respondent No.5 on 23.10.1969. There was one channel of promotion commonly known as one third LSG (Lower Selection Grade) ^{availied of this channel and} quota. The respondent No.5/qualified in the Limited Competitive Examination for promotion against the one third LSG quota and was promoted to LSG against the said quota on 12.11.1981. The respondents introduced a Time Bound One Promotion (TBOP for short) Scheme on 17.12.1983 vide Annexure -1 which took effect from 30.11.1983. According to this scheme all officials belonging to basic grades in the Group C and Group D to which there is direct recruitment either from outside/or by means of Limited Competitive Examination from lower cadres and who have completed 16 years of service in the grade will be placed in the next higher grade. Under this scheme the first four applicants were promoted as LSG (TBOP) with effect from 30.11.1983 and the applicant No.5 with effect from 6.4.1984. Thus the respondent No.5 had entered into the grade of LSG earlier than the applicants. On 11.10.1991 the respondents vide Directorate letter No. 22-1/89-PE.I dated 11.10.1991, Annexure-4, introduced a scheme known as Biennial Cadre Review (BCR for short) with effect from 1.10.91. The object of this BCR is that under this scheme the incumbents of existing posts would be enable to draw pay in higher scales on completion of 26 years of service, not only for providing promotional opportunities

for the staff concerned but also on the basis of functional justification. This scheme will be applicable for only those cadres in Group C and D for which scheme of One Time Bound Promotion on completion of 16 years of service in the basic grade is already in existence vide O.M. dated 17.12.1983 referred to above. Consequently the applicants who were in LSG(TBOP) were promoted to HSG (Higher Selection Grade)-II (BCR) under the BCR scheme. Applicant No.1 and 2 were promoted with effect from 1.7.1992 and applicants No.3, 4 and 5 with effect from 1.7.1993. The respondent No.5 was not promoted alongwith them as he had not completed 26 years of service till 1996. He was promoted only on 1.1.1996. Thus the respondent No.5 came to the HSG-II (BCR) later than the applicants. In the gradation list of Group C officials of RMS 'GH' Division as on 1.7.1994, Annexure-5, all the five applicants were shown senior to respondent No.5 who occupied serial No.49 in the list. However, in pursuance of Directorate letter No.22-5/95-PE.I dated 8.2.96 circulated vide C.O.Guwahati letter No.Est/2-56/91 dated 20.2.1996 regarding modification of BCR scheme for promotion of senior officials from the date of promotion of their immediate juniors in the next higher scale the date of promotion of some officials including respondent No.5 were modified. The modified date of promotion is shown as 1.10.91. The applicant is the only one from the 'GH' RMS. Subsequently a Draft Gradation List of RMS officials in the cadre of HSG-I (General Line), HSG-II(Norm base) and HSG-II(BCR) was circulated vide letter dated 30.5.1996, Annexure-7 referred to above. In this Draft Gradation List of HSG-II (BCR) in respect of SA cadre in Assam Circle the respondent No.5 became senior to the applicants, Thus, in short, the

issue in this O.A. is whether the respondents have proposed to place the respondent No.5 above the applicants correctly.

3. Learned counsel Mr U.K.Nair submitted on behalf of the applicants that the applicants were promoted to HSG-II (BCR) on completion of 26 years of service earlier than the respondent No.5 and therefore they ranked senior to him in the grade. The proposed action of the respondents to place him above the applicants in the Draft Gradation List of HSG-II (BCR) is therefore unsustainable. Learned counsel Mr M.Chanda appearing for respondent No.5 on the other hand submitted that the respondent No.5 was promoted to the grade of LSG one third quota much earlier than the applicants and had occupied his position in the cadre of LSG long before the applicants were promoted to LSG(TBOP). In view of this fact he cannot be placed junior to the applicants in the grade of HSG-II (BCR). Mr Chanda also relied on the decision of Lucknow Bench of this Tribunal in Ausan vs. Union of India and others, reported in (1996) 32 ATC 337.

4. The origin of the cause of action in the application presently under consideration before us can be traced back to the letter dated 8.2.1996 issued by the Government of India, Ministry of Communications, Department of Posts to all Heads of Postal Circles. We reproduce the letter herein below :-

"Subject: Modifications of TBOP/BCR scheme
- instructions regarding.

Time Bound One Promotion Scheme and Biennial Cadre Review Schemes were introduced vide this office letters No.31-26/83-PE.I dated 17.12.83, No. 20-1/88-PE.I dated 26.7.91, No.22-1/89-PE.I dated 11.10.91 and No.4-12/88-PE.I (Pt) dated 22.7.93 with a view to improve promotional prospects of employees of the Department of post. As per these Schemes, officials who complete prescribed satisfactory length of service

in the appropriate grades are placed in the next higher grade. Subsequently, it was noticed that some officials e.g. UDCs in the Circle and SBCO, LSG (both 2/3rd and 2/3rd), P.O. & R.M.S. Accountants, who were senior before implementation of the schemes were denied higher scales of pay admissible under the Schemes while some junior officials became eligible for higher scale of pay by virtue of their length of service. Some of the affected officials filed applications before various benches of the Central Administrative Tribunals demanding higher scale of pay from the date their juniors were made eligible under these Schemes.

2. The case has been examined in consultation with the Ministry of Finance, Department of Expenditure. It has now been decided that all the officials, such as, UDCs in the Circle Office and SBCO, LSG (both 1/3rd and 2/3rd), P.O. & R.M.S. Accountants, whose seniority was adversely affected by implementation of BCR Scheme placing their juniors in the next higher scale of pay will now be considered for next higher scale of pay from the date their immediate juniors became eligible for the next higher scale. This will, however, not be applicable to the officials who are senior to those officials, brought on transfer under Rule-38, P&T Vol.IV and are placed in the next higher scale of pay by virtue of length of service.

3. The inter-se seniority of the officials in the lower grade will be kept intact for the purpose of eligibility for promotion to next higher grade.

4. Heads of Circles are requested to settle all such pending cases/representations etc. according to the above guidelines within 60 days of issue of these orders.

It may be noted that this letter dated 8.2.1996 has not been impugned in this Original Application. We have therefore to see whether in issuing order dated 1.5.1996, Annexure-6, and the Draft Gradation List enclosed with letter dated 30.5.1996, Annexure-7, the respondents had illegally violated the terms embodied in the modified Scheme as contained

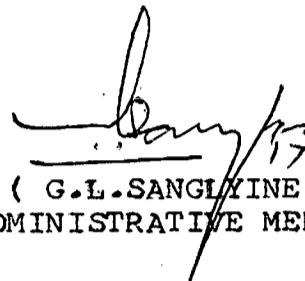
in the letter dated 8.2.1996 aforesaid. The letter dated 8.2.1996 states that all pending cases of all the officials, such as, UDCs in the Circle Office and SBCO, LSG (both 73rd and 2/3rd), P.O. & R.M.S. Accountants whose seniority was adversely affected by implementation of the BCR Scheme placing their juniors in the next higher scale of pay will now be considered for next higher scale of pay from the date their immediate juniors became eligible for the next higher scale. It is not disputed that the applicants were junior to respondent No.5 in LSG. However by virtue of the BCR Scheme the applicants were promoted to HSG-II (BCR) earlier than the respondent No.5 who was promoted only with effect from 1.1.1996. According to this modified scheme the respondent No.5 was due to be considered for placing him in the HSG-II (BCR) from the date his immediate juniors became eligible for the HSG-II (BCR). It is not known who were those immediate juniors to the respondent No.5 in 'GH' RMS who were eligible for HSG-II (BCR) with effect from 1.10.1991. Definitely the applicants were not eligible as on that date but only in 1992 and later. Whatever may be, the respondent No.5 was senior to the applicants in LSG and in accordance with this Scheme he was entitled to be considered from the date the applicants became eligible for HSG-II (BCR), if not earlier. Paragraph 3 deals with inter-se seniority. It is apparent from para 3 that the seniority in the lower grade, that is LSG in this case, will prevail even after the employees are placed in the HSG-II (BCR). In view of the provisions of the modified Scheme and the facts available as indicated hereinabove we are of the view that there is no room for interference with Annexure-6 order dated 1.5.1996 and the Draft Gradation

List as circulated vide Annexure-7 letter dated 3.5.199

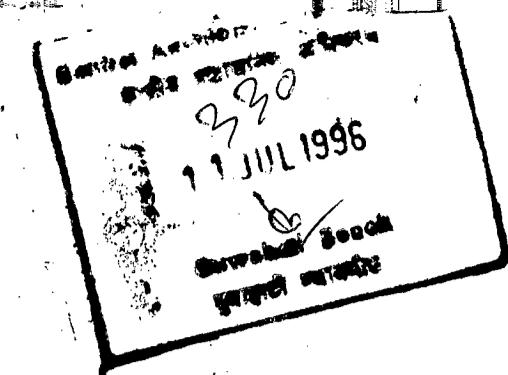
In the light of the above the application is
dismissed. No order as to costs.



(D.N.BARUAH)
VICE CHAIRMAN



(G.L.SANGHINE)
ADMINISTRATIVE MEMBER



BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL: : GUWAHATI BENCH

(An application under Section 19 of the Administrative Tribunals Act, 1985)

Title of the Case : O.A. No.124 of 1996

Shri Manindra Purkayastha & 4 others Applicants

- Versus -

Union of India and others Respondents

I N D E X

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13) Statement or Reply no. 5. - - - 57-66,

For use in Tribunal's Office :

Date of filing : 11-7-96
 Registration No. : OA 124/96

Neelam
 For REGISTRAR
 4/7/96

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL: : GUWAHATI BENCH

O.A. No. 124 of 1996

BETWEEN

1. Shri Manindra Kumar Purkayastha
2. Shri Himangshu Paul,
3. Shri Tarani Kanta Deka
4. Shri Tarun Talukdar
5. Shri Soumendra Nath Dutta

All are working in the grade of HSG-II, S.A.
under the respondent No. 4 at Guwahati

... Applicants

AND

1. The Union of India,
represented by the Secretary to
the Government of India,
Department of Posts,
New Delhi.
2. The Director General, Posts,
New Delhi.
3. The Chief Postmaster General
Assam Circle, Guwahati-781001
4. The Senior Superintendent of R.M.S.
Guwahati Division, Guwahati-781001
5. Shri Biplab Kumar Roy, HSG-II S.A.
Office of the Sr. Supdt. of R.M.S. (G.H.) Jr.
Guwahati Division, Guwahati-781001.

 ... Respondents

DETAILS OF APPLICATION

1. PARTICULARS OF THE ORDER AGAINST WHICH
THE APPLICATION IS MADE :

The instant application is in respect of
the retrospective promotion and assignment of higher
seniority to the respondent No. 5. In this regard, the
application is directed against the order No.

Filed by : At. Purkayastha
Through : N.K. S. Bhattacharya Adhocat (0/3/96)

Staff/17-1/96 DCR dated 1.5.96 modifying the date of promotion of the respondent No. 5 to HSG-II from 1.1.96 to 1.10.91 and the draft gradation list circulated under Memo No. B-2/26/CH dated 30.5.96 assigning higher seniority to the respondent No. 5.

2. JURISDICTION OF THE TRIBUNAL :

The applicants declare that the subject matter of the application is within the jurisdiction of this Hon'ble Tribunal.

3. LIMITATION :

The applicants further declare that the application is filed within the period of limitation prescribed under Section 21 of the Administrative Tribunals Act, 1985.

4. FACTS OF THE CASE :

4.1 That the applicants are all citizens of India and at present working in the capacity of HSG-II SA under the respondent No. 4. They are entitled to all the rights, protections and privileges guaranteed under the Constitution of India.



4.2 That the instant application has been filed by the applicants making a grievance against giving retrospective promotion to the respondent No. 5 and so also assignment of higher seniority to the said respondents over the applicants. Thus they have got the same cause

of action and have a common interest in the matter. The relief prayed for by all the applicants are also same. Accordingly, it is respectfully prayed that the Hon'ble Court may be pleased to invoke its power under Rule 4(5)(a) so as to permit the present applicants to join together and to agitate their grievance in this single application.

4.3 That the respective dates of entry of the applicants into their services vis-a-vis the respondent No. 5 are as follows :

Applicant No.	Date of Entry	Respondent No.	Date of Entry
1. 7. 92	30.11.83	Applicant No. 1	15.3.66
1.7.92	30.11.83	Applicant No. 2	15.3.66
1.7.93	30.11.83	Applicant No. 3	1.6.67
1.7.93	30.11.83	Applicant No. 4	1.6.67
1.7.93	6.4.84	Applicant No. 5	6.4.68
TBPs	1.1.96	Respondent No. 5	23.10.69

The applicants entered into the services of the ~~ex~~ R.M.S. as Sorting Assistant so also the respondent No. 5. Thus apparently having regard to the date of entry into the services, all the applicants are senior to the respondent No. 5.

4.4 That all the applicants were promoted/placed in the Lower Selection Grade (in short LSG) on completion of 16 years of service pursuant to a scheme popularly known as "Time Bound Promotion" Scheme. The said scheme was introduced vide DG P&T New Delhi's letter No.

31-26/83-TE-I dated 17.12.83 as circulated by the Senior Supdt. R.M.S. vide letter No. C-1/Estdt/GH/1 Promotion Scheme dated 6.1.84. The said scheme came into effect with effect from 30.11.83 as per the provisions of which all officials

belonging to basic grade in Group C and D on completion of 16 years of service in the grade will be placed in the next higher grade. In the said scheme, it has been laid down that the officials on promotion to the higher scale of pay on completion of 16 years of service will maintain their inter-se seniority in the lower grade for purpose of promotion to supervisory posts and the same was stated to be for the purpose of protecting the interest of the senior officials who may not be eligible for promotion in a particular year for non-completion of 16 years of service but are promoted on the basis of the recommendation of a subsequent DPC. In the said scheme, it has also been laid down that the official who ~~was~~ ^{is} considered unfit by DPC (on completion of 16 years of service) will lose the seniority vis-a-vis the officials promoted to the higher scale of pay on the basis of the recommendation of that D.P.C.

Instead of repeating the various provisions in the said scheme, a copy of the scheme is annexed herewith as ANNEXURE-1.

4.5 That as stated above, the applicants on completion of 16 years of service were promoted/placed in Lower Selection Grade with effect from 30.11.83, 30.11.83, 30.11.83, 30.11.83 and 6.4.84 respectively. On the other hand, the respondent No. 5 was promoted to LSG with effect from 12.11.81 under 1/3rd LSG quota meant for candidate who would qualify in the limited competitive examination. The respondent No. 5 was so promoted with effect from 12.11.81 and thus in his case, the time bound promotion scheme was not applicable at that time same having come into operation with effect from 30.11.83.

4.6 That the respondents in continuation of Annexure-1 letter dated 17.12.83 issued another letter by way of a circular under No. 45-1/85-SPB-II dated 19.9.85. By the said letter, it was laid down that for implementation of time bound one promotion scheme, the officials on promotion to LSG on completion of 16 years of service were to retain their inter-se seniority in the LSG for further promotion to HSG-II.

A copy of the said letter dated 19.9.85 is annexed herewith as ANNEXURE-2.

4.7 That the Government of India, Ministry of Communication (Department of Posts) vide their letter No. 6-19/82-SPB-II dated 13.12.85 addressed to all the Heads of Postal ~~Exxodes~~ Circles on the subject of "Divisionalisation of Lower Selection Grade Cadre" conveyed the decision of the Postal Service Board to make the Lower Selection Grade a Divisional cadre. As per the said letter, the officials in the LSG will be borne on the gradation list of the Division/Unit. For the purpose of promotion to the HSG, the seniority of the officials in the time scale will be based for such promotion at circle level even after promotion to the LSG under the time bound one promotion scheme.

A copy of the said letter dated 13.12.85 is annexed herewith as ANNEXURE-3.

4.8 That the applicants state that the respondents under their letter No. 22-1/89-PE.I dated 11.10.91

B.C.R.

introduced another scheme known as "Bi-ennial Cadre Review" according to which the incumbents of existing posts would be enable to draw pay in higher scale ~~as per~~ on completion of 26 years of service. ~~such~~ Such a scheme was introduced, not only for providing promotional opportunities of the staff concerned but also on the basis of functional justification. Bi-ennial Cadre Review was made applicable for only those entrants in Group C and D for which scheme of one time bound promotion on completion of 16 years of service in the basic grade is already in existence vide Annexure-1 scheme dated 11.12.83. Criteria for promotion, according to the said BCR is eligible 26 years of ~~as~~ satisfactory service.

A copy of the said BCR scheme circulated under letter dated 11.10.91 is annexed herewith as ANNEXURE 4.

JK

4.9 That pursuant to the said BCR, all the applicants were promoted/placed to HSG-II with effect from 1.7.92, 1.7.92, 1.7.93, 1.7.93 and 1.7.93 respectively. On the other hand the respondent No. 5 on completion of 26 years of service in the year 1996 was promoted to the said cadre with effect from 1.10.96. Thus obviously when the gradation list of RMS, Guwahati Division in respect of group C officials corrected upto 1.7.94 was published, his name was not shown against HSG-II (BCR) (TBOP) at Sl. No. 49 in the said gradation list. As against this, the applicants in the said gradation list figured at Sl. Nos. 11, 8, 20, 25 and 37.

A copy of the gradation list is annexed herewith as ANNEXURE-5.

4.10 That the applicants were surprised to come across a letter No. Staff/17-1/96 BCR dated 1.5.96 issued from the office of the Chief Postmaster General, Assam Circle, Guwahati by which the respondent No. 5 alongwith some others have been given retrospective effect of their promotion to HSG-II as against the actual date of promotion with effect from 1.1.96. The modification has been made with effect from 1.10.91. The said retrospective promotion and/or effect of promotion has been stated to be made in pursuance of Dte/MD's letter dated 8.2.96 mentioned therein. As already stated above, the respondent No. 5 was promoted on completion of 26 years of service under the BCR Scheme with effect from 1.1.96. However, by this impugned letter dated 1.5.96 ~~xxx~~ he is sought to be promoted to HSG-II with effect from 1.10.91 and if the same is given effect to naturally all the applicants ~~others~~ would rank junior to him. Although the facts remain that so far as the initial date of entry is concerned, all the applicants are senior to him. Further in respect of entry into the ~~xxx~~ grade of HSG-II under the BCR scheme also the applicant on completion of 26 years of service got their such promotion much ahead of the said respondent No. 5.

1.10.91 ?
23/10/69

A copy of the said letter dated 1.5.96 is annexed herewith as ANNEXURE-6.

4.11 That after the said letter dated 1.5.96 showing the modified date of promotion of the respondent No. 5 as 1.10.91 as against the actual date of promotion on

1.1.96, the respondents have published a gradation list under Memo No. B 2/26/CH dated 30.5.96 according to which the seniority position of the respondent No. 5 is at Sl. No. 6 and that of the applicants are at Sl. Nos. 74, 73, 100, 103 and 119 respectively.

A copy of the said gradation list dated 30.5.96 is annexed herewith as ANNEXURE 7.

4. 12 That being aggrieved by the said gradation list dated 30.5.96, the applicants made representation to the Chief Postmaster General, Assam Circle. Representations made by the applicants are being identical, one such representation is annexed herewith as ANNEXURE 8.

~~4.12~~ The applicants crave leave of this Hon'ble Tribunal to produce the copies of the other representations at the time of hearing of the instant application.

4.13 That the applicants state that their such representations are followed by time to time reminders but till date no action has been taken by the respondents towards redressal of their grievance in respect of their seniority position.

4.14 That the applicants state that admittedly the respondent No. 5 was promoted to HSG-II under BCR scheme to which grade the applicants were promoted to that grade. This being the position, there is no question of assigning the respondent No. 5 higher seniority over the applicants. In this connection, the Directorate letter under No. 4-62/93-SPB-II dated 31.1.94 as circulated under letter

dated 10.2.94 may be referred to. The said letter is on the subject of seniority of 1/3rd LSG officials promoted to HSG-II and BCR officials promoted to HSG-II. As per the contents of the said letter, it is crystal clear that the issue regarding fixation of seniority is under consideration in the Directorate and no decision has yet been taken.

A copy of the said letter dated 31.1.94

circulated under letter dated 10.2.94 is

annexed herewith as ANNEXURE-9.

4.15 That the applicants state that when the matter of fixation of seniority even otherwise also is under consideration of the Directorate, it is not known to the applicants as to how the seniority of the respondent No. 5 has been fixed above the applicants. Both as per the initial grade of entry into service as well as promotion to HSG-II under the BCR scheme, the applicants are all admittedly senior to the respondent No. 5 and thus by the impugned orders he could not have been placed above the applicants.

4.16 That the applicants state that when the said gradation list is still a provisional one, the respondents have decided to promote the respondent No. 5 further to the next higher grade. In such an eventuality, the applicants will suffer irreparable loss and injury and the same will seriously tell upon the service career of the applicants. In case of such an eventuality being materialised, all the applicants will have to work under

the respondent No. 5 much to the detriment of their service career.

4.17 That the applicants state that the respondents have misinterpreted and misread the letter dated 8.2.96 on the basis of which the impugned Annexure-6 letter given retrospective promotion to the respondent No. 5 with effect from 1.10.91 instead of 1.1.96 has been issued. A bare perusal of the said letter dated 8.2.96 leaves no manner of doubt that the said letter is not at all applicable towards determination of seniority of the applicant vis-a-vis the respondent No. 5. This will be further evident from the Annexure-9 letter dated 31.1.94 in which it was specifically stated that the matter regarding fixation of seniority in respect of the two streams i.e. 1/3rd LSG officials promoted to HSG-II and BCR officials promoted to HSG-II was under consideration. In the letter dated 8.2.96 there is no mention nor even any whisper about the said Annexure-9 letter dated 10.2.94. Thus there is no manner of doubt that the issue is still under consideration of the Directorate and thus the letter dated 8.2.96 is in no way applicable to the case of the applicants. Going by the contents of the said letter, it is crystal clear that the same is in different context.


A copy of the said letter dated 8.2.96 is annexed herewith as ANNEXURE 10.

4.18 That the applicants state that the impugned orders having been issued on the basis of a wrong interpretation of the Annexure-10 letter dated 8.2.96, same are

not sustainable and liable to be set aside and quashed. As already pointed out above, the applicants having been promoted to HSG-II under the BCR scheme much before the respondent No. 5 who has also been promoted under the said scheme there is no question assigning higher seniority to him. Further by the impugned letter dated 1.5.96 (Annexure-6) assigning of retrospective promotion to the respondent No. 5 with effect from 1.10.91 as against 1.1.96 is also not legally sustainable firstly because the ~~expo~~ basis on which the said impugned order has been issued is not at all applicable to the said case and secondly nothing new can be introduced to the BCR scheme so as to give double benefit to the respondent No. 5. The BCR scheme is made applicable ~~in the~~ only to the persons who have completed 26 years of service. The respondent No. 5 having been given the benefit of the said scheme on completion of 26 years in the year 1996, entitling him to be promoted to HSG-II with effect from 1.1.96, ~~the~~ a beneficial consideration cannot be adopted so as to bestow undue benefit to him and thereby seriously jeopardising service interest of the applicants. Admittedly the said Annexure-6 impugned letter dated 1.5.96 has been issued without hearing the appellants and many other such employees. By such retrospective promotion given to the respondent No. 5 not only the applicants, but many other persons who were promoted under the BCR scheme during the period 1.10.91 to 1.1.96 are also going to be effected. Apparently the impugned letter dated 1.5.96 is in gross violation of the principles of natural justice. Accordingly both Annexures-6 and Annexure-7 impugned orders are liable to be set aside and quashed.

5. GROUND FOR RELIEF WITH LEGAL PROVISIONS :

5.1 For that the impugned order being passed on misreading and misinterpretation of Government circulars same are not sustainable and liable to be set aside and quashed.

5.2 For that the applicants being senior to the respondent No. 5 in their basic grade and was also with reference to their entry into HSC-II and accordingly by the impugned orders they cannot be pushed down so as to give undue benefit of seniority to the respondent No. 5 and that too without giving ~~any~~ undue benefit of seniority to them any opportunity of being heard.

5.3 For that the purported design of the respondents to promote the respondent No. 5 to the next higher grade even before finalisation of the gradation list taking into account the representations made by the applicants is palpably illegal and arbitrary and are not sustainable in the eye of law.

5.4 For that it being specifically laid down in the various circulars that the determining factor seniority would be the basic seniority, there any deviation from such a position so as to benefit of seniority to the respondent No. 5.

5.5 For that the gradation list of 1994 has clearly placed the applicants above the respondents by their impugned action/orders do

turn down the same and give undue benefit to the respondent No. 5 and that too in violation of the principles of natural justice.

5.6 For that it is well established principles of law that a provisional gradation list is made final only after taking into the representation that may be made against the respective seniority positions of the representationists but in the instant case the respondents without responding to the representations of the applicants are going to act upon the said gradation list so as to give further promotion to the respondent No. 5 which is quite illegal and arbitrary.

5.7 For that the respondent No. 5 having been given benefit under the BCR scheme pursuant to which he got his promotion to HSG II in the year 1996, to which date the applicants were promoted way back in 1992/1993 he cannot be placed above the applicants by the impugned orders. Accordingly, the impugned orders are not sustainable and liable to be set aside and quashed.

5.8 For that a double standard cannot be maintained only for the respondent No. 5 inasmuch as he having been given the benefit of BCR Scheme and he having availed of the same cannot also be given another benefit of retrospective promotion on an analogy not germane to the BCR.

5.9 For that in any view of the matter, the impugned order is not sustainable and liable to be set aside and quashed.

6. DETAILS OF REMEDIES EXHAUSTED

The applicants declare that they have no other alternative efficacious remedy except by way of filing this application.

7. MATTERS NOT PREVIOUSLY FILED OR PENDING BEFORE ANY OTHER COURT :

The applicants further declare that they have not filed any application, writ petition or suit in respect of which this application has been filed, before any other Court and/or authority and/or any other Bench of this Hon'ble Tribunal nor any such application, writ petition or suit is pending before any of them.

8. RELIEFS SOUGHT FOR :

In view of the facts and circumstances stated above, the applicants most respectfully pray that the Hon'ble Tribunal may be pleased to admit this application, call for the records of the case and upon hearing the parties on the cause or causes that may be shown, and on perusal of the records, be pleased to allow the ~~applicants~~ application granting the following reliefs :

8.1 Set aside and quash the impugned orders dated 1.5.96 and 30.5.96 (Annexures 6 and 7 respectively)

8.2 To direct the respondents to assign the correct seniority position of the applicants above the respondent No. 5 with all consequential benefits.

8.3 To make a declaration to the effect that the applicants are senior to the respondent No. 5.

8.4 Cost of the application ;

8.5 Any other relief or reliefs to which the applicants may be entitled to and as may be deemed fit and proper under the facts and circumstances of the case.

9. INTERIM ORDER PRAYED FOR:

for 4/16

Pending disposal of the application, the applicants most respectfully pray that the Hon'ble Tribunal may be pleased to suspend the operation of the impugned orders and/or direct the respondents ^{not} to act upon the impugned orders alternatively it may be directed not to give any promotion to the respondent No. 5 without first giving such promotion to the applicants.

M

In any case it being the well established principle in respect of a gradation list that a gradation list is not final till the same is kept provisional one. In the instant case the impugned gradation list being a provisional one against which the representations of the applicants are pending, same cannot be held to be a final one so as to give any promotion to any of the incumbents based on such a provisional gradation list. Accordingly it is a fit case for granting an interim order as has been prayed for. As pointed out above under the facts and circumstances of the case, the respondents are seriously contemplating to give promotion to the respondent No. 5 to the next higher grade on the basis of the impugned

impugned orders. If the contemplation is allowed to be materialised, the applicants will suffer irreparable loss and injury and there may be occasion for multiplicity of litigation. Accordingly, it is a fit case for granting an interim order as has been prayed.

10.

The application is filed through Advocate.

11. PARTICULARS OF THE I.P.O. :

(i) I.P.O. No. 809345935 (ii) Date 23/6/96.

(iii) Payable at : Guwahati.

12. LIST OF ENCLOSURES :

As stated in the Index.

VERIFICATION

I, Shri Manindra Purkayastha, son of Late Bharat Chandra Purkayastha, aged about 52 years, at present working as in the grade of HSG-II under the respondent No. 4 do hereby solemnly affirm and verify that the statements made in paragraphs 1 to 4 and 6 to 12 are true to my knowledge ; those made in paragraph 5 are true to my legal advice. I have not suppressed any material facts. I am also authorised and competent to sign this verification on behalf of all the applicants.



And I sign this verification on this the 8th day of July 1996 at Guwahati.

Manindra Kumar Purkayastha
(MANINDRA KUMAR PURKAYASTHA)
20-7-96

INDIAN POSTS & TELEGRAPHS DEPARTMENT
O/O the Senior Superintendent, RMS GH' Dn, Guwahati-781008

To

All concerned.
in RMS GH' Dn.

No. C-1/Esst/GH/One Promotion Scheme., Dated Guwahati-8 the
6th Jan '83

A copy of instructions issued by DG, P&T New
letter No.31-26/83-PE dtd.17.12.83 and circulated vide CO
letter No. Esst/20-19/83 dtd.24.12.83 on the above subject is
forwarded herewith for information, guidance and necessary
action.

The 5 percent and 15 percent reduction in
operative and Supervisory staff respectively referred to in
para 8 and 10 of the instructions should be effected by
31.12.83 at the latest.

The receipt of the letter may please be acknowledged.

Appreciate
(A. N. D. KACHARI)

Senior Superintendent,
RMS GH' Dn, Guwahati-8

Copy of the above cited letter.

No.31-26/83-PE-I dtd. 17 Dec '83. from D.G. P& T N. Delhi

Sir,

The issue of giving time bound promotion to
regular employees in the operative cadre in the P&T Department
has been under consideration of the Departmental Council (JC).
The Government have agreed to a time-bound one promotion
scheme in the basis of operative cadres in the P&T Department.
An agreement on this scheme has been signed between the
official side and staff side in the P&T Departmental
Council of JCM on 30.11.1983. A copy of the agreement with
the staff side alongwith its enclosures is forwarded for
information.

The following instructions are hereby issued in
connection with implementation of the above mentioned scheme
in the P&T Department.

*Smalla 9/7
Advocate.*
(1) The scheme will come into effect from 30.11.1983.
All officials belonging to basic grades in Group 'C' and
Group 'D' to which there is direct recruitment either from
outside and/or by means of limited competitive examination
from lower cadres, and who have completed 16 years of
service in that grade will be placed in the next higher
grade. Officials belonging to operative cadres listed
in the Annexure-I to the agreement will be covered under
the scheme.

(2) The Heads of Circles/Divisional Superintendents
Heads of other functional units will take immediate action
to identify the officials who have completed 16 years of
regular service in the cadres covered under the scheme as
on 30.11.83 as well as the officials who will complete
16 years of service from 1.12.83 to 31.3.84.

Thereafter, action will be initiated by the Heads of Circle to convene departmental promotion committee meetings to consider promotion of the officials in the operative cadres to the next higher scale of pay. The Departmental Promotion Committee which will be constituted in accordance with the existing instructions applicable to the different cadres will assess the fitness of the identified officials for promotion to the higher scale of pay. The formalities in this regard should be completed within a period of 3 months. The promotions to the next higher scale of pay will be granted from the date following the date on which the identified officials complete 16 years of regular service. In case of officials who have completed 16 years of service before 30.11.83, the promotions to the next higher scale of pay will take effect from 30.11.1983.

(3) Special efforts should be made at all levels to take quick and prompt action which should be monitored by the Head of the Circle so that the DPC formalities are completed and promotion orders issued latest by 29.2.84.

(4) With effect from 1.4.84 onwards the Heads of Circles/ Divisional Supdts/Heads of functional units will identify the officials belonging to the cadres covered under the scheme, who will complete 16 years of service upto 31st March of the next year. The Departmental Promotion Committee meeting will be convened before 30th June to consider fitness of the officials completing 16 years of service in the grade during the year. Officials who complete 16 years of service on a date later than that of convening of the meeting of the DPC, will be placed on the approved list and will be promoted to the next higher scale of pay immediately on completion of 16 years of service, subject to their being found fit by the DPC and subject to normal rules relating to promotion. In respect of the officials who complete 16 years of service between the period from 1st April to the date the meeting of the DPC is convened, they will be placed in the next higher scale of pay from the date following the date they complete 16 years of service, subject to their being found fit by the DPC.

(5) As soon as the departmental promotion committees finalise the lists of officials who are to be promoted to the next higher grade, the Head of the Circle will ensure that the basis grade posts are upgraded to the Higher scale by issue of a formal sanction, distributing the higher posts to different units so that such officials can be placed on the higher grades.

(6) For promotions under the time-bound one promotion scheme the normal orders relating to reservation for SC/ST committees will not apply unless any specific order in this regard is subsequently issued.

contd...3

- 3 -

(7) The pay of the officials on their being placed in the next higher scale of pay under the scheme will be fixed under FR 22-C.

(8) Officials on promotion to the higher scale of pay on completion of 16 years of service will maintain their inter seniority in the lower grade for purposes of promotion to supervisory posts justified on standards. This is to protect the interest of the senior officials who may not be eligible for promotion in a particular year for non-completion of 16 years of regular service, but are promoted on the basis of recommendation of a subsequent DPC. In case, however, an official who is considered unfit by a DPC (on completion of 16 years of service), he will lose seniority vis-a-vis the officials promoted to the higher scale of pay on the basis of the recommendations of that DPS.

(9) In the operative cadres covered by the scheme a 5% reduction will be effected in the sanctioned posts by the Head of the Circle/Divisional Officer/Heads of independent functional units. The reduction will be done in respect of the basis grade posts covered under the scheme e.g. Time scale Assistants, Postmen, Group 'D' etc. on a divisional basis. In other words, the 5% cut will not be effected office-wise. The total number of posts in a division will be taken into account and with immediate effect the total number of posts will be reduced by 5%. While calculating the reduction, fraction of 5 and above will be rounded off to the next higher integer. The Divisional Supt. will ensure that the reduction is suitably distributed among various offices so that the service is not displaced. It may be noted that as a result of this, while there may not be any physical reduction of staff strength in smaller units, in bigger units the number of posts reduced may be more than 5%.

(10) Similarly, in respect of supervisory posts, which are sanctioned on the basis of prescribed norms as well as promotional posts which are sanctioned outside the basic grades as per prescribed norms (e.g. Supervisory LSG Posts, Mail Overseer, Sorting Postmen etc.) the number of sanctioned posts will be reduced by 15% on divisional basis. While calculating the reduction, fraction of 5 and above will be rounded off to the next higher integer. Here again the reduction should be suitably distributed among the different offices. The exercise referred to in this para and the previous para will have to be completed before 31-12-83 and a certificate should be given by the Head of the Circle personally, addressed to the Deputy Director General (P) (By no.) that this has been done.

Attested

As per the agreement with the staff side in the JCM existing officials regularly appointed to any basis grade will not be retrenched from Service as a result of 5% cut in the basis posts as mentioned in the previous paragraphs. If there are not sufficient vacancies in a Division to cover 5% reduction in the basis grade posts by 31-12-83, the posts may be continued to the extent necessary in order to keep the officials in service. As and when vacancies arise as a result of new creation, retirement, etc. the extra posts retained should be adjusted against them.

*Yashpal
9/7
Advocate*

contd...4.

12. The posts in operative and supervisory cadres will continue to be sanctioned on the basis of present norms until further orders. However, while taking up proposal for sanction of establishment in the different offices, care will be taken to see that the reduction of posts ordered in the year 1983-84 is duly taken into account and the staff reduced in a particular office even beyond 5% is not created again in the next review of the establishment.

13. After introduction of the scheme, the posts justified on prescribed standards, both in the basis and the supervisory grades, may continue to be sanctioned on the basis of the existing norms. On 1st April of every year, a 5% reduction in the basis grade posts and 15% in supervisory posts as described in paras 9 and 10, above will be effected in respect of the posts sanctioned during the previous financial year. It is clarified that the 5% and 15% cuts referred to in paras 9 and 10 in respect of posts existing on 30.11.83 will be effected immediately on receipt of this letter, in any case not later than 31.12.83. On 1.4.84 a similar reduction will be made in respect of posts sanctioned between 1.12.83 and 31.3.84. Thereafter the reduction will be effected on the 1st of April every year in respect of the additional posts sanctioned during the previous financial year.

In bigger offices where immediately on introduction of the scheme more than 5% of the sanctioned posts were reduced in order to maintain 5% cut on divisional basis, it has to be ensured that at the subsequent review of establishment of that office only extra posts justified on time test or prescribed norms will be sanctioned and the extra cut made in that office already is not restored.

For example, in an office if there were 100 posts in basis grade on 30.11.83 and 8 posts are reduced in order to maintain 5% cut on divisional basis, 92 posts would be available with effect from 31.12.83 (latest). If subsequently a review of establishment of this office is done and the total number of posts justified comes to 103, than only 3 more posts will be sanctioned for the office making the total effective number of posts as 95.

14. With effect from the date of introduction of the scheme the officials posted against regular supervisory posts, sanctioned on standards will be entitled to draw special allowance as indicated in Annexure 'B' to the agreement.

Only officials who hold supervisory posts will be eligible to draw the special allowance and as such necessary adjustments based on seniority in posting will have to be made. Such of the senior officials as are entitled to hold supervisory posts and have to move out for want of posts in the stations of their posting where they are working at present may be allowed at their option to move out at the end of the current academic year. But they will be eligible to draw special allowance only when they actually work against the supervisory posts. Supervisory posts carrying special allowance which from circle cadre will have to be filled on circle basis based on seniority.

Attested.

Malhotra
9/7
Advocate.

contd...5.

-5-

15. The incumbents of posts in promotional grades like Head Postmen/Sorting Postmen/Mail Overseer upto the extent of 10% of the total number of posts in the basic grade after 5% cut from which promotion is made will be entitled to Rs. 25/- per month as special allowance. Posts in Mail Overseer/Sorting Postmen etc. cadres upto a limit of 10% of total number of posts in Postmen cadre after 5% reduction should be identified and the officials holding those posts may be given the special allowance. The filling up of these posts may be done on seniority. This will apply to 10% of posts in the case of Mail Guards also.

The incumbents of the posts of Jamadars upto the extent of 10% of the total number of posts in the basic grade of Group 'D' Test Category (including those of Jamadars created by upgradation of Group 'D' posts) after effecting the 5% cut, will be entitled to Rs. 15/- per month as special Allowance. Such posts of Jamadar should be identified and the officials holding these posts may be given special allowance. The filling up of these posts may be done on seniority.

16. With effect from 30.11.83 special pay sanctioned for basic grade posts as charge allowance will be withdrawn. However, special pay on grounds such as for acquiring additional qualifications for special training and for handling cash etc. will continue so long as these posts are held by the officials in the basic grade unless a special pay is prescribed in the higher scale also.

17. Annexe 'C' to the Agreement gives particulars of the posts to which a special pay/charge allowance sanctioned at present will be withdrawn with effect from 30.11.83.

18. The Posts of single handed and double handed sub postmasters which carry charge allowance at present will henceforth be manned by officials who have completed 16 years of service and have been placed in the next higher scale of pay. In order to avoid inconvenience to the officials consequent on the introduction of the scheme in mid academic session. It is not necessary to deny such officials against the posts of single handed and double handed Sub Postmaster immediately. Such deployment may be effected at the end of the academic year. Charge Allowance to these posts will, however, stand withdrawn with effect from 30.11.83.

19. For sanction of supervisory posts ~~on standards in higher grades in future~~ the posts justified as per existing standards in the lower grades before reduction will be taken into account.

20. The special allowance for supervisory posts mentioned in paras 14 and 15 above will not have the characteristics of special pay. The special allowances shall not count for any purpose other than pensionary benefits.

Attest. etc.

Matta
9/7
Advocate

contd.....6.

- 6 -

21. P.O. & RMS. Accountants

P.O. & R.M.S. Accounts, who are in the time scale of pay plus special pay, are also entitled to promotion to the scale of Rs. 425-640 on completion of their total 16 years of service in the clerical grade including the period they worked as Accountants.

However, the officials belonging to P&T RMS Accountants cadre who have chosen the scale of pay of Rs. 380-620 are not eligible for one promotion on completion of 16 years of service in that scale. They may be given an option to revert to the time scale of pay plus special pay retrospectively with effect from the date they chose the scale of pay of Rs. 380-620. Their pay on reversion to the time scale of pay will be notionally fixed with reference to the pay in the time scale which they would have drawn plus special pay of Rs. 45/- They would be eligible for completion of 16 years of service in the time scale of pay. The special pay granted to them on notional basis may be taken into account for fixation of their pay subject to the conditions laid down in Govt. of India's order No. 6 S.R. The excess pay and allowances which they might have drawn in the scale of pay of Rs. 380-620 after fixation of their pay option should be exercised by all concerned within a period of two months from the date of issue of these orders and the option exercised once shall be final.

22. Since, it has been decided to give one promotion to all officials who complete 16 years of service in a particular grade, officials who have been transferred under Rule 38 of the P&T Manual, Vol. IV in the same cadre, are eligible to count their entire period of service for promotion under the scheme. This will cover even officials who have been transferred from one Circle to another in the same order. The question of extending the scheme to officials who have been transferred under Rule 38 from one cadre to another (e.g. from RMS Assistants to PO Assistants) is separately under consideration.

The following further clarifications and instructions are also issued.

(i) In respect of the cadres which are covered under the scheme of time bound one promotion, the orders issued vide P&T Dte. No. 31-1974-PE. I dated 15.6.74 and Ministry of Finance O.M. No. F.7(21)-E.III(A)/74 dtd. 10.1.1977 will stand withdrawn after 30.11.83.

(ii) Promotion to the LSG 1/3 rd on the basis of departmental examination will be abolished on introduction of the scheme. However, vacancies falling under LSG 1/3 rd quota upto 30.12.82 will be filled in accordance with the instructions on the subject.

Attested.

J. Malla
9/7

Advocate.

contd...7.

(iii) The introduction of the scheme will not effect officials who have already been promoted on regular basis from the basis grades to the next higher grades before 30.11.83 under existing rules. The officials who have already been promoted to the next higher scale of pay before 30.11.83 will ranken block senior to the officials who are placed in the next higher scale in pursuance of the new scheme.

(iv) The officers who completed 16 years of service and who are promoted to next higher of any will continue to perform operative duties unless they are posted to regular supervisory posts in their turn.

The Heads of Circles and Administrative personally responsible to ensure implementation of the ~~copy~~ issued above. They will examine the enclosures to this letter including the Agreement and the instructions contained in the above paras very carefully and take all steps for its most expeditious implementation. They will also be responsible to monitor the progress made in the Circle/ Administrative Units under their jurisdiction regarding the implementation of the scheme. Their attention is specially drawn to the instructions contained in para 10 regarding the certificate to be sent by them to the DDG(P) by name.

The Heads of Circles/Administrative Offices will please send a fortnightly progress report to the Directorate in the enclosed proforma regarding implementation of the scheme of time-bound one promotion.

In case of any doubt regarding implementation of the scheme, a reference may be made by Heads of Circles to the ADG (one promotion cell) in the P&F Dte. which has been specifically constituted to deal with the matters arising out of the implementation of time bound one promotion scheme in the P&T Department.

Receipt of this letter may please be acknowledged to Shri P.H.Venkateswara, ADG(PE).

Sd/S K. Parthasarathy
Deputy Director General(F).

Attested.
Partha
1/7
Advocate

DEPARTMENT OF POSTS: INDIA
OFFICE OF THE POSTMASTER GENERAL: N.E. CIRCLE: SHILLONG-1
No. Staff/AA-19/R1g/TB Dated Shillong the 25/10/1985

To:

1. All D.P.S.) in N.E. Circle 25 OCT 1985
2. All SSP/SPOs)
3. SSRM GH Dn Guwahati
4. SRM 'S' Dn Silchar
5. Supdt PSD/Guwahati/Silchar
6. Supdt N.E.S.D./Guwahati
7. Manager RLO/SHillong.
8. Manager MMS Guwahati
9. All Postmasters in N.E. Circle
10. Postmaster(G) SH/GH/SC
11. HRO RMS GH/SC
12. RMS Share C/O Shillong.
13. Staff/AA-19/R1g

Subj:

Clarification in respect of indicating position of T.B. P Officials in Circle Gradation list.

A copy of D.G. P&T New Delhi No. 45-1/85-SPB-II dt. 19.9.85 on the subject indicated above is fdd. herewith for information, guidance & necessary action.

This is in continuation of D.G. P&T. ND Memo No. 31-26/83-PE-I dt. 17.12.83 fdd under this office letter No. Est/20-19/83 dt. 24.12.83.

The receipt of this letter may please be acknowledged.

l. Munga
(L. Munga)
Asstt. Director (Staff)
for Postmaster General
N.E. Circle, Shillong

Copy of letter No & subject referred to above:

Sir,

I am directed to refer to your letter No. STA/11-85, dated the 18th of April, 1985, and d.o. of even number dated the 3rd of June, 1985, on the above subject.

The matter has been examined. Under the spirit of orders issued under this office Memo. No. 31-26/83-PE-I, dated the 17th of December, 1983, for implementation of Time Bound One Promotion Scheme, the officials on promotion to LSG on completion of 16 years of service were to retain their inter-se-seniority in the clerical grade for further promotion to HSG-II. only those officials who were over-looked at the time of promotion to LSG under T.B.O.P. Scheme on being found unfit for such promotion by the D.P.C. were to lose seniority.

Order regarding reservation vacancies in the higher grade viz HSG-II will continue to be applicable (in so far as SC and ST Community candidates are concerned) though they are not applicable for promotion to LSG under the Time Bound one Promotion Scheme.

Attested.

J. Malla
Advocate.

Yours faithfully,
Sd/- K.L. Sharma

C O P Y

Government of India
Ministry of Communications
(Department of Posts)
Dak-Tar Bhawan, Parliament Street,
New Delhi-11001

No.6-19/82-SPB-II.

Dated New Delhi, 13-12-1985

To.

All Heads of Postal Circle.

Sub: Divisionalisation of Lower Selection
Grade cadre.

Sir,

The lower selection grade cadre in the Department of Posts is a Circle cadre at present. In this cadre, posts are filled by promotion of officials in the cadre of Postal Sorting Assistants.

2. The issue regarding divisionalisation of Lower Selection Grade cadre has been under consideration of the Directorate for a long time. With effect from 30.11.1983, a decision was taken to promote officials in the grade of Postal Asstts/Sorting Asstts. to the lower selection grade on completion of 16 years of service subject to their being found fit by the DPC. Senior officials in LSG manning supervisory posts based on standards were to get the benefit of special allowance of Rs.35/- per month. The officials in LSG holding non-supervisory posts were to perform operative duties, even after promotion to the LSG under time bound one promotion scheme. The LSG supervisory posts were to be filled on Circle-seniority basis.

3. It has now been decided by the Postal Services Board to make lower selection grade a divisional cadre. The officials in the LSG will be borne on the gradation list of the division/unit. The supervisory posts in the division/unit will be held by officials on the basis of seniority in the grade in that particular unit.

4. For purpose of promotion to LSG, Postal Assistants/Sorting Assistants in all the units located at the four metropolitan cities of Bombay, Calcutta, Delhi and Madras and those Cities where more than one Division exists, will constitute one single cadre. LSG officials in the Division in these cities will be borne in a common Divisional cadre.

5. The cases regarding promotion, confirmation and transfers of officials in the LSG will be dealt with at the level of the Head of the division/unit. Further promotions of officials to the higher grades, viz. HSG-II and HSG-I will continue to be dealt with at the Circle level. For purpose of promotion to the higher selection grades, the seniority of officials in the time scale will be the basis for such promotions at Circle level, even

Attested.

Mitali
Advocate 9/7

...2/-

12/2

31-B

Clarification
to LSG
Act
is in
8/12/83

8/12/83

after promotions to the lower selection grade under the time bound one promotion scheme. However, such of the officials who are passed over at the time of promotion to the LSG under time bound one promotion scheme will lose their seniority.

6. The head of the division/unit, even though designated as appointing authority in respect of the officials in the LSG consequent to divisionalisation of LSG cadre, will not be given powers to impose the major penalties provided under items (v) to (ix) of Rule II of the CCS (CCA) Rules, 1965. Necessary orders regarding modification of the entries in the Schedule to CCS(CCA) Rules, 1965 in this regard will be separately issued by the Directorate.

7. The officials in the LSG who were allotted outside their home units, at the time of promotion to the LSG for want of vacancies in the home division/unit will be given option to be transferred to their home division/unit. A list of the optees who want to be transferred to their home division/unit will be kept by the concerned head of division/unit for a period of two years and such requests will be acceded to on availability of vacancies. The officials seeking transfer to their home division units will not, however, be granted T/TP.

8. Consequent to LSG becoming a divisional cadre, the transfer liability of the officials in the LSG will ordinarily be restricted to the home division/unit. However, in the interest of service, the officials may be transferred outside their home division and within the jurisdiction of the Circle at the discretion of the Heads of the Circle and outside Circle jurisdiction by the Directorate.

9. There may be occasions where the number of supervisory lower selection grade posts in more than the number of officials who have completed 16 years of service in a particular division/unit. The question of manning supervisory posts in LSG in such instances is under consideration of the Directorate. Till issue of further instructions, Heads of Circles may have LSG supervisory posts in such divisions/units manned by making adhoc arrangements.

Attested.

Matta
9/7
Advocate

10. Immediate necessary action may please be taken for implementation of the orders to make LSG a divisional cadre.

Hindi version will follow.

Yours faithfully,

Sd/-
(A. Banerji)
Asstt. Director General (SPN)

BCR

27

ANNEXURE - 4

A copy of the Directorate letter No. 22-1/89-PE.I dtd. 11-10-91.

37

For sometime past, the Staff Unions have been raising demand for granting two promotions to each employees during his service career. The Department had, in the first instance, considered the Time Bound One Promotion Scheme for basic operative Group 'C' and 'D' cadres after completion of 16 years of satisfactory service dtd. 17-12-83. The Staff Unions have been pressing for acceptance of their demand for Second Time Bound Promotion on completion of 26 years of service in the basic grade. After careful consideration, it has been decided that this concept is not acceptable.

2. However, with a view to providing relief to the employees Government have accepted the need for Biennial Cadre Reviews i.e. (once in two years) under which the incumbents of existing posts would be enabled to draw pay in higher scales on completion of 26 years of service, not only for providing promotional opportunities for the staff concerned but also on the basis of functional justification. While it is at the same time realised that in many cases the officials concerned may continue to perform the same tasks even in the higher scale, efforts would be made to utilise them for providing better supervision and for dealing with work involving comparatively higher responsibilities and better skills. The following instructions are accordingly issued:-

- 1) The scheme will come into effect from 1-10-1991.
- ii) Biennial Cadre Reviews will be applicable for only those cadres in Gr. 'C' and 'D' for which scheme of One Time Bound Promotion on completion of 16 years of service in the basic grade is already in existence vide OM dtd. 17-12-83 referred to in Para 1 above.
- iii) Biennial Cadre Reviews will be conducted in respect of the eligible cadres at the level or authority who control these cadres.
- iv) The criterion for promotion will be eligibility of 26 years of satisfactory service.
- v) In the Biennial Cadre Reviews, suitable number of posts will be created by upgradation by the Heads of Circles in consultation with their IFAs, subject to reduction by 1% in respect of operative posts and 5% in respect Supervisory posts as mentioned in Sub Para (xi) below.
- vi) Creation of posts by upgradation will be in the scales as indicated below:-

Category

Basic scale of pay

Scale of Pay on Time Bound Promotion after 16 years of service.

Scale of pay after Biennial Cadre Review (on completion of 26 years of more service)

1) Postal Asstt/ Sorting Asstt/ Postal Asstt(SB) Office Asstt/PO & RMS Accounts/ RLO Clerks/MMS Clerks	975-1660	1400-2300	1600-2660
2) Postmen/Mail Guard	825-1200	950-1400	975-1660
3) Postal Machine Asstt. Grade-II	1320-2040	1400-2600	1640-2900
4) Postal Machine Asstt. Grade-II	950-1600	1320-2040	1400-2600
5) Departmental Stamp Vendors.	800-1150	950-1400	975-1660
6) Group 'D' Test Category Officials	750-940	825-1200	950-1400
		800-1150	950-1400

(contd. . . 2/ . . .)

ix. - ~~Non-award of increment in permanent posts till 22-1/89-PE I dtd 19-6-92~~

ix. - ~~Letter No 281/2-56/91 dtd 26-6-92~~

Attested
S. J. Malla
Advocate

i.) Pay of the officials promoted under the Biennial Cadre Review will be fixed under the provisions of FR-22-I(a)(I)/ Substituted vide Ministry of Personnel, Public Grievances and Pensions (Dept. of Personnel and Training) No.1-10/89-ESTR (Pay-I) dtd. 30-8-89 as amended from time to time. 38

(viii) The first Biennial Cadre Review for eligible officials may be conducted immediately and orders issued before 31st December, 91. Thereafter the Biennial Cadre Review for eligible officials covering the period from 1-1-92 to 31-12-93 who will be completing 26 years of service or more on the crucial dates viz. the date of the review 1-7-92, 1-1-93 and 1-7-93 may be conducted. The number of posts needed to be upgraded to provide for the promotions required immediately and on 1-7-92, 1-1-93 and 1-7-93 may also be worked out. With these posts it would be possible to provide promotion to those employees who have completed 26 years of service or more on the above crucial dates subject to their otherwise being found fit.

(ix) The 2nd Biennial Cadre Review, which will cover the period from ~~1-1-92~~ 1-1-94 to 31-12-95 should be completed before 1-1-94. The required number of posts needed to be released in half yearly instalments on 1-1-94, 1-7-94, 1-1-95 and 1-7-95 to provide promotion to those who would have completed 26 years of service on the four crucial dates will be ascertained and sanctions released in appropriate instalments so that the promotions of eligible officials could be notified on due dates.

(x) Supervisory Special Pay/Special Allowance admissible to various cadres under one time bound promotion scheme will be abolished with the implementation of this scheme w.e.f. 01-10-1991. It is expected that those who are promoted to the HSG.II scale under this scheme on completion of 26 years service would take over the supervisory responsibilities either to ~~be~~ perform by the LSG supervisor. Further detailed instructions in this regard will follows.

xi) Creation of posts by upgradation under the Biennial Cadre Review will be by matching savings to the extent of 1% cut on basis operative cadre and 5% cut on supervisory cadre. These cuts are in addition to the existing cuts of 5% on basis operative cadres and 15% in Supervisory Cadres under the First Time Bound Promotion Scheme.

xii) Soon after implementation of the scheme by 31-12-91, the Circles should furnish information regarding the number of posts of various categories that existed as on 1st October, 91, the reductions that were effected on the strength of operative and supervisory posts in accordance with (xi) above, the number of officials who had completed 26 years of service in various categories for whom posts in higher scales were created and the net posts in the different scales that are in force as on 1-1-92. The information duly vetted by the IFA of the Circle may be furnished on or before 1st Feb., 1992.

Attested.

Matta
Advocate 9/7

(contd... 3/....)

3. The proposed scheme of promotion entails expenditure in excess of the savings offered by the Staff Side by way of increased productivity by reduction of 1% operative and 5% supervisory posts. In order to bridge the gap and also to improve productivity in the Department, the implementation of the scheme is subject to the condition that the Department ~~will~~ introduces a phased programme of modernisation through suitable technological inputs as also through simplification of procedures and review of existing work norms wherever considered appropriate. Therefore, the ~~the~~ strength of Postal Assistants deployed at the post office counters as well as in behind the counter operations will be frozen at the existing level (less the reduction as no proposed) in all the Post Offices where multi-purpose counter machines or other technological inputs have been installed/or are proposed to be installed. The implementation of the scheme is also subject to the condition that the operative strength of the Department would be kept frozen to the maximum extent possible by a judicious scheme or mechanisation and Computerisation programme in other areas such as Sorting in Sorting Office, Savings Bank, P.L.I., Post Office Accounts and other operations.

4. The orders relating to reservation for SC/ST communities for promotion under this scheme, will be issued separately by the Staff Branch.

5. While the promotion in the first occasion will be in terms of the existing norms of seniority-cum-fitness subsequently promotions will be subject to some suitable evaluation procedure to be evolved in consultation with the Staff Side.

6. This issues with the concurrence of the Ministry of Finance and in consultation with Member(Finance), Postal vide his ID No.2739/91 dated 08.10.91.

Attested.

S. Bhaskar
9/7
Advocate.

Sd/-

(M.L.Bhaskar)
Asstt.Director General (PE.I)

40

FOR OFFICIAL USE ONLY

GRADATION LIST OF RMS "GH" DIVISION

IN RESPECT OF GROUP "C" OFFICIALS

CORRECTED UPTO :- 1-7-1994

ISSUED UNDER THE AUTHORITY OF SENIOR SUPERINTENDENT, RMS 'GH'
DIVISION, GUWAHATI.

Attested.

J. N. Mallick
Advocate 9/7

SANCTIONED STRENGTH

ASRM	-	6
IRM	-	3
HSG-I	-	2
HSG-II	-	3
LSG Supervisor	-	19 including 2 Relaxations.
LSG Accountant. - (Sup.)	-	2
Accountant	-	2
Sorting Asstt. (HSG II BCR, LSG TBOP) and SA	-	293 (including 18 relation)
L.R. Sorting Asstt.-	-	46
Steno	-	1
Total =		377

Attested.

Sharma
Advocate 9/7

CONTENTS

Index of officials of RMS "GH" Dn. in the Scale.

Part-I :- Officials in ASRM cadre

Part-II :- Inspectors of RMS.

Part-III :- Officials in Higher Selection Grade-I.

Part-IV :- Officials in Higher Selection Grade II (Norm base)

Part-V :- Officials in Higher Selection Grade II (BCR) Supervisors

Part-VI :- Officials in Higher Selection Grade II (BCR) Supervisors (Accounts)

Part-VII :- Officials qualified as RMS Accountant.

Part-VIII :- Officials in Steno cadre

Part-IX :- Officials in the HSG II (BCR), LSG (TBOP), Stg. Asstts in time scale cadre.

Part-X :- Reserved Stg. Asstts in the time scale cadre.

Part-XI :- Officials in the time scale cadre (Temporary)

Attested.

J. Malla
9/7
Advocate

HSG-II BCR, LSG (TDP) including time scale cadre

Nos. of Posts
Permanent- 293.

Scale of pay Rs. 1600-50-2300 E3 60-2660/-

Scale of Pay Rs. 1400-40-1800 E3 50-2300/-

Scale of Pay Rs. 975-25-1150-E3 30-1660/-

SL No.	Name & qualification	State whether SC/ST	Date of birth	Date of continuous Govt. service	Date of substantive LSG	Date of graded	Date of HSG II (BCR)	Present Designation & office.	Pay now of drawn next	Date of increment.	Remarks
1	2	3	4	5	6	7	8	9	10	11	12
1.	Smt. Arati Das	OC	1-1-45	25-4-64	1-7-67	30-11-83	1-10-91	HSG-II Gr.Y (BCR)	1950/-	1-5-95	
2.	Sri Subrata Molian Deb	OC	1-2-45	22-7-64	1-7-67	30-11-83	1-10-91	HSG-II(BCR) HRO GHY	1950/-	1-5-95	
3.	Smt. Jyotika Rani Bhattacharjee	OC	2-7-45	11-11-64	1-7-67	"	"	"	1950/-	1-5-95	
4.	Sri Jyotirmoy Bhattacharjee	OC	30-3-38	13-8-59 9-7-65	1-12-64 1-7-67	"	"	"	1950/-	1-5-95	3/1/1
5.	" Niranjan Deb	OC	1-3-46	11-5-65	1-1-67	"	"	SRO "Bongn	1950/-	1-5-95	
6.	Pradip Ranjan Sen	OC	1-2-42	11-5-65	1-3-68	"	"	" HRO GHY	1950/-	1-5-95	
7.	Smt. Pronati Deb	OC	1-6-46	11-5-65	1-3-68	"	"	"	1950/-	1-5-95	
8.	Sri Nirmangal Paul	CC	4-11-44	15-3-66	2-3-70	"	1-7-92	"	"	1-2-95	
9.	Smt. Geuri Mani Purkayastha	OC	18-1-47	18-3-66	26-3-70	"	"	"	19	1-2-95	
10.	Sri Dhirendra Ch. Ray-II	SC	18-10-39	15-3-66	26-3-70	"	"	"	1900/-	1-2-95	
11.	Manindra Kr. Purkayastha	OC	10-12-44	15-3-66	26-3-70	"	"	"	1900/-	1-4-95	

Attested,

J. Malla
9/7
Advocate

contd..

contd.

1	2	3	4	5	6	7	8	9	10	11	12
12.	Sri Bishuti Bhushan Swargiary,	ST	1-2-46	15-3-66	23-6-70	30-11-83	1-7-92	SRO Rangia	1900/-	1-2-95	
13.	" Loniit Ch. Deka	ST	1-6-42	15-3-66	26-3-70	"	"	Dvl.office.	1900/-	1-2-95	
14.	" Kmeswar Brahma	ST	1-10-39	15-3-66	26-3-70	"	"	SRO Rangia	1900/-	1-2-95	
15.	" Arun Baran Barman	ST	1-3-47	15-3-66	23-3-70	"	"	HRO GHY	1900/-	1-2-95	
16.	" Mohit Ch.Brahma	ST	1-8-43	15-3-66	26-3-70	"	"	BRO Rangia	1900/-	1-2-95	
17.	" Upendra Nath Boro	ST	28-2-38	19-4-58 15-3-66	26-3-70	"	"	HRO GHY	1900/-	1-11-94	
18.	" Sushil Ch.Dey II	OC	1-6-45	28-7-66	26-3-70	"	1-1-93	"	1900/-	1-7-95	Inct withheld for six months.
19.	" Bati Ram Nath	OC	1-6-43	30-7-66	26-3-70	30-11-83	"	SRO RNG	1900/-	1-2-95	
20.	" Tarine Kanta Deka	OC	2-2-47	1-6-67	1-4-70	"	1-7-93	HRO GHY	1900/-	1-2-95	
21.	" Sunil Kr. Chakraborty	OC	31-12-47	1-6-67	1-4-70	"	"	SRO Tezpur	1900/-	1-2-95	
22.	" Umananda Jha	OC	7-3-44	1-6-67	1-2-76	"	"	HRO GHY	1900/-	1-2-95	
23.	" Bani Kanta, Pethak	"	2-4-47	1-6-67	1-4-71	"	"	SRO RNG	1900/-	1-2-95	
24.	" Nitai Charan Nath	"	15-3-48	1-6-67	1-4-72	"	"	SRO Tezpur	1900/-	1-2-95	
25.	" Tarun Talukdar	"	2-10-47	1-6-67	1-4-72	"	"	HRO GHY	1900/-	1-2-95	
26.	" Satyendra Kishore Dey, BA	OC	1-1-48	8-6-67	1-4-72	"	"	Dvl.office.	1900/-	1-2-95	
27.	" Kiron Singh Brahma	ST	1-12-40	1-6-67	1-4-72	"	"	HRO GHY	1850/-	1-9-94	
	" Dhirendra Kr. Barman	ST	23-1-42	1-6-67	1-4-72	"	"		1900/-	1-2-95	

contd.

Attested
for all
9/7
Advocate.

contd.

1	2	3	4	5	6	7	8	9	10	11	12
29.	Sri Ajit Ch. Boro	ST	2-4-43	1-6-67	1-4-72	30-11-83	1-7-93	S.C RNG	1900/-	1-2-95	45
30.	" Baren Singh Royal	ST	1-1-46	1-6-67	1-4-72	"	"	S.C SH	1900/-	1-2-95	
31.	" Harakanta Das	ST	21-2-47	1-6-67	1-2-76	"	"	H.R.C G.H.Y	1900/-	1-2-95	
<u>LSG (TBC) Officials scale of pay Rs. 1400-40-1800 EB 50-2300/-</u>											
32.	Sri Sanat Kr. Dey	OC	14-8-39	16-11-59	1-12-64	26-1-84	-	S.R.O B.N.G.N	1800/-	1-7-94	LSG SA 2nd
33.	" Hari Mohon Deb	"	1-1-37	3-2-57	1-12-64	"	"	H.R.O G.H.Y	1800/-	1-7-94	"
34.	" Nitya Ranjan Dey	"	1-1-48	22-1-68	1-4-72	22-1-84	"	"	1800/-	1-7-94	"
35.	" Sachindra Jha	"	5-8-86	26-1-68	1-4-72	26-1-84	Dvl. Office.	"	1800/-	1-7-94	"
36.	" Pradip Ch. Muzuri	"	3-6-47	5-2-68	1-4-72	5-2-84	"	"	1800/-	1-7-94	"
37.	" Soumyendra Nath Dutta	"	20-5-47	6-4-68	1-4-74	6-4-84	"	H.R.O G.H.Y	1800/-	1-7-94	"
38.	Smt. Rama Tarafdar	"	1-1-48	6-4-68	1-4-74	6-4-84	"	"	1800/-	1-7-94	"
39.	Sri Samarendra B. nik	"	1-2-46	18-4-68	1-4-74	18-4-84	C.O.	"	"	"	on deputa tion at C.O
40.	" Asnit Kr. Singha	"	1-5-48	6-9-68	1-2-76	6-9-84	"	H.R.O G.H.Y	1760/-	1-9-94	G.H.Y.
41.	" Prao Ch. Kalita	"	1-7-48	6-9-68	1-4-74	6-9-84	Deputed to APS	"	"	"	
42.	" Dhirendra Kr. Das-II	"	1-3-48	21-11-68	1-4-74	21-11-84	S.R.O RNG.	1760/-	1-11-94		
43.	" Nagendra Nath Goswami	"	1-1-49	21-11-68	1-4-74	21-11-84	"	"	1760/-	1-11-94	
44.	" Daiba Rajbongshii	"	1-11-47	21-11-68	1-4-74	21-11-84	contd.	"	"	"	

Attested

Malta
9/7

Advocate

contd.

46

1	2	3	4	5	6	7	8	9	10	11	12
45.	Sri Milan Kanti Das	OC	5-1-47	26-8-69	1-4-74	26-8-85	HRO GHY	1720/-	1-8-94	LSG S	
46.	" Prabhat Ch. Bhattacharjee	"	1-1-50	28-8-69	1-2-76	28-8-85	"	1720/-	1-8-94	LSG S	
47.	" Debasis Sen	"	15-11-49	23-8-69	1-2-76	23-8-85	Dvl. Office	1720/-	1-8-94		
48.	" Nurul Haque	OC	1-3-45	17-9-69	1-2-76	17-9	HRO GHY	1720/-			
49.	" Biplob Kr. Roy	"	23-3-47	23-10-69	1-2-75	12-11-81	"	1800/-	1-11-		
50.	" Bijoy Ranjan Das	"	1-4-48	2-11-69	1-2-75	2-11-85	"	1720/-	1-11-94		
51.	" Sujit Kr DasGupta	"	3-7-48	1-11-69	1-2-76	1-11-85	"	1720/-	1-11-94		
52.	" homeswar Choudhury	"	2-11-47	19-10-69	1-2-76	19-10-85	SRO N.L.	1720/-	1-10-94		
53.	" Bikash Ranjan Sen	"	1-12-49	22-10-69	1-2-76	22-10-85	SRO BNBN.	1720/-	1-10-94		
54.	" Amar Chakraborty	"	10-3-49	2-11-69	1-2-76	2-11-85	HRO GHY	1720/-	1-10-94		
55.	" Promode Das	BA ST	1-10-44	25-11-69	1-8-77	25-11-85	"	1720/-	1-11-94		
56.	" Ananda Ram Segu	ST	1-2-42	27-11-69	1-8-77	27-11-85	"	1720/-	1-10-94		
57.	" Edward Kharakonger	ST	1-9-49	27-11-69	1-8-77	27-11-85	SRO SH	1720/-	1-10-94		
58.	" Rabindra Boro	ST	1-11-46	21-11-69	1-8-77	21-11-85	SRO RKG.	1720/-	1-10-94		
59.	" Sudhash Paul	OC	1-3-49	24-3-70	1-8-77	24-3-86	SRO SH	1720/-	1-11-95		
60.	" Sudhash Ch. Bhattacharjee	OC	1-4-48	24-3-70	1-8-77	24-3-86	HRO GHY	1720/-	1-3-95		
61.	Smt. Shibani Das	OC	1-3-47	24-3-70	1-8-77	24-3-86	"	1720/-	1-3-95		
62.	Sri Gopinda Kr. Chakraborty	CC	1-11-49	23-3-70	1-8-77	24-3-86	SRO BNBN.	1720/-	1-3-95		
63.	" Baij Nath	ST	16-1-48	17-8-70	1-8-77	17-8-86	SRO N.L.	1680/-	1-8-94		
64.	" Nagendra Boro	ST	1-3-44	4-8-64	1-3-67	27-7-87	HRO GHY	1640/-	1-7-94		

contd.

Attested
S. Pratap
Advocate
9/7

DEPARTMENT OF POST:: INDIA
OFFICE OF THE CHIEF POSTMASTER GENERAL, ASSAM CIRCLE
GUWAHATI - 781001.

No. Staff/17-1/96 BCR

Dated at Guwahati the 01-03-96.

In pursuance of Dte/ND letter No.22-5/95-PE-I dtd. 8-2-96 circulated vide C.O., Guwahati letter No. Est/2-56/91 dtd. 20-2-96 regarding modification of BCR scheme for promotion of the senior Officials from the date of promotion of their immediate Juniors in the next higher scale, the date of promotion of the following BCR (HSG-II) Officials in POs & RMS Offices in Assam Circle has been modified as indicated against each.

SL. No.	Name of Official	Community	Promoted on	Date of modification	Name of Divn.
1	2	3	4	5	6

Postal Wing

1.	Naba Kr. Hazarika BCR(HSG-II)	ST	01-07-94	01-10-91	Dibrugarh
2.	Sukumar Paul, ECR(HSG-II)	OC	01-07-92	01-10-91	Guwahati

RMS Wing

1.	Biplab Kr. Roy, ECR(HSG-II)	OC	01-01-96	01-10-91	'GH' RMS
2.	Maniklal Sarker, BCR(HSG-II)	OC	01-01-93	01-10-91	'S' Dn., Silchar
3.	Santi Rn. Dhar, BCR(HSG-II)	OC	01-07-94	01-10-91	'S' Dn., Silchar
4.	Pijush Kanti Acharjee, BCR(HSG-II)	OC	01-07-93	01-10-91	'S' Dn., Silchar

In case any disciplinary/vigilance case was pending against any of the Official during the period the modification should not be allowed without obtaining specific orders from this Office. The Officials against whom punishment was current should not be given effect before expiry of currency of punishment and a report in this regard be furnished to this Office immediately.

Ans. D. Kichari
(A. N. D. KICHARI)
Director of Postal Services
Assam Circle, Guwahati-781001

Copy for information and necessary action to:

- SSPOs/SPOs, Guwahati/Dibrugarh w.r. to their Nos. B-2/BCR/HSG-II/R1g/92 dtd. 13.3.96 and B-1/Prn/BCR dtd. 1-3-96 respectively.
- SSRMS/SRM, Guwahati/Silchar w.r.t. to their No. B2/7/Biennial dtd. 26.2.96 and B-7/23/Biennial dtd. 26-2-96 respectively.
- SSPOs/SPOs in Assam Circle. As per their report there are no affected LSG(1/3rd quota and 2/3rd) Officials in their Divisions.

Attested
R. Molla
9/7
Advocate

Dee. S
(I. C. SARM)
Asstt. Postmaster General (Staff)
For Chief Postmaster General
Assam Circle, Guwahati - 781001.

संविधान सभा-22

Cor. 2A

भारतीय डाक विभाग
DEPARTMENT OF POSTS, INDIA

प्रेषक
From

प्रधान कार्यालय

४४ डाक फैसला - गुवाहाटी जन्म

गुवाहाटी - ७८१०१

Senior Superintendent

फैसला नं. ४४४ वा. १०१ नं. ८०१८ वा. १०१९

No.

D-2/26/Ch. I

सेवा में

To

दिनांक

Dated at

1. The Supervisoric H.R.O (n) Guwahati

2. The H.R.O. RMS Gt. Dr. Guwahati

Guwahati 1 The 30-5-96

विषय
Subject :— Draft Gradation List

Prepared by C.O. in respect of All
officials in the cadre of HSS^I
(General line) & HSS^{II} (BCR).

Enclosed Please find 1 (one) draft
copy of Gradation List in 900 officials HSS^I
(General line) and HSS^{II} (BCR) RMS in
Assam circle for information and info.

The Gradation List (Draft) may be
shown to the concerned officials and
return with signature within 5 days along
with individual complaint if any objection
substantiated by facts and sealed in copy
of the complaints.

Encl - as above.

Attested.


Advocate 7/7



ज्ञान प्रसाद
प्रधान कार्यालय नं. ४४
गुवाहाटी - ७८१०१
Senior Superintendent
फैसला नं. ४४४ वा. १०१ नं. ८०१८ वा. १०१९

~~8/2~~ 20/2/62

Higher Selection Grade-I (General Line) No. of posts = 3
 from SA cadre.

Guwahati RMS = 3
 Silchar Dn. = 1
 4

SL. No.	Name of the Official.	Caste	Date of birth	Date of Entry	Date of HSG-II	Date of HSG-I	Present place of posting.
1.	Sri Sushanta Sekhar Das	OC	01-01-41	31-12-60	-	01-11-88	'GH' RMS.
2.	Sri Ashotosh Dutta Choudhury	OC	01-04-44	02-06-63	-	01-10-92	'S' Division.
3.	Sri Bodo Ram Narary	ST	01-03-40	20-02-64	1977	01-10-92	'GH' RMS
4.	Sri Khayendra Nath Das	ST	30-05-46	22-07-65	14-03-91		'GH' RMS.

HSG-II (Norm base)

No. of posts = 6
 Guwahati RMS = 3
 Silchar Dn. = 3
 6

1.	Khayendra Nath Das	ST	30-05-46	22-07-65	14-03-91	-	Guwahati RMS (promoted to HSG-I)
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Norm based HSG-I
 Posts are manned
 by Senior HSG-II/
 BCR) Officials.

Attest. to

Malla
9/7

Advocate.

H.S.G.-II(BCR) Gradation List in respect of SA cadre in Assam Circle.

SL. No.	Name of the Officials	Commu- nity	Date of birth	Date of entry	Date of LSG	Date of HSG-II	Units working	Remarks.
1. 2		73	4	5	6	7	8	9
1.	Dulal Lpdh	OC	01-01-42	20-10-62	30-10-79	01-10-91	'GH' Division	
2.	Muneswar Choudhury	SC	01-02-41	20-05-65	30-10-79	01-10-91	-do-	
3.	Rachamoy Choudhury	OC	01-03-40	14-09-59	01-11-79	01-10-91	-do-	
4.	Bijan Ch. Bhattachar- jee	OC	01-05-41	12-01-61	15-11-79	01-10-91	'S' Division	
5.	Bipul Ch. Deb	OC	01-10-43	05-06-63	06-01-81	01-10-91	'GH' Acctt. Supervisor	LSG before implementation
*6.	Biplab Kr. Roy	OC	23-03-47	23-10-69	12-11-81	01-10-91	'GH' Dm	
7.	Bijendu Chakraborty	OC	01-05-46	09-07-65	06-01-82	01-10-91	'S' Dm	of TBOP(LSG)
8.	Maniklal Sarkar	OC	01-01-47	25-07-66	06-01-82	01-10-91	'S' Dm	w.e.f. 30-11-83
9.	Santiranjan Char	OC	01-01-48	03-04-68	11-01-82	01-10-91	-do-	
10.	Pijush Kanti Acharjee	OC	01-06-48	01-06-67	12-01-82	01-10-91	-do-	
11.	Jyotirmoy Bhattachar- jee	OC	30-03-38	13-03-59	30-11-83	01-10-91	'GH' Dm	TBOP LSG
12.	Renjit Kr. Bhattachar- jee	OC	01-03-38	16-09-59	30-11-83	01-10-91	-do-	w.e.f. 30-11-83

Attested.

John Allen
Advocate. 9/7

Contd. 2.

1	2	3	4	5	6	7	8	9
13.	Nagendra Ch. Das	SC	01-03-39	04-01-60	30-11-33	01-10-91	'S' Dn	
14.	Smt. Amita Dey	OC	11-01-39	11-03-60	30-11-33	01-10-91	'GH' Dn	
15.	Amalendu Das	OC	01-03-39	04-05-60	30-11-33	01-10-91	'S' Dn	
16.	Manishusen Das	SC	01-03-39	01-10-60	30-11-33	01-10-91	'GH' Dn	
17.	Sachan Ch. Dey	OC	01-12-39	01-10-60	30-11-33	01-10-91	'S' Dn	
18.	Pramesh Ch. Paul	OC	02-03-39	30-10-60	30-11-33	01-10-91	'GH' Dn	
19.	Rajmoni Nath	OC	01-05-39	07-12-60	30-11-33	01-10-91	'S' Dn	
20.	Kiran Ch. Roy	OC	16-04-39	30-12-60	30-11-33	01-10-91	'S' Dn	
21.	Jayanta Kr. Bhattacharjee	OC	29-04-41	01-01-61	30-11-33	01-10-91	'S' Dn	
22.	Nripesh Rn. Purkayastha	OC	01-05-38	24-01-61	30-11-33	01-10-91	'S' Dn	
23.	Arun Kr. Choudhury	OC	02-07-40	30-01-61	30-11-33	01-10-91	'S' Dn	
24.	Swadesh Rn. Bhadra	OC	14-04-38	10-02-61	30-11-33	01-10-91	'S' Dn	
25.	Jay Kr. Das	SC	29-09-41	01-03-61	30-11-33	01-10-91	'S' Dn	
26.	Pravat Bikram Das	SC	01-05-42	05-09-61	30-11-33	01-10-91	'S' Dn	
27.	Amarendra Kr. Das	SC	02-04-42	06-09-61	30-11-33	01-10-91	'GH' Dn	
28.	Sukumar Choudhury	OC	02-12-37	07-03-62	30-11-33	01-10-91	'S' Dn	Rtd on 31-12-95.
29.	Pradip Kr. Saha	OC	01-03-38	20-10-62	30-11-33	01-10-91	'S' Dn	
30.	Lalchand Roy	SC	01-05-39	20-10-62	30-11-33	01-10-91	'GH' Dn	
31.	Nil Kr. Das	SC	02-09-41	20-10-62	30-11-33	01-10-91	'GH' Dn	

Attested.

Amalendu Das
9/7
Advocate

1	2	3	4	5	6	7	8	9
32.	Shirendra Kr. Biswas	SC	01-01-42	20-10-62	30-11-33	01-10-91	'S' Dn	
33.	Jogendra Ch. Das-I	SC	01-02-42	20-10-62	30-11-33	01-10-91	'GH' Dn	
34.	Ramendra Kr. Roy	OC	01-03-43	20-10-62	30-11-33	01-10-91	'S' Dn	
35.	Diip Kr. Biswas	OC	02-03-41	26-10-62	30-11-33	01-10-91	'GH' Dn	
36.	Upendra Ch. Das	SC	01-06-42	27-10-62	30-11-33	01-10-91	'S' Dn	
37.	Bipra Pd. Ghosh	OC	01-09-40	28-12-62	30-11-33	01-10-91	'S' Dn Acctt. Sup.	
38.	Abinash Ch. Das	SC	01-05-42	02-06-63	30-11-33	01-10-91	'S' Dn	
39.	Jaharlal Chakrabarty	OC	01-04-44	02-06-63	30-11-33	01-10-91	'S' Dn	
40.	Guru Pd. Giri	OC	01-02-43	05-06-63	30-11-33	01-10-91	'GH' Dn	
41.	Pradip Kr. Roy	OC	01-01-44	05-06-63	30-11-33	01-10-91	'S' Dn	
42.	Jotish Ch. Sikdar	SC	01-07-44	20-02-64	30-11-33	01-10-91	'GH' Dn	
43.	Dipak Ch. Chakrabarty	OC	01-03-42	25-02-64	30-11-33	01-10-91	'S' Dn	
44.	Smt. Arati Das	OC	01-01-45	25-04-64	30-11-33	01-10-91	'GH' Dn	
45.	Hrishikesh Bhattacharjee	OC	31-10-40	22-07-64	30-11-33	01-10-91	'GH' Dn Acctt. Dvl. Office	
46.	Naruttam Ch. Roy	SC	01-08-41	22-07-64	30-11-33	01-10-91	'S' Dn	
47.	Manik Roy	OC	29-04-44	22-07-64	30-11-33	01-10-91	'GH' Dn	
48.	Subratamshan Deb	OC	01-02-45	22-07-64	30-11-33	01-10-91	'GH' Dn	
49.	Niharendu Chakrabarty	OC	01-02-46	22-07-64	30-11-33	01-10-91	'S' Dn	
50.	Smt. Nilima Chakrabarty	OC	01-01-43	03-03-64	30-11-33	01-10-91	'S' Dn	

Attested.

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9/7
Advocate

1	2	3	4	5	6	7	8	9
51.	Smt. Jyotika Rani Bhattacharjee	CC	02-07-45	11-11-64	30-11-33	01-10-91	'GH'Dn	
52.	Pradip Rn. Sen	CC	01-02-42	11-05-65	30-11-33	01-10-91	'GH'Dn	
53.	Niranjan Deb	CC	01-03-46	11-05-65	30-11-33	01-10-91	'GH'Dn	
54.	Smt. Pranati Deb	CC	01-06-46	11-05-65	30-11-33	01-10-91	'GH'Dn	
55.	Mathura Nath Das	SC	01-07-46	11-05-65	30-11-33	01-10-91	'GH'Dn, Acctt. Sup.	
56.	Upendra Ch. Nath	CC	01-04-43	19-05-65	30-11-33	01-10-91	'S'Dn	
57.	Ananta Kr. Bhattacharjee	CC	01-02-46	24-06-65	30-11-33	01-10-91	'S'Dn	
58.	Prasanna Kr. Barhuiya	SC	01-01-33	09-07-65	30-11-33	01-10-91	'S'Dn	Rtd. on 31-12-95
59.	Krati Sur	OC	01-07-41	09-07-65	30-11-33	01-10-91	'S'Dn	
60.	Anadi Rn. Purkayashtha	CC	01-11-43	09-07-65	30-11-33	01-10-91	'S'Dn	
61.	Motilal Ghosh	CC	01-12-44	09-07-65	30-11-33	01-10-91	(S'Dn	
62.	Sati Bhattacharjee	CC	04-04-45	09-07-65	30-11-33	01-10-91	'S'Dn	
63.	Tarapada Dey	CC	01-04-46	22-07-65	30-11-33	01-10-91	'S'Dn	
64.	Harendra Ch. Das	SC	01-05-39	24-03-65	30-11-33	01-10-91	'S'Dn	
65.	Santi Rn. Lodi	OC	01-01-39	14-12-65	30-11-33	01-10-91	'S'Dn	
66.	Upendra Nath boro	ST	23-02-33	15-03-66	30-11-33	01-07-92	'GH'Dn	
67.	Subodh Ch. Roy	SC	30-03-33	15-03-66	30-11-33	01-07-92	'S'Dn	
68.	Mameswar brahma	ST	01-10-39	15-03-66	30-11-33	01-07-92	'GH'Dn	

Attested.

J. Mallik
1/7

Advocate

Contd. 5.

2	3	4	5	6	7	8	9
69. Dhirendra Ch. Ray-II	SC	13-10-39	15-03-66	30-11-33	01-07-92	'GH'Dn	
70. Lishit Ch. Deka	ST	01-06-42	15-03-66	30-11-33	01-07-92	'GH'Dn	
71. Smt. Purnimaji Ghosh	CC	01-02-43	15-03-66	30-11-33	01-07-92	'S'Dn	
72. Mohit Ch. Brahman	ST	01-03-43	15-03-66	30-11-33	01-07-92	'GH'Dn	
73. Himangshu Paul	CC	04-11-44	15-03-66	30-11-33	01-07-92	'GH'Dn	
74. Manindra Kr. Purkayastha	CC	10-12-44	15-03-66	30-11-33	01-07-92	'GH'Dn	
75. Tapen Kanti Choudhury	CC	01-04-45	15-03-66	30-11-33	01-07-92	'S'Dn	
76. Nandadulal Choudhury	CC	03-12-42	15-03-66	30-11-33	01-07-92	'S'Dn	
77. Bishuti Bhutan Swargiary	ST	01-02-46	15-03-66	30-11-33	01-07-92	'GH'Dn	
78. Dhirendra Ch. Deb	CC	01-03-46	15-03-66	30-11-33	01-07-92	'S'Dn	
79. Mrinal Kanta Paul	CC	24-11-46	15-03-66	30-11-33	01-07-92	'S'Dn	
80. Gauri Rani Purkayastha	CC	15-01-47	15-03-66	30-11-33	01-07-92	'GH'Dn	
31. Arun Baran Barmen	ST	01-03-47	15-03-66	30-11-33	01-07-92	'GH'Dn	
32. Srinibash Das	CC	01-07-47	15-03-66	30-11-33	01-07-92	'S'Dn	
33. Anchita Kr. Das	SC	01-03-42	31-05-66	30-11-33	01-07-92	'S'Dn	
34. Pravâ Ranjan Deb	CC	03-03-42	25-07-66	30-11-33	01-01-93	'S'Dn	
35. Gajendra Ch. Dey	CC	01-07-44	26-07-66	30-11-33	01-01-93	'S'Dn	
36. Nalini Kt. Sinha	CC	01-03-45	23-07-66	30-11-33	01-01-93	'S'Dn	
37. Sushil Ch. Dey-II	CC	01-06-45	23-07-66	30-11-33	01-01-93	'GH'Dn	

Attested.

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Advocate.

1	2	3	4	5	6	7	8
38.	Batiram Nath	OC	01-06-43	30-07-66	30-11-33	01-01-93	'GH' Dn
39.	Smt. Aruna Sengupta	CC	01-09-44	04-03-66	30-11-33	01-01-93	'S' Dn
40.	Smt. Purabi Paul Choudhury	CC	03-04-47	04-08-65	30-11-33	01-01-93	'S' Dn
41.	Janendra Ch. Leb	OC	01-10-39	01-01-67	30-11-33	01-07-93	'S' Dn
42.	Kiran Singh Brahma	ST	01-12-40	01-06-67	30-11-33	01-07-93	'GH' Dn
43.	Dhirendra Kr. Berman	ST	23-01-42	01-06-67	30-11-33	01-07-93	'GH' Dn
44.	Ajit Ch. Boro	ST	02-01-43	01-06-67	30-11-33	01-07-93	'GH' Dn
45.	Sridam Mohan Karmakar	CC	28-02-44	01-06-67	30-11-33	01-07-93	'S' Dn
46.	Umananda Jha	CC	07-03-44	01-06-67	30-11-33	01-07-93	'GH' Dn
47.	Nripendra Ch. Mazumdar	CC	04-05-44	01-06-67	30-11-33	01-07-93	'S' Dn
48.	Jaroda Mohan Das	SC	01-12-45	01-06-67	30-11-33	01-07-93	'S' Dn
49.	Jaren Singh Noyal	ST	01-01-46	01-06-67	30-11-33	01-07-93	'GH' Dn
50.	Tarini Kt. Deka	OC	02-02-47	01-06-67	30-11-33	01-07-93	'GH' Dn
51.	Hira Kt. Das	ST	21-02-47	01-06-67	30-11-33	01-07-93	'GH' Dn
52.	Bani Kt. Pathak	CC	02-04-47	01-06-67	30-11-33	01-07-93	'GH' Dn
53.	Tarun Talukdar	OC	02-10-47	01-06-67	30-11-33	01-07-93	'GH' Dn
54.	Sunil Kr. Chakraborty	CC	31-12-47	01-06-67	30-11-33	01-07-93	'GH' Dn
55.	Narendra Narayan Das	CC	15-01-48	01-06-67	30-11-33	01-07-93	'S' Dn
56.	Amulyachan Choudhury	OC	29-01-48	01-06-67	30-11-33	01-07-93	'S' Dn

Attested

S. Mallick
Advocate
9/7

Contd. 7.

1	2	3	4	5	6	7	8	9
107.	Nitai Charan Nath	CC	15-03-43	01-06-67	30-11-33	01-07-93	'GH'	
108.	Smt. Tripti Kanta Paul	OC	01-11-47	06-06-67	30-11-33	01-07-93	'S'	
109.	Kartik Ch. Mazumdar	CC	04-02-42	07-06-67	30-11-33	01-02-95	'S'	Minor punishment
110.	Satyendra Kishore Dey	OC	01-01-43	03-06-67	30-11-33	01-07-93	'GH'	
111.	Arum Muy Sarkar	OC	13-03-45	22-01-63	22-01-84	01-07-94	'S'	
112.	Amol Krishna Bhattacharjee	CC	27-12-45	22-01-68	22-01-84	01-07-94	'S'	
113.	Nitya Rn. Dey	OC	01-01-48	22-01-68	22-01-84	01-07-94	'GH'	
114.	Sant Kr. Dey	OC	14-08-39	11-11-59	26-01-84	01-07-94	'GH'	
115.	Sachindra Jha	OC	05-08-46	26-01-68	26-01-84	01-07-94	'GH'	
116.	Ruchibir Mahato	OC	03-01-44	29-01-68	29-01-84	01-07-94	'S'	
117.	Pradip Ch. Hazari	OC	03-06-47	05-02-68	05-02-84	01-07-94	'GH'	
118.	Smt. Basundhara Das	OC	09-12-46	14-02-68	14-02-84	01-07-94	'S'	
119.	Soumyendra Nath Dutta //	OC	20-05-47	06-04-68	06-04-84	01-07-94	'GH'	
120.	Smt. Rama Tarefdar	OC	01-01-48	06-04-68	06-04-84	01-07-94	'GH'	
121.	Ardhendu Sekhar Kar	OC	01-01-46	08-04-68	18-04-84	01-07-94	'S'	
122.	Samarendra Banik	OC	01-02-46	18-04-68	18-04-84	01-07-94	'GH'	
123.	Ashit Kr. Sinha	OC	01-05-48	06-09-68	06-09-84	01-01-95	'GH'	
124.	Prabin Ch. Kalita	OC	01-07-48	06-09-68	06-09-84	01-01-95	'GH'	
125.	Daiba Rajengshi	OC	01-11-47	21-11-68	21-11-84	01-01-95	'GH'	
126.	Dhirendra Kr. Das-II	OC	01-03-48	21-11-68	21-11-84	01-01-95	'GH'	Deputation to APS
127.	Nagendra Nath Goswami	OC	01-01-49	21-11-68	21-11-84	01-01-95	'GH'	
128.	Hem Kt. Kalita	OC	18-12-42	02-12-68	02-12-84	01-01-95	'S'	
129.	Ganesh Ch. Chakraborty	OC	08-05-43	15-03-66	30-11-83	01-07-92	'GH'	Inter Circle transfer under Rule - 38.

Attested.

J. Malla
Advocate 9/7

To,

The Chief Post Master General
Assam Circle,
Guwahati - 781 001.

Through Proper Channel.

Sub : Irregularities in the draft Gradation List.

Ref : S.S.R.M. "GH" Divn. Memo No.B-2/26/Ch.dt.30/5/96

Sir,

With due respect and humble submission with the S.S.R.M. No. cited above I like to inform you that there are many irregularities in the Draft Gradation List. Some of my Junior's name has shown in the draft gradation list as Senior to me. I have been promoted to H.S.G.II cadre under B.C.R. scheme w.e.f. 1-7-1992. My date of entry in the lower cadre is 15-3-66.

As per gradation list of R.M.S, "GH" Divn. corrected upto 1-7-94 my position was shown at serial No.11 as HSG-II cadre and Sri Biplab Kr. Roy whose entry in the lower cadre is 23-10-69 and his position was shown at serial No.49 as L.S.G. Cadre.

He has become entitled for promotion under B.C.R. Scheme on 1-1-96. But I can not understand how the name of Sri Biplab Kr. Roy who is Junior to me has shown in the draft gradation list '96, at serial No.6 pushing down my position at serial No.74.

In view of the above fact I pray to your honour kindly to rectify the same after removing such irregularities and oblige thereby.

~~Copy to the Secy~~

~~A.T.R. 2/1/96~~

Dated, Guwahati,
The 7th June, 1996.

~~Personal Copy~~

Yours faithfully,

Manindra Kumar Purkayastha

Manindra Kumar Purkayastha
H.S.G.-II S.A.
H.R.O. Guwahati.

DEPARTMENT OF POSTS : INDIA
OFFICE OF THE CHIEF POSTMASTER GENERAL,
ASSAM CIRCLE : MEGHDOOT BHAWAN,
GUWAHATI-781 001.

To,

- 1) The Sr. Supdt. of P.Os., Guwahati/Silchar.
- 2) All Supdt. of P.Os. in Assam Circle.
- ✓3) The Sr. Supdt., RMS "GH" Division, Guwahati.
- 4) The Supdt. RMS "S" Division, Silchar.
- 5) Manager, MMS, Guwahati.
- 6) Supdt. of NESD, Guwahati.
- 7) C.M.C., P&T Dispensaries, Dispur/Panbazar/Dibrugarh/Silchar.
- 8) G.L. Share C.O./Guwahati.
- 9) Respective shares, Staff Section, C.O./R.O.,
Guwahati.

No. Staff/17-1/Rlg/TB 2nd Dated at Guwahati, the 10th Feb '94.

Sub:- Seniority of 1/3rd LSG officials promoted to HSG-II and BCR officials promoted to HSG-II.

A copy of Directorate's letter No. 4-62/93-SPB-II dtd. 31-1-1994 on the subject above is appended below for guidance, information and necessary action.

(P.C. SARMA)

Asstt. Postmaster General (Staff)
O/O the Chief Postmaster General,
Assam Circle, Guwahati-781 001.

ARMY

Copy of Directorate's letter No. 4-62/93-SPB-II dated 31-1-1994:

Seniority of 1/3rd LSG officials promoted to HSG-II and BCR officials promoted to HSG-II.

I am directed to say that this office has received a number of references both from our field units as well as the Unions, regarding the inter-se seniority of the officials of HSG-II cadre from the above two streams. In this regard it may be mentioned that this very issue is under consideration in the Directorate and no decision has so far been taken.

However, you are requested to add the following lines invariably, in the orders issued for promotion to HSG-II under BCR, when such promotions include 1/3 LSG officials also till the seniority issue is decided and order issued.

"That the aforesaid orders indicate only the promotion and the orders above is not in any way indicative of the seniority of the officials."

These instructions may kindly be followed scrupulously.

Yours faithfully,

Sd/

(A.K. KAUSHAL)

ASSTT. DIRECTOR GENERAL (SPN).

Affixed
Signature
10/2

Annexure-10

DEPARTMENT OF POSTS INDIA
O/O the Senior Superintendent RMS 'GH' Dn, Guwahati-781001

To

All concerned in RMS ~~in~~ GH Division

No. B-2/7/Biennial/Rlg. Dated Guwahati the 13.3.96

Sub : Modification of TBOP/BCR Scheme instructions,
regarding

~~Exx96xxregarding~~

Copy of the Dte's letter No. 22.5.95 - PS.I dtd.
8.2.96 regarding above subject is received vide C.O. Guwahati
letter No. Est/2-56/91 dt. 30.2.96 is appended below for
information guidance & n/a.

Sd/-
for Senior Superintendent
RMS 'GH' Dn, Guwahati.

Copy of the letter referred to above. :

Time Bound One promotion scheme and Biennial Cadre Review Schemes were introduced vide this office letter No. 81-26/83-PE.I dated 17.12.93 No. 20-2-88-PE.I dtd. 26.7.91, No. 22-1/89-PE.I dated 11.10.91 and No. 4-12/88-PE.I (pt) dtd 22.7.93 with a view to improve promotional prospects of employees of the Department of Posts. As per these scheme's officials who complete prescribed satisfactory length of service in the appropriate cadre are placed in the next higher grade. Subsequently it was noticed that some officials e.g. UDCs in the Circle and SBCO, LSG (both 1/3rd and 2/3rd) P.O. & RMS accounts, who were senior before implementation of the scheme were denied higher scales of pay admissible under the schemes while some junior officials became eligible for higher scale of pay by virtue of their length of service. Some of the affected officials filed applications before various benches of the Central Administrative Tribunals demanding higher scale of pay from the date their juniors were made eligible under these schemes.

2. The case has been examined in consultation with the Ministry of Finance, Department of Expenditure. It is now been decided that all the officials, such as UDCs in Circle Office and SBCO, LSG (both 1/3rd and 2/3rd) P.O. & Accounts whose seniority was adversely affected by implementation of BCR scheme placing their juniors in the next higher scale of pay will now be considered for next higher scale of pay from the date their immediate juniors become eligible for the next higher scale. This will, however, not be applicable to the officials who are senior to those officials brought on transfer under Rule 38, P & T Vol. IV and are placed in the next higher scale of pay by virtue of length of service.

*Attended
A. Mallick
10/7*

Contd.....

3. The inter-se seniority of the officials in the lower grade will be kept intact for the purpose of eligibility for promotion to next higher grade.

4. Heads of Circles are requested to settle all such pending cases/representations etc according to the above guidelines within 60 days of issue of these orders.

5. A compliance report i.e. number of officials benefits (in detail) may be furnished to the Department after implementation of these instructions.

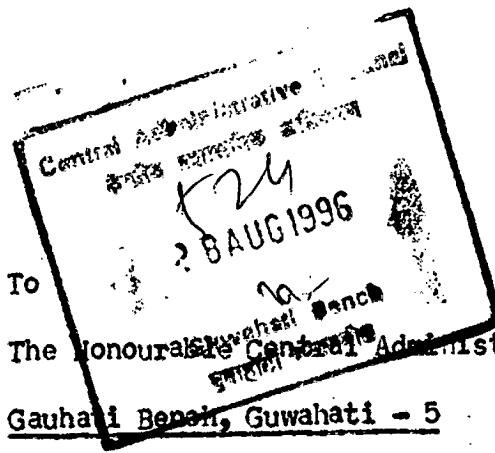
6. This issue is continuance with the Ministry of Finance, Department of Expenditure vide their I.D. No. 5(37) E.III/94 dated 19.12.95 and Internal Finance Advice Section vide their Dy. No. 418/FS/96 dated 5.2.96.

Sd/-
(Alok Saxena)

Asstt. Director General (Estt.)

...

Alcock
S. Malle
10/7



Ref:- CAT Guwahati OA No. 124/96/2334 Dated 30.7.96 A/T Sri Biplob Kumar Ray HSG II under Sr. Superintendent RMS, GH Dn. Guwahati

Respected Sir,

with due honour and humble submission I beg to state the following facts alongwith the copies of documents in support thereof, for promotion to HSG II Cadre (BCR). and Higher Seniority.

1. I was promoted to LSG Cadre from Time Scale SA Cadre on the basis of promotion examination under 1/3 rd LSG Quota and posted against one of the vacant posts of LSG (20%) w.e.f. 12.11.81 vide SSRM 'GH' Dn. memo No B-2/7/LSG(OP) Ch II dated 7.11.81, when there was no birth of Time Bound one promotion scheme (TB OP) which is a LSG Cadre.
2. TB OP Scheme for LSG Cadre was introduced w.e.f. 30.11.83 (after about 2 years of my promotion to LSC Cadre -)
3. Accordingly the Divisional Gradation list (Seniority list) of RMS 'GH' Dn. corrected upto 1.7.91, shows my seniority position at Serial 7 of the 20 permanent supervisory posts when all the Applicants were too junior in LSG Cadre.

4. Second Promotion under BCR Scheme (Biennial Cadre Review) was introduced w.e.f 1.10.91. ~~which~~ which denied my Seniority for not having 26 years service and my Juniors including Applicants having 26 Years service were promoted to HSG II B.C.R. leaving behind my seniority position at Serial No 49 of the Divisional Gradation List corrected upto 1.7.94 (Annexure -5 of Applicant No 1).

5. The Senior LSGs became Junior in all over India for the introduction of the BCR Scheme. Some affected officials filed applications before various benches of the (AT demanding higher Scale of pay from the date (1.10.91) their Juniors were paid higher scale.

Accordingly DGP New Delhi modified the TBOP/BCR Scheme, and automatically Circle Office Guwahati rectified the Circle gradation list by issuing its draft in respect of HSG I and HSG II BCR forwarded by SSRM GH Dn. vide letter B-2/26/Ch-I dated 30.5.96. and again⁶ my seniority position was shown at Serial No 6. giving promotion to HSG II BCR with effect from 1.10.91 and the applicants were made junior to me . (Annexure 6 of applicant No 1) .

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contd .. 3

6. 'SSRM' GH Dn. vide memo No B-2/7 /Biennial dated 14.5.96. promoted me to HSG II w.e.f. 1.10.91 vide CO letter No. Staff /17.1/96 BCR dated 1.5.96 and accordingly I assumed the charge of HSG II showing the date of assumption on 1.10.91 forenoon by exchanging charge Report on 17.5.96.

The Applicants filed petition to the CAT Guwahati on 10.7.96 (almost within 8 weeks) . So it is clear that my seniority position in HSG II Cadre had already been effected from 1.10.91 and thus obtained higher Seniority. It appears to be correct as per order of the Department of Posts India.

Under the circumstances stated above I fervently request the honourable CAT Guwahati to look into the matter and make proper judgement for the establishment of my higher seniority in HSG II Cadre.

Date : 28.8.96

Yours faithfully,

Biplab Kumar Ray

(BIPLAB KUMAR RAY) HSG II

HRO RMS Guwahati.

under 'SSRM' GH Dn. Guwahati

Respect. no. 5

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INDIAN POSTS & TELEGRAPHS DEPARTMENT
OFFICE OF THE SENIOR SUPERINTENDENT: RMS GH' DN: GUWAHATI
781001.

Memo No. B2/7/LSG(Op)/Ch.II,
Dated Guwahati-^a the 7.11.81.

In pursuance of PMG, A&M Circle Shillong Memo
No. Staff/17/^a76 dt. 30.10.81 Shri Biplob Kumar Roy T/S
Sorting Assistant SRO Guwahati is promoted on the basis of
promotional examination, in the cadre of L.S.G. in the
scale of Rs.425-15-560-EB-20-640/-.

Shri Roy is hereby posted at Guwahati against one
of the vacant post of LSG(20%) terminating local arrangement
with ~~eff~~ immediate effect.

The date of assumption of charge in LSG Cadre alongwith
three copies of charge report should be reported to this
office immediately.

The official will rank junior to the officials
promoted under this office Memo of even no dt. 9.1.^a1.

Sd/(R Bhattacharjee)
Senior Superintendent,
RMS GH' Dn, Guwahati-^a

Copy of this memo is issued to :-

1. The HRO RMS GH' Dn, - for information.
2. The SRO RMS 'GH' Dn, Guwahati- for information, who will
please obtain 4 (four) copies of charge reports from the
official and forward these copies to this office and
HRO 'GH' Dn, Guwahati .
3. The Dy. Supdt. (Stg) Guwahati RMS- for information.
- 4-7. All ASSRM sets GHY RMS.
8. Shri B.K.Roy C/O SRO GHY.
- 9-10. GL & DL Files Dvl. office.
11. The Postmaster General(Staff) A&M Circle, Shillong-793001.
12. The DRA, Assam Region, Guwahati-781001.
13. B2/7/LSG/S file Dvl office.
- 14-15. Spare.

(R Bhattacharjee)
Senior Superintendent,
RMS GH' Dn, Guwahati-^a

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FOR OFFICIAL USE ONLY

GRADATION LIST OF RMS 'GH' DIVISION
IN RESPECT OF GROUP 'C' OFFICIALS
CORRECTED UPTO 1-7-91

CTI

CTI

SANCTIONED STRENGTH

Permanent ~~Temporary~~

ASRM	4
IPM	1
HSG-I	4
HSG-II	4
LSG Supv	20
Do. (Accounts)	2
Accountant	2
Sorting Asstt	295
L.R/SA	46
Steno	1

Total 380

ISSUED UNDER THE AUTHORITY OF THE SSBM 'GH' DIVISION, GUWAHATI-781001

56

P A R T - V

Lower Selection Grade Supervisors.

Scale of Pay Rs. 1400 - 40 - 1800 - EB - 50 - 2300.

6

No of Posts
Permanent-20. Temporary-1

Sl No	Name & qualification	State whether SC/ST	Date of birth	Date of continuous Govt Service	Date of entry in the grade	Dated of LSG	Present designation & office	Pay now drawn	Date of next increment	Remarks	
										1	2
1	2	3	4	5	6	7	8	9	10	11	
1.	Shri Banka Behari Das	SC	1-4-34	1-3-55	1-12-58	30-10-79	HSA GH RMS/P-1	1950/-	1-3-92	-	
2.	" Muneswar Choudhury.	SC	1-2-41	20-5-65	26-3-70	30-10-79	Supvr. (M) GH RMS/2	1760/-	1-10-91	-	
3.	" Rasamoy Choudhury.	OC	1-3-40	14-9-59	1-10-64	1-11-79	Supvr. GH RMS/P-1	1800/-	1-11-91	-	
4.	" Dulal Ch. Lodh		1-1-42	20-10-62	1-7-65	30-10-79	Supvr. HRO (M)	1760/-	1-10-91	-	
5.	" S. S. Sen		1-6-34	1-3-55	1-12-58	2-3-81	Supvr. Relax-I	1950/-	1-3-92	-	
6.	" Ritesh Rn. Roy		1-12-34	1-3-55	1-12-58	12-1-81	Supvr. (R) GH RMS/2	2000/-	1-7-92	-	
7.	" Biplab Kr. Roy		23-3-47	23-10-69	1-2-76	12-11-81	Supvr. (M) GH RMS/3A	1680/-	1-11-91	-	
8.	" Upendra Nath Boro	ST	28-2-38	19-4-58 15-3-66	1-10-59 26.3.70	18-1-82 16-12-90	Supvr. (R) GH RMS/1	1680/-	1-11-91	-	
9.	" Sudin Ch. Bhatta charjee.		1-9-34	11-8-56	1-7-62	6-9-81	Supvr. (R) GH RMS/3B	1800/-	1-11-91	-	

57 7
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1	2	3	4	5	6	7	8	9	10	11
10.	Shri Dinesh Ch Dey	OC	1-4-34	29-8-57	1-7-62	<u>30-11-83</u> SRO/RNY 8-11-89	1800/-	1-2-92	-	
11.	" Bijoy Bh. Das		1-9-36	14-7-59	1-10-64	<u>30-11-83</u> Supvr.(R) 16-12-90 GH RMS/3A	1800/-	1-2-92	-	
12.	" Ranjit Kr. Bhatta- charjee		1-3-38	16-9-59	1-10-64	<u>30-11-83</u> Supvr.(M) 7-8-91 GH RMS/1	1800/-	1-2-92	-	
13.	Smt. Kantaa SenGupta		22-11-37	29-4-60	1-10-64	<u>30-11-83</u> SRO/SH 9-8-91	1800/-	1-1-92	-	
14.	Shri Umesh Chanda		1-3-35	28-4-60	1-10-64	<u>30-11-83</u> Supvr.(M) 13-8-91 GH RMS/3B	1800/-	1-2-92	-	
15.	Vacant		-	-	-	-	SRO/Tz			
16.	Vacant		-	-	-	-	HSA/RNY RMS/L			
17.	Shri Krishna Mohan Roy	SC	1-5-38	1-10-60	1-7-65	<u>30-11-83</u> HRO/GH 28-8-91 Relax-II	1800/-	1-2-92	-	
18.	" Pramesh Ch. Paul		2-3-39	30-12-60	1-7-65	<u>30-11-83</u> HSA 9-8-91 SH Stg.	1800/-	1-2-92	-	
19.	Vacant		-	-	-	-	HSA Tz RMS/2			
20.	Vacant		-	-	-	-	HSA Tz RMS/1			

TEMPORARY

1. Vacant

SRO/BNGN

PART - IX

LOWER SELECTION GRADE (20%) INCLUDING TIME SCALE CADRE
Scale of Pay Rs. 1400 - 40 - 1800 - EB - 50 - 2300

No of Posts.
Permanent - 295

&
Rs. 975 - 25 - 1150 - EB - 30 - 1660

Sl No	Name & qualification	State whether SC/ST	Date of birth	Date of continu-ous Govt Service	Date of substan-tive entry in the grade	Date of graded	Present designation & Office	Pay now drawn	Date of next increment	Remarks
			3	4	5	6			8	
1.	Smt. Amita Dey	OC	11-1-39	11-3-60	1-10-64	30-11-83	LSG/SA HRO/GH	1800/-	1-2-92	-
2.	Shri Amit Kr. Bhattacharjee		1-8-37	2-5-56 17-4-60	1-10-64	"	"	1800/-	1-2-92	Dept'l
3.	" Karuna Kr. Paul		22-9-34	8-4-55 11-10-60	1-12-64 1-7-65	"	"	1800/-	1-2-92	- do -
4.	" Mani Bhusan Das	SC	1-3-39	1-10-60	1-7-65	"	"	1800/-	1-2-92	-
5.	" Girindra Ch. Das	SC	1-8-37	8-9-61	1-7-65	"	"	1760/-	1-9-91	-
6.	" Krishna Mahan Purkayastha	SC	2-2-36	6-9-61	1-10-64	"	"	1760/-	1-9-91	-
7.	" Dhirendra Ch. Roy I	SC	8-4-37	5-9-61	1-10-64	"	LSG/SA SRO/Tz	1950/-	1-7-92	-
8.	" Amarendra Kr. Das	SC	2-4-42	6-9-61	1-1-66	"	LSG/SA HRO/GH	1760/-	1-9-91	-

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1	2	3	4	5	6	7	8	9	10	11
9.	Shri Krishna Ch. Chakravarty.	OC	1-3-34	30-3-62	1-10-64	30-11-83	LSG/SA HRO/GH	1760/-	-	-
10.	" Sabyasachi Basu		1-5-35	1-9-57 15-12-62	1-7-62 1-1-66	"	" SRO/RNY	1720/-	1-11-91	-
11.	" Dilip Kr. Biswas		2-3-41	26-10-62	1-4-66	"	LSG/SA HRO/GH	1720/-	1-11-91	-
12.	" Anil Kr Das	SC	2-9-41	20-10-62	1-4-66	"	"	1720/-	1-2-92	-
13.	" Lal Chand Roy	SC	1-5-39	20-10-62	1-4-66	"	"	1720/-	1-11-91	-
14.	" Jogendra Ch. Das I	SC	1-2-42	20-10-62	1-4-66	"	"	1720/-	1-11-91	-
15.	" Purna Ch. Bharali		28-4-37	16-8-58 24-4-64	1-12-64 1-1-67	"	SRO/RNY	1720/-	1-11-91	-
16.	" Satyamoy Bhattacharjee		1-5-34	28-10-53 22-4-64	1-1-58 1-1-67	"	"	1720/-	1-4-92	Dept1
17.	" Manindra Kr. Das	OC	25-6-35	1-7-56 22-4-64	1-12-64 1-1-67	"	LSG/SA HRO/GH	1720/-	1-4-92	Dept1
18.	" Guru Prasad Giri		1-2-43	5-6-63	1-1-67	"	LSG/SA SRO/SH	1720/-	1-11-91	-
19.	" Jyotish Ch. Sikdar	SC	1-7-44	20-2-64	1-1-67	"	LSG/SA SRO/BNGN	1720/-	1-2-92	-
20.	" Manik Roy		29-4-44	22-7-64	1-1-67	"	LSG/SA SRO/RNY	1720/-	1-5-92	-

1	2	3	4	5	6	7	8	9	10	11
21.	Shrimati Arati Das. BA	OC	1-1-45	25-4-64	1-7-67	30-11-83	LSG/SA, HRO/GH	1720/-	1-5-92	-
22.	Shri Subrata Mohan Deb		1-2-45	22-7-64	1-7-67	"	" "	1720/-	1-5-92	-
23.	Smt. Jyotika Rani Bhatta- charjee.		2-7-45	11-11-64	1-7-67	"	" "	1720/-	1-5-92	-
24.	Shri Jyotirmoy Bhatta- charjee.		30-3-38	<u>13-8-59</u> 9-7-65	<u>1-12-64</u> 1-7-67	"	" "	1720/-	1-5-92	D/Promotee
25.	" Niranjan Deb		1-3-46	11-5-65	1-1-67	"	" SRO/BNGN	1720/-	1-5-92	-
26.	" Pradip Ranjan Sen		1-2-42	11-5-65	1-3-68	"	" HRO/GH	1720/-	1-5-92	-
27.	Smt. Pranati Deb		1-6-46	11-5-65	1-3-68	"	" "	1720/-	1-5-92	-
28.	Shri Ajit Behari Chou- dhury.		10-1-34	<u>20-8-59</u> 9-7-65	<u>26-3-70</u>	"	" "	1720/-		D/Promotee
29.	" Nirendra Ch. Deb		27-7-38	<u>1-8-57</u> 15-3-66	<u>1-12-64</u> 26-3-70	26-8-86	" "	1680/-	1-2-92	- No -
30.	" Krishna Kanta Nath BA.		1-1-46	9-7-65	26-3-70	30-11-83	" RO/WH	1680/-	1-2-92	Deputed to Dhubri HO.
31.	" Himangshu Paul		4-11-44	15-3-66	26-3-70	"	" HRO/GH	1680/-	1-2-92	-
32.	Smt. Gauri Rani Purkaya- stha.		18-1-47	15-3-66	26-3-70	"	" "	1680/-	1-2-92	-

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1	2	3	4	5	6	7	8	9	10	11
33.	Shri Dhirendra Ch. Roy - No.II	SC	18-10-39	15-3-66	26-3-70	30-11-83	LSG/SA, HRO/GH	1680/-	1-2-92	-
34.	" Manindra Kr. Pur- kayastha.	OC	10-12-44	15-3-66	26-3-70	30-11-83	-do-	1680/-	1-3-92	-
35.	" Bibhuti Bhusan Sargiary	ST	1-2-46	15-3-66	26-3-70	"	LSG/SA SRO/RNY	1680/-	1-2-92	-
36.	" Lohit Ch. Deka	ST	1-6-42	15-3-66	26-3-70	"	LSG/SA HRO/GH	1680/-	1-2-92	-
37.	" Kameswar Brahma	ST	1-10-39	15-3-66	26-3-70	"	LSG/SA SRO/RNY	1680/-	1-2-92	-
38.	" Arun Baran Barman	ST	1-3-47	15-3-66	26-3-70	"	LSG/SA Dvl. office	1680/-	1-2-92	-
39.	" Mohit Ch. Brahma	ST	1-8-43	15-3-66	26-3-70	"	LSG/SA SRO/RNY	1680/-	1-2-92	-
40.	" Sushil Ch. Dey II		1-6-45	28-7-66	26-3-70	"	LSG/SA HRO/GH	1680/-	1-2-92	-
41.	" Bati Ram Nath		1-6-43	30-7-66	26-3-70	"	LSG/SA SRO/RNY	1680/-	1-2-92	-
42.	" Tarini Kanta Deka		2-2-47	1-6-67	1-4-70	"	LSG/SA HRO/GH	1680/-	1-2-92	-

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1	2	3	4	5	6	7 ✓	8	9	10	11
3.	Shri Sunil Kr. Chakravarty.	OC	31-12-47	1-6-67	1-4-70	30-11-83	LSG/SA, SRO/Tz	1680/-	1-2-92	-
44.	" Umananda Jha		7-3-44	1-6-67	1-2-76	"	" Dvl. Office	1680/-	1-2-92	-
45.	" Bani Kanta Pathak		2-4-47	1-6-67	1-4-71	"	" SRO/RNY	1680/-	1-2-92	-
46.	" Nitai Charan Nath		15-3-48	1-6-67	1-4-72	"	" SRO/Tz	1680/-	1-2-92	-
47.	" Tarun Talukdar		2-10-47	1-6-67	1-4-72	"	" SRO/NL	1680/-	1-2-92	-
48.	" Satyendra Kishore Dey, BA		1-1-48	8-6-67	1-4-72	"	" HRO/GH	1680/-	1-2-92	-
49.	" Kiran Singh Brahma	ST	1-12-40	1-6-67	1-4-72	"	" "	1680/-	1-3-92	-
50.	" Dhirendra Kr. Barman	ST	23-1-42	1-6-67	1-4-72	"	" "	1680/-	1-2-92	-
51.	" Ajit Ch. Boro	ST	2-1-43	1-6-67	1-4-72	"	" SRO/RNY	1680/-	1-2-92	-
52.	" Baren Singh Royal	ST	1-1-46	1-6-67	1-4-72	"	" SRO/SH	1680/-	1-2-92	-
53.	" Hara Kanta Das	ST	21-2-47	1-6-67	1-2-76	"	" HRO/GH	1680/-	1-2-92	-
54.	" Sanat Kr. Dey		14-8-39	16-11-59	1-12-64	26-1-84	" SRO/BNGN	1680/-	1-2-92	Dept1.
				26-1-68	1-4-72					
55.	" Hari Mahan Deb		1-1-37	3-2-57	1-12-64	"	" HRO/GH	1680/-	1-2-92	Dept1.
				26-1-68	1-4-72					
56.	" Nitya Ranjan De		1-1-48	22-1-68	1-4-72	22-1-84	" "	1680/-	1-2-92	-
57.	" Sachindra Jha		5-8-46	26-1-68	1-4-72	26-1-84	" "	1680/-	1-2-92	-

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1	2	3	4	5	6	7 ✓	8	9	10	11
58.	Shri Pradip Ch. Huzuri	OC	3-6-47	5-2-68	1-4-70	5-2-84	LSG/SA, HRO/GH	1680/-	1-2-92	-
59.	" Saumyendra Nath Dutta		20-5-47	6-4-68	1-4-74	6-4-84	" "	1680/-	1-4-92	-
60.	Smt. Rama Tarafder		1-1-48	6-4-68	1-4-74	6-4-84	" "	1680/-	1-4-92	-
61.	Shri Samarendra Banik		1-2-46	18-4-68	1-4-74	18-4-84	" "	1680/-	1-4-92	-
62.	" Ashit Kr. Sinha		1-5-48	6-9-68	1-2-76	6-9-84	" "	-	-	Deputed to C.O.
63.	" Prabin Ch. Kalita		1-7-48	6-9-68	1-4-74	6-9-84	" "	1640/-	1-9-91	-
64.	" Bhirendra Kr. Das II		1-3-48	21-11-68	1-4-72	21-11-84	" "	Deputed to A.P.S.		
65.	" Nagendra Nath Goswami		1-1-49	21-11-68	1-4-74	21-11-84	" SRO/RNY	1640/-	1-9-91	-
66.	" Daiba Rajbangshi		1-11-47	21-11-68	1-4-74	21-11-84	" "	1640/-	1-11-91	-
67.	" Milan Kanti Das		5-1-47	26-8-68	1-4-74	26-8-85	" HRO/GH	1600/-	1-8-91	-
68.	" Prabhat Ch. Barman		1-1-50	28-8-69	1-2-76	28-8-85	" "	1600/-	1-8-91	-
69.	" Debasis Sen		15-11-49	23-8-69	1-2-76	23-8-85	" "	1600/-	1-8-91	-
70.	" Nurul Haque		1-3-45	17-9-69	1-2-76	17-9-85	" "	1600/-	1-8-91	-
71.	" Bijoy Ranjan Das		1-4-48	2-11-69	1-2-76	2-11-85	" "	1600/-	1-9-91	-
72.	" Sujit Kr. Dasgupta		3-7-48	1-11-69	1-2-76	1-11-85	" "	1600/-	1-11-91	-
73.	" Hemeswar Choudhury		2-11-47	19-10-69	1-2-76	19-10-85	" SRO/NL	1600/-	1-10-91	-
74.	" Bikash Ranjan Sen		1-12-49	22-10-69	1-2-76	22-10-85	" SRO/BNGN	1600/-	1-10-91	-

१० सौ ० जी०-६१

भारतीय डाक विभाग

A. C. G.-61

DEPARTMENT OF POSTS INDIA

(देविए नियम 267, डाक-नार वित्त पुस्तिका का छपा भारतीय संस्करण
(See Rule 267, Posts and Telegraphs Financial Handbook, Volume 1, Second Edition)

चाज़ को वदती पर चाज़ रिपोर्ट और नकदी और टिकटों की रिकार्ड
Charge Report and Receipt for cash and stamps on transfer of charge

प्रमाणित किया जाता है कि

Certified that the charge of the office of

HSG H/SA

चाज़ ~~में बदलाव~~
was made over by (name)

Sri Biplob Kr. Ray

(नाम) को
to (name)

H R O R M S

स्थान

at (place)

Guru Nanak

तारीख

को पूर्वी
अपराह्न में

14-5-96

on the (date)

1 - 10. 91

fore
after

noon in accordance with

सं.

No.

तारीख

Dated

14-5-96

भारतीय अधिकारी
Relieved Officer

के अनुसार है दिया।

from S S R M. G H

Biplob Kr. Ray

भारतीय अधिकारी

Relieving Officer

(हृष्णा पूळ उत्तर्पात्र)

(P. T. O.)

*प्रमाणित किया जाता है कि आज देर दिन इस कार्यालय की अनेक पुस्तकों के बकाया (स्टॉक पुस्तक बोर्ड, रजिस्टर्स समेत) और लेखांगों की जांच की और उन्हें ठीक याच

*Certified that the balances of this date of the several books (including Stock Book, and Registers) and accounts of the office have been checked and found correct.

*प्रमाणित किया जाता है कि निम्नलिखित बहाया मुझे भारमुक्त अधिकारी ने सौंप दिए और मैं इनके सिए जिम्मेदार हूँ।

*Certified that the balances as detailed below were handed over to me by the Relieved Officer and I accept the responsibility for the same.

रु. पै. ००
Rs. P.

(अ) नकदी/Cash

(ब) अप्रदाय टिकट/Stamp Imprest

विसमें मे शामिल है :-

Made up of :-

(1) टिकट/Stamps

प्राप्त 188

17-5-96

(2) नकदी/Cash

भारमुक्त अधिकारी
Relieved Officer

भारमगती अधिकारी
Relieving Officer

तारीख 19
Dated the 19

Forwarded to P. A. 13 को भेजा गया

*जब प्रमाण-पत्र की आवश्यकता न हो तो इसे काट दिया जाए।

*The Certificate when not actually required may be scored through

P-123P (MTS)-93/PSD/CAU/93-94- 30 Lakh Copies.

12-5-96/63-A/P-123

30 Lakh Copies

15

65

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DEPARTMENT OF POSTS INDIA
O/O the Senior Superintendent RMS 'GH' Dn, Guwahati - 781001.

Memo No. B-2/7/Biennial.
Dated Guwahati-1 the 14-5-96.

In pursuance of the Chief PMG Assam Circle Guwahati memo no. staff/52-15/95 dtd 23.4.96 and staff/2-38/92 dtd 3.5.96, the officials whose name have been shown in the enclosed Annexure and who have completed 26 years of service in SA/LSG cadre have been promoted to higher selection grade carrying scale of pay Rs. 1600-50-2300-EB-60-2660/- under ECR scheme. The date of effect and the place of posting are also shown against each of them in enclosed Annexure.

The pay of the officials will be fixed under the provision of FR-22.1 (a) (I) substituted vide Ministry of Personal Public grievance and pensions (Dept of personnel and training) No.1-10/89-Estt (Pay-1) dtd 30.8.89 as amended from time to time and as per para 2 (VII) of Dte's New Delhi letter No. 22-1/C9-PE I dtd 11-10-91 communicated vide C.O. letter No. Esstt/3-56/91 dtd 24-10-91.

The officials on promotion, must exercise the option for choosing the date of fixation of pay in the higher grade within one month as per existing rules and orders in force.

The incumbent will join in the new post on submission of charge report, and a copy of which be invariably forwarded to this office.

Enclo:- as above.

(B.K. Acharjee)

Senior Superintendent
RMS 'GH' Dn, Guwahati-1.

Copy to:-

- 1-14. The officials concerned.
15. The HRO RMS 'GH' Dn, Guwahati for information & p/a.
16. The Supervisor HRO(M) Guwahati.
- 17-20. The SRO Dongaigaon/North Lakhimpur/Rangia/Shillong/Chaparmukh/Tezpur.
- 21-29. All ASRMs/IRMs in RMS 'GH' Dn.
30. The SRM(stg) Guwahati RMS.
31. The Chief PMG(staff) Assam Circle Guwahati-781001.
32. The DA(P) Calcutta-700001.
- 33-46. P/F of the officials.
- 47-48. The Estt/staff-II branch, 'ivl. office.
- 49-50. O/C & spare.

(B.K. Acharjee)
Senior Superintendent
RMS 'GH' Dn, Guwahati-1.

JD/

16
(b)
Annexure

Sl. No.	Name of officials	Community	Present post held.	Place of posting on promotion.	Date of effect of promotion	Remarks.
1.	Sri Milan Kanti Das.	OG	Graded L.G.	Guwahati RMS	1-1-96	
2.	" Prabhat Ch. Darman.	OC	-do-	Divl. office.	1-1-96	
3.	" Debasish Sen.	OC	-do-	-do-	1-1-96	
4.	" Nurul Haque.	OC	-do-	HRO(M) Guwahati.	1-1-96	
5.	" Diplob Kr. Roy.	OC	-do-	-do-	1-10-91	Vide C.O. letter No. staff/17-1/96 SCR dtd 1-5-96.
6.	" Bijoy "n. Das.	OC	-do-	HRO(A/C) Guwahati.	1-1-96	
7.	" Sujit Kr. Das Gupta.	OC	-do-	-do-	1-1-96	
8.	" Homeswar Choudhury.	OC	-do-	N. L. RMS.	1-1-96	
9.	" Bikash Rn. Sen.	OC	-do-	SRO Bongaigaon.	1-1-96	
10.	" Amar Chakraborty.	OC	-do-	HRO (A/C) Guwahati.	1-1-96	
11.	" Pramode Das.	ST	-do-	Guwahati RMS	1-1-96	
12.	" Ananda Ram Pegu.	ST	-do-	HRO(M) Guwahati.	1-1-96	
13.	" Edward Kharkinger.	ST	-do-	SRO Shillong.	1-1-96	
14.	" Rabindra Doro.	ST	-do-	SRO N. Lakhimpur.	1-1-96	

Senior Superintendent
RMS 'GH' Dn, Guwahati-1.

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S.C. 246296

The Central Administrative Tribunal
Guwahati Bench.

*Filed by
Thenuwari*

In the matter of :

O.A.No.124 of 1996

Shri Manindra Kr.Purkayastha
and 4 others Applicants.

-Versus-

Union of India & others Respondents.

- And -

In the matter of :

Written Statement on behalf of the
Respondents No.1, 2, 3 and 4.

I, Shri J.N.Sarmah presently working as
Asstt. Postmaster General(Vigilance) in the office of the
Chief Postmaster General, Assam Circle, Guwahati do hereby
solemnly affirm and declare as follows :-

1. The copy of application of the above noted
case i.e. O.A.No.124/96 is served upon the respondents
alongwith an order dated 15-7-96 passed by this Hon'ble
Tribunal and the same being forwarded to me for taking
necessary action and contest the case in this Hon'ble
Tribunal and being so authorised, I file this written
statement on behalf of the respondents No.1, 2, 3 & 4 and
say categorically that save and except what is admitted in
this written statement, rest may be treated as total denial
by the respondent No.1, 2, 3 and 4. Before I go for commenting
the allegations made in the different paragraphs of the
application, I beg to state that background of the applicants
case is incorporated in this written statement and same will

Contd.....

be treated as Brief History of the case which will constitute the part and parcel of this written statement.

Brief History

Shri Biplab Kr. Roy joined in the department as Sorting Assistant on 23-10-69. He passed the examination for promotion to LSG cadre against 1/3rd quota vacancy of 1979 and was promoted to LSG vide DPS(HQ) Assam-Meghalaya Circle Memo No. Staff/17/8/76 dated 30-10-81. A copy is enclosed as Annexure A. He joined as LSG on 12-11-81 and working as LSG since that date. His seniority in LSG was reflected in the part-V of gradation list of RMS 'GH' Divn in respect of Group 'C' officials corrected upto 1-7-91. A copy of which is annexed as Annexure B-1. Subsequently 1st Time Bound Promotion has been introduced in the department w.e.f. 30-11-83 vide Directorate Memo No. 31-26/83-PE-I dated 7-12-83. A copy enclosed as Annexure B. In view of the introduction of that scheme the applicants got their promotion in LSG cadre with effect from 30-11-83 which was duly reflected in Part-IX Gradation List of RMS 'GH' Division in respect of Group 'C' officials corrected upto 1-7-91. A copy enclosed as Annexure B-2. Thus after introduction of 1st TBOP also the applicants were junior in LSG cadre than the respondent No.5. Then in 1991, Scheme of Biennial Cadre Review on completion of 26 years of service and promotion to HSG-II has been introduced in the department vide Directorate letter No. 4-51/91-SPB-II dated 24-12-91. Annexure In view of the introduction of BCR Scheme strictly on the basis of the length of service i.e. on completion of 26 years of service, the applicants got their promotion to BCR HSG-II whereas Shri Biplab Kr. Roy respondent No.5 deprived of that promotion as he did not complete 26 years of service and in view of which officials who were promoted to LSG by virtue of passing of examination including the respondent No.5 became junior to his juniors who completed 26 years of service and the names of the Respondent No.5 was shown junior to the applicants and it was reflected in the Gradation List corrected upto 1-7-94 (annexure 5 of the application). Thus throughout the department many such senior LSG officials were became junior on introduction of BCR scheme. Some of the affected officials represented to the department and some of the affected filed applications before various benches of the CAT

demanding seniority and higher scale of pay from the date of their juniors were made eligible under BCR Scheme. In view of this department had examined the cases and issued order vide Dte No. 22-5/95-PE-I dated 8-2-96 that all the officials such as UDC in the circle office and SBCO, LSG (both 1/3rd and 2/3rd), P.O. and RMS Accountants will be placed in the next higher scale of pay from the date of his junior become eligible for next higher scale. Further, the Inter-se-seniority of the officials in the lower grade will be kept intact for the purpose of eligibility for promotion to the next higher grade. A copy of the DG prder No. 20-5/95-PE-I dated 8-2-96 is enclosed as Annexure-'C'. Accordingly seniority and pay scale of the affected officials of this circle including respondent No.5 were refixed vide DPS, Assam Circle order No. Staff/17-1/96-BCR dated 1-5-96 and Shri Biplob Kr. Roy joined in HSG-II on 17-5-96. A copy of the order is enclosed as Annexure-D and charge report dated 17-5-96 as Annexure D-1.

Effect from 1.10.91.

2. That with regard to the contents made in paragraph 1, 2, 3, 4.1 and 4.2 of the application, the respondents beg to offer no comments. This being the matter of records.

3. That with regard to the contents made in paragraph 4.3 the respondents beg to state that it is a fact that the applicant No.1, 2, 3 and 4 joined in the service before respondent number 5. Thus in initial cadre having regard to the date of entry into the service all the applicants were senior to the respondent No.5 in the cadre of Sorting Assistant.

4. That with regard to the contents made in paragraph 4.4. of the application, the respondents totally denied the contention. The respondent No.5 had passed 1/3rd quota Lower Selection grade examination against vacancy of 1979 and was promoted to LSG cadre vide DPS(HQ) Assam-Meghalaya Circle Memo No. Staff/17/8/76 dated 30.10.81. The official joined in the cadre on 11.11.81 afternoon and his LSG promotion was given effect from 12-11-81 ~~xxxxxxxxxx~~ and the same was reflected in Gradation List. A copy of the order of the DPS is annexed as Annexure-A and charge report of the official as Annexure A-1. Also the copy of the part-V of gradation list is annexed as Annexure B-1.

Contd.....

The applicants got their promotion to LSG cadre with effect from 30.11.83. The seniority was reflected in Part-IX of gradation list corrected upto 1-7-91. A copy of which is enclosed as Annexure B-2. Thus it is fact that Shri Biplab Kr. Roy was senior than the applicants in LSG cadre.

5. That with regard to the statements made in paragraph 4.5 of the application, the respondents beg to state that the applicants agreed in this para that Shri Biplab Kr. Roy was regular LSG w.e.f. 12-11-81 by virtue of passing the LSG examination. Whereas the applicants got promotion in LSG w.e.f. 30-11-83 due to TBOP Scheme. Thus Shri Biplab Kr. Roy is senior than the applicants in LSG cadre and he was not promoted due to TBOP Scheme but much earlier.

6. That with regard to the statement made in paragraph 4.6, the respondents beg to state that the version was not reflected correctly. The officials on promotion to LSG on completion of 16 years of service were to retain their inter-se-seniority in the clerical grade for further promotion to HSG-II as stated in Annexure-2 of the application.

7. That with regard to the statement made in paragraph 4.7 the respondent offer no comments being matter of records.

8. That with regard to the statement made in paragraph 4.8, 4.9, the respondents beg to state that at the time of introduction of BCR Scheme the applicants got promotion to HSG-II on completion of 26 years of service whereas Shri Biplab Kr. Roy, respondent No.5 did not get promotion as he did not complete 26 years of service. The introduction of BCR was strictly on length of service. No seniority of LSG was counted in initial stage.

9. That with regard to the statement made in paragraph 4.10 the respondents denied the contention of the applicants. In view of implementation of BCR Scheme strictly on the basis of length of service some anomalies were arisen such as some officials i.e. UDCs in circle and SBCO, LSG(both 1/3rd and 2/3rd), PO & RMS accountants who were senior before

Contd.

implementation of BCR Scheme were denied higher scale of pay admissible and seniority while some junior officials became eligible for higher scales of pay only by virtue of length of their service. The case was examined by the Department in consultation with the Ministry of Finance, Department of Expenditure and decided to give benefit of both pay and seniority to these affected officials from the date of their immediate juniors became eligible for the next higher scale and Directorate has issued order in this respect vide order No. 22-5/95-PE-I dated 8-2-96. In pursuance of Dte order Shri Biplab Kr. Roy, affected official was given promotion with effect from 1-10-91, the date from which his junior officials in LSG cadre was promoted to HSB-II under BCR Scheme vide DPS Assam Circle Memo No. Staff/17-1/96-BCR dated 1-5-96. A copy enclosed as Annexure D. A draft gradation list correcting the seniority was also prepared and sent to SSRM 'GH' Dn and SRM'S' Dn vide letter No. Staff/19-1/93 Corr dated 24-5-96. A copy of this letter is enclosed as Annexure E.

10. That with regard to the statement made in paragraph 4.12 and 4.13 of the application, the respondent beg to state that representation of the applicants were disposed of by rejecting the claim and SSRM was intimated to inform the fact to the applicants on 15-7-96. A copy of the letter enclosed as Annexure F.

11. That with regard to the statement made in paragraph 4.14 and 4.15 & 4.16 the respondents denied the contention of the applicants in view of the discussion made in para 9 of this Written Statement.

12. That with regard to the contents of paragraph 4.17 of the application the respondents denied the contention of the applicants and beg to state that interpretation was correctly made of 8-2-96 and senior LSG officials were given due seniority and pay benefit from the date their juniors got BCR HSG-II.

13. That with regard to the paragraph 4.18 of the application respondents beg to state that by introduction of a new scheme, the department can not ignore the claim of an

Contd.....

official who attained the seniority in LSG cadre by virtue of passing a departmental promotional examination and give promotion to their juniors in cadre to the Higher cadre only on the basis of length of service. Therefore, the BCR Scheme was reviewed and anomalies rectified by allowing seniority and pay benefit to the senior officials who due to less length of service became victim of scheme. By the order dated 8.2.96 Annexure C the department has showed justice to the senior LSG official. The contention of the applicants is denied.

14. That with regard to the statement made in paragraph 5.1 ~~em~~ to 5.9 of the application the respondents beg to state that in view of the statements made in reply to para 1 to 4.18 of the application in para 2 to 13 of this written statement the applicants grounds is baseless and thus the application is liable to be dismissed.

15. That with regard to the paragraph 6 and 7 of the application, the respondents beg to offer no comments being the matter of records.

16. That with regard to the contents made in paragraph 8 of the application, the respondents maintain that in view of the fact stated against replies 1 to 13 above of this written statement the applicants have no merit and deserve no relief and as such the application is liable to be dismissed.

17. That with regard to the contents made in paragraph 9 of the application, the respondents beg to state that in view of the fact stated against replies 1 to 19 above of this written statement, the applicants have no merit to get interim order.

18. That this written statement is filed bonafide and in the interest of justice.

VERIFICATION

I, Shri Jitendra Nath Sarmah, Assistant Postmaster General(Vig), in the office of the Chief Postmaster General, Assam Circle, Guwahati do hereby solemnly affirm and declare that the contents made in paragraph 1 are true to my knowledge and those made from paragraph 2 to 18 are derived from records which I believe to be true including the brief history of the case and no material fact being suppressed. I sign this Verification on this 25 day of September, 1996 at Guwahati.

Jitendra Nath Sarmah
25/9/96.
DEPONENT.

Asstt. Postmaster General (Vig)
Assam Circle, Guwahati-781001

(8)

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Annexure A - A

INDIAN POSTS AND TELEGRAPHS DEPARTMENT
OFFICE OF THE POSTMASTER GENERAL: N.E.CIRCLE : : SHILLONG

Memo No. Staff/17/8/76, Dated Shillong the 30/10/81

The official listed below who qualified in the L.S.G. Examination of the 1/3rd quota vacancies for the year 1979 are hereby promoted to the cadre of Lower Selection Grade in the scale of Rs.425-15-560-20-640 and allotted to the Divisions noted against each.

They will rank on block junior to the officials promoted under this office letter No. even dated 21-11-1980.

	<u>Name of the officials</u>	<u>Divisions</u>	<u>Community</u>
1.	Shri Bijanendu Chakraborty	RMS 'S' Dn	O/C
2.	Shri Manik Lal Sarkar	-do-	-do-
3.	Shri Santi Ranjan Dhar	-do-	-do-
4.	Shri Pijush Kanti Acharjee	-do-	-do-
5.	Shri Biplab Kumar Roy	RMS 'GH' Dn	-do-

The date of assumption of charge in L.S.G. in respect of the above named officials should be reported to this office immediately by sending a copy of the charge report.

The DPS, Assam Region, Guwahati may also be informed the date of assumption of such charge duly endorsed the copies of charge report submitted by the individuals.

Sd/- (I. Dewri)
D.P.S. (HQ)
for Postmaster General
Assam-Meghalaya Circle
S H I L L O N G -793001

Copy forwarded for information and necessary action to :-

- 1) The DPS, Assam Region, Guwahati.
- 2) The Sr. Supdt. of RMS 'GH' Division, Guwahati.
- 3) The Supdt. RMS 'S' Division, Silchar.
- 4) The HRO, RMS Guwahati/Silchar.
- 5-9) P.F. of the official.
- 10-14) Officials concerned.
- 15) Spare.

Ass't. Postmst'r
Assam Circle, Guwahati-781001
(VIO)

Sd/-
(B.L. DEB)
for Postmaster General,
Assam.Meghalaya Circle
S H I L L O N G -793001

एवं विष्णवे ४१

A.C.G.-61

भारतीय डाक-तार विभाग
INDIAN POSTS AND TELEGRAPHS DEPARTMENT

(देविए नियम 267, टाक-तार वित्त पुस्तिका का छप्पा 1; मिलेंप संस्करण)
(See Rule 267, Posts and Telegraphs Financial Handbook, Volume 1,
Second Edition)

बाज की बदली पर बाल रिपोर्ट और मकदी पोर टिकटों की रसोई।
 Charge Report and Receipt for cash and stamps on transfer of charge.

प्रमाणित किया जाता है कि

Certified that the charge of the office of

L S 9

..... was made over by (name) Sri Biplob Kr. Ray

(वास) को
to (name) S. R. Gaikwad. वास
at (place) Gaikwad.

on the (date)... 11.11.81 ~~fore~~ noon in accordance with
~~after~~

४८

No.

संस्कृत

Dated

7-11-81

५ अमृषार दे फिल्म ।
from S S Rne G
Ganba

मारमुक्त प्रधिकारी Relieved Officers

भारतीयी बिभिन्नारी
Relieving Offices
Biplob K. T.
1809-00
P. T. C.

الله

all set
Asstt. Postmaster General (Vig)
Assam Circle, Guwahati-781001
(25/7/26)

*प्रमाणित किया जाता है कि द्वाब के दिनांक समाप्ति की बरेक पुस्तक (स्टॉक पुस्तक और रजिस्टर समेत) और बेंद्रामो की जाति की प्रीर उन्हें ठीक पाया।

*Certified that the balances of this date of the several books (including Stock Book and Registers) and accounts of the office have been checked and found correct.

*प्रमाणित किया जाता है कि निष्ठनिरित वर्ताव में से भारमुद्दत प्रधिकारी ने सौ विए और मैं इनके लिए जिम्मेदार हूँ।

*Certified that the balances as detailed below were handed over to me by the Relieved Officer and I accept the responsibility for the same.

कोटि रुपये ५०-०० रुपये ००

Rupees 50/- only

(म) नकदी/Cash

(ब) प्रग्राम टिकट/Stamp Imprest

जिसमें योग्यात्मिल है :—

Made up of :—

(1) टिकट/Stamps

(2) नकदी/Cash

भारमुद्दत प्रधिकारी
Relieved Officer

भारमुद्दत प्रधिकारी
Relieving Officer

तारीख
Dated the 13-11-1981

Forwarded to..... Party

*जब प्रमाण पत्र की धारायकता न हो तो इसे लाट विधि द्वारा जारी किया जाए।

*The Certificate when not actually required may be scored through:

मासमानी—1/पी. एड दो०/८०—१०-१-८१—२०,००,०००।

MGIPNLK—1/P & T/80—१०-१-८१—२०,००,०००।

(28-90/68-21)

STA

On exercise B



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No. 31-26/83-P.E.I
INDIAN POSTS & TELEGRAPHS DEPARTMENT
Office of the Director, General of Posts & Telegraphs

20 DECEMBER 1983
NOTIFICATION
TO ALL HEADS OF CIRCLES (POSTAL)

Sir,

The issue of giving time bound promotion to regular employees in the operative cadres in the P&T Department has been under consideration of the Departmental Council (JCM). The Government have agreed to a time-bound one promotion scheme in the basic operative cadres in the P&T Department. An agreement on this scheme has been signed between the 'official' side and staff side in the P&T Departmental Council of JCM on 30.11.1983. A copy of the agreement with the staff side along with its enclosures is forwarded for information.

The following instructions are hereby issued in connection with implementation of the above mentioned scheme in the P&T Department:

- (1) The scheme will come into effect from 30.11.1983. All officials belonging to basic grades in Group 'C' and Group 'D' to which there is direct recruitment either from outside and/or by means of limited competitive examination from lower cadres, and who have completed 16 years of service in that grade will be placed in the next higher grade. Officials belonging to operative cadres listed in the Annexure A-I to the agreement will be covered under the scheme.
- (2) The Heads of Circles/Divisional Superintendents/ Heads of other functional units will take immediate action to identify the officials who have completed 16 years of regular service in the cadres covered under the scheme as on 30-11-83 as well as the officials who will complete 16 years of service from 1-12-83 to 30-3-84.

affd
J. S. Seth
Addl. Secy. to Post Offices (INVA)
Off. of the Compt. of Posts and Telegraphs
Assam Circle, Guwahati
751001

Thereafter, action will be initiated by the Heads of Circles to convene departmental promotion committee meetings to consider promotion of the officials in the operative cadres to the next higher scale of pay. The Departmental Promotion Committee which will be constituted in accordance with the existing instructions applicable to the different cadres will assess the fitness of the identified officials ~~fixm~~ for promotion to the higher scale of pay. The formalities in this regard should be completed within a period of 3 months. The promotions to the next higher scale of pay will be granted from the date following the date on which the identified officials complete 16 years of regular service. In case of officials who have completed 16 years of service before 30-11-83, the promotions to the next higher scale of pay will take effect from 30-11-1983.

(3) Special efforts should be made at all levels to take quick and prompt action which should be monitored by the Head of the Circle so that the DPC formalities are completed and promotion orders issued latest by 29.2.84.

(4) With effect from 1.4.84 onwards the Heads of Circles/Divisional Supdts./Heads of functional units will identify the officials belonging to the cadres covered under the scheme, who will complete 16 years of service upto 31st March of the next year. The Departmental Promotion Committee meeting will be convened before 30th June to consider fitness of the officials completing 16 years of service in the grade during the year. Officials who complete 16 years of service on a date later than that of convening of the meeting of the DPC will be placed on the approved list and will be promoted to the next higher scale of pay immediately on completion of 16 years of service, subject to their being found fit by the DPC and subject to normal rules relating to promotion. In respect of the officials who completed 16 years of service between the period from 1st April to the date the meeting of the DPC is convened, they will be placed in the next higher scale of pay from the date following the date they complete 16 years of service subject to their being found fit by the DPC.

(5) As soon as the departmental promotion committees finalise the lists of officials who are to be promoted to the next higher grade, the Head of the Circle will ensure that the basic grade posts are upgraded to the Higher scale by issue of a formal sanction, distributing the higher posts to different units so that such officials can be placed on the higher grades.

(6) For promotions under the time-bound one promotion scheme the normal orders relating to reservation for SC/ST communities will not apply unless any specific order in this regard is subsequently issued.

...../-

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(7) The pay of the officials on their being placed in the next higher scale of pay under the scheme will be fixed under FR 22-C. //

(8) Officials on promotion to the higher scale of pay on completion of 16 years of service will maintain their interior seniority in the lower grade for purposes of promotion to supervisory posts justified on standards. This is to protect the interest of the senior officials who may not be eligible for promotion in a particular year for non-completion of 16 years of regular service, but are promoted on the basis of recommendation of a subsequent DPC. In case, however, an official who is considered unfit by a DPC (on completion of 16 years of service), he will lose seniority vis-a-vis the officials promoted to the higher scale of pay on the basis of the recommendations of that DPC.

(9) In the operative cadres covered by the scheme a 5% reduction will be effected in the sanctioned posts by the Head of the Circle/Divisional Officer/Heads of independent functional units. The reduction will be done in respect of the basic grade posts covered under the scheme e.g. Time Scale Assistants, Postmen, Group 'D' etc. on a divisional basis. In other words, the 5% cut will not be effected office-wise. The total number of posts in a division will be taken into account and with immediate effect the total number of posts will be reduced by 5%. While calculating the reduction, fraction of .5 and above will be rounded off to the next higher integer. The Divisional Supdt. will ensure that the reduction is suitably distributed among various offices so that the service is not dislocated. It may be noted that as a result of this, while there may not be any physical reduction of staff strength in smaller units, in bigger units the number of posts reduced may be more than 5%.

(10) Similarly, in respect of supervisory posts, which are sanctioned on the basis of prescribed norms as well as promotional posts which are sanctioned outside the basic grades as per prescribed norms (e.g. Supervisory LSG posts, Mail Overseer/Sorting Postmen etc.), the number of sanctioned posts will be reduced by 15% on divisional basis. While calculating the reduction, fraction of .5 and above will be rounded off to the next higher integer. Here again the reduction should be suitably distributed among the different offices. The exercise referred to in this para and the previous para will have to be completed before 31-12-83 and a certificate should be given by the Head of the Circle personally, addressed to the Deputy Director General (P) (By name) that this has been done.

...../
Attd
Asstt. Supdt. of Post Offices (INV)
O/O the Chief Postmaster General
Assam Circle, Guwahati - 781001

11. As per the agreement with the staff side in the JCM, existing officials regularly appointed to any basic grade, will not be retrenched from Service as a result of 5% cut in the basic posts as mentioned in the previous paragraphs. If there are not sufficient vacancies in a Division to cover 5% reduction in the basic grade posts by 31-12-83, the posts may be continued to the extent necessary in order to keep the officials in Service. As and when vacancies arise as result of new creation, retirement, etc., the extra posts retained should be adjusted against them.

12. The posts in operative and supervisory cadre will continue to be sanctioned on the basis of present norms until further orders. However, while taking up proposal for sanction of establishment in different offices, care will be taken to see that the reduction of posts ordered in the year 1983-84 is duly taken into account and the staff reduced in a particular office even beyond 5% is not created again in the next review of the establishment.

13. After introduction of the scheme, the posts justified on prescribed standards, both in the basic and the supervisory grades, may continue to be sanctioned on the basis of the existing norms. On 1st April of every year, a 5% reduction in the basic grade posts and 15% in supervisory posts as described in paras 9 and 10, above will be effected in respect of the posts sanctioned during the previous financial year. It is clarified that the 5% and 15% cuts referred to in paras 9 and 10 in respect of posts existing on 30-11-83 will be effected immediately on receipt of this letter, in any case not later than 31-12-83. On 1-4-84 a similar reduction will be made in respect of posts sanctioned between 1-12-83 and 31-3-84. Thereafter the reduction will be effected on the 1st of April every year in respect of the additional posts sanctioned during the previous financial year.

In bigger offices where immediately on introduction of the scheme more than 5% of the sanctioned posts were reduced in order to maintain 5% cut on divisional basis, it has to be ensured that at the subsequent review of establishment of that office only extra posts justified on time-to-time prescribed norms will be sanctioned and the extra cut made in that office already is not restored.

For example, in an office if there were 100 posts in basic grade on 30-11-83 and 8 posts are reduced in order to maintain 5% cut on divisional basis, 92 posts would be available with effect from 31-12-83 (latest). If subsequently

- 5 -

a review of establishment of this office is done and the total number of posts justified comes to 103, then only 3 more posts will be sanctioned for the office making the total effective number of posts as 95.

14. With effect from the date of introduction of the scheme, the officials posted against regular supervisory posts sanctioned on standards will be entitled to draw special allowance as indicated in Annex 'B' to the agreement.

Only officials who hold supervisory posts will be eligible to draw the special allowance and as such necessary adjustments based on seniority in posting will have to be made. Such of the senior officials as are entitled to hold supervisory posts and have to move out for want of posts in the stations of their posting where they are working at present may be allowed at their option to move out at the end of the current academic year. But they will be eligible to draw special allowance only when they actually work against the supervisory posts. Supervisory posts carrying special allowance which form circle cadre will have to be filled on circle basis based on seniority.

15. The incumbents of posts in promotional grades like Head Postman/Sorting Postman/Mail Overseer upto the extent of 10% of the total number of posts in the basic grade after 5% cut from which promotion is made, will be entitled to Rs. 25/- per month as special allowance. Posts in Mail Overseer/Sorting Postmen, etc., cadres upto a limit of 10% of total number of posts in Postmen cadre after 5% reduction should be identified and the officials holding those posts may be given the special allowance. The filling up of these posts may be done on seniority. This will apply to 10% of posts in the case of Mail Guards also.

The incumbents of the posts of Jamadars upto the extent of 10% of the total number of posts in the basic grade of Group 'D' Test category (including those of Jamadars created by upgradation of Group 'D' posts) after effecting the 5% cut, will be entitled to Rs. 15/- per month as Special Allowance. Such posts of Jamadar should be identified and the officials holding these posts may be given special allowance. The filling up of these posts may be done on seniority.

16. With effect from 30-11-83, special pay sanctioned for basic grade posts as charge allowance will be withdrawn. However, special pay on grounds such as for acquiring additional qualifications, for special training and for handling cash etc., will continue so long as those posts are held by the officials in the basic grade unless a special pay is proscribed in the higher scale also.

...../-

(Signature)

Asstt. Supdt. of Post Offices (INV)
010th Chief Postmaster General
Assam Circle, Guwahati-781001

17. Annexe 'C' to the Agreement gives particulars of the posts to which a special pay/charge allowance sanctioned at present will be withdrawn with effect from 30.11.83.

18. The posts of single-handed and double handed sub-post-masters which carry charge allowance at present will henceforth be manned by officials who have completed 16 years of service and have been placed in the next higher scale of pay. In order to avoid inconvenience to the officials consequent on the introduction of the scheme in mid academic session, it is not necessary to deploy such officials against the posts of single handed and double handed Sub Postmaster immediately. Such deployment may be effected at the end of the academic year. Charge Allowance to those posts will, however, stand withdrawn with effect from 30-11-83.

19. For sanction of supervisory posts on standards in higher grades in future the posts justified as per existing standards in the lower grades before reduction will be taken into account.

20. The special allowance for supervisory posts mentioned in paras 14 and 15 above will not have the characteristics of special pay. The special allowance shall not count for any purpose other than pensionary benefits.

21. P.O. & R.M.S. Accountants

P.O. & R.M.S. Accounts, who are in the time scale of pay plus special pay, are also entitled to promotion to the scale of Rs. 425-640 on completion of their total 16 years of service in the clerical grade including the period they worked as Accountants.

However, the officials belonging to P.O & RMS Accountants cadre who have chosen the scale of pay of Rs. 380-620 are not eligible for one promotion on completion of 16 years of service in that scale. They may be given an option to revert to the time scale of pay plus special pay retrospectively with effect from the date they chose the scale of pay of Rs. 380-620. Their pay on reversion to the time scale of pay will be notionally fixed with reference to the pay in the time scale which they would have drawn plus special pay of Rs. 45/- They would be eligible for being promoted to the scale of Rs. 425-640 on the basis of completion of 16 years of service in the time scale of pay. The special pay granted to them on notional basis may be taken into account for fixation of their pay subject to the conditions laid down in Govt. of India's order No. 6 read with Annexure below FR 22 (Swamy's compilation of F.R. & S.R.)

excess pay and allowances which they might have drawn in the scale of pay of Rs. 380-620 after fixation of their pay in the time scale on notional basis will not be recovered. The option should be exercised by all concerned within a period of two months from the date of issue of those orders and the option exercised once shall be final.

22. Since it has been decided to give one promotion to all officials who complete 16 years of service in a particular grade, officials who have been transferred under Rule 38 of the P&T Manual, Vol. IV in the same cadre, are eligible to count their entire period of service for promotion under the scheme. This will cover even officials who have been transferred from one Circle to another in the same cadre. The question of extending the scheme to officials who have been transferred under Rule 38 from one cadre to another (e.g. from RMS Assistants to PO Assistants) is separately under consideration.

The following further clarifications and instructions are also issued.

(i) In respect of the cadres which are covered under the scheme of time-bound one promotion, the orders issued vide P&T Dtd. No. 31-19/74-P.E.I dated 15.6.74 and Ministry of Finance O.M. No. F.7(21)-E.III(A)/74 dated 10.1.1977 will stand withdrawn after 30.11.83.

(ii) Promotion to the LSG 1/3rd on the basis of departmental examination will be abolished on introduction of the scheme. However, vacancies falling under LSG 1/3rd quota upto 30.12.82 will be filled in accordance with the instructions on the subject.

(iii) The introduction of the scheme will not effect officials who have already been promoted on regular basis from the basic grades to the next higher grades before 30.11.83 under existing rules. The officials who have already been promoted to the next higher scale of pay before 30.11.83 will rank on block senior to the officials who are placed in the next higher scale in pursuance of the new scheme.

(iv) The officials who complete 16 years of service and who are promoted to next higher scale of pay will continue to perform operative duties unless they are posted to regular supervisory posts in their turn.

The Heads of Circles and Administrative Offices will be personally responsible to ensure implementation of the orders issued above. They will examine the enclosures to this letter including the Agreement and the instructions contained in the above para very carefully and take all steps for its most expeditious implementation. They will also be responsible to monitor the progress made in the Circle/Administrative Units under their jurisdiction regarding the implementation of the scheme.

*Call for
Keshab M*
Asstt. Supdt. of Post Offices (INV)
O/O the Chief Postmaster General
Assam Circle, Guwahati-781001

83
 Their attention is specifically drawn to the instructions contained in para 10 regarding the certificate to be sent by them to the DDG (P) by name.

The Heads of Circles/Administrative Offices may take immediate steps to set up a cell within the existing staff to deal with the different matters relating to the scheme of time-bound one promotion in their offices for this purpose.

The Heads of Circles and Administrative Offices will please send a fortnightly progress report to the Directorate in the enclosed proforma regarding implementation of the scheme of time-bound one promotion.

In case of any doubt regarding implementation of the scheme, a reference may be made by Heads of Circles to the ADG (One Promotion Cell) in the P&T. Dte., which has been specifically constituted to deal with the matters arising out of the implementation of time bound one promotion scheme in the P&T Department.

Receipt of this letter may please be acknowledged to Sri P. H. Venkateswaran, ADG (PE).

Yours faithfully,

liver
 (S.K. PARTHASARATHY
 DEPUTY DIRECTOR GENERAL (P))

Copy to :-

1. The Director of Audit, P&T. Audit Office, Delhi-110054.
2. All P&T. Branch Audit Office.
3. All Directors/Dy. Directors of Accounts (Postal).
4. Officer-in-charge, APS Record Office, Kamptee.
5. DPS, Nagpur-440001.
6. Chief Accounts Officer, P&T. Cost Check Unit, Bangalore-560001.
7. Admin/AA/TF/SPG/SEA/SPB-I/SPB-II/Budget/FA-I/FA-II/FA-III/FA-IV/Postal Accounts/Inspection (8 copies)/GA Section (8 copies)/CMR (8 copies)/S.R. Section
8. All Recognised Unions/Associations & Federations etc.
9. Sanction file/Guard file.

liver
 (S. K. PARTHASARATHY)
 DEPUTY DIRECTOR GENERAL (P))

Ass'tt. Secy. of Post Offices (INV)
 O.O.ti. Chif Postmaster General
 Assam Circle, Gauhati-781001

all 18

FOR OFFICIAL USE ONLY

GRADATION LIST OF RMS 'GH' DIVISION

IN RESPECT OF GROUP 'C' OFFICIALS

CORRECTED UPTO 1-7-91

SANCTIONED STRENGTH

Permanent Temporary

ASRM	4	Nil	ASRM HSG-I	1
IRM	5	"	ASRM (ITG)	1
HSG-I	1	"	ASRM	4
HSG-II	3	"	IRM	3
LSG Supvr.	20	1	T/S P9	1
-Do- (Accounts). 2		Nil	Steno	1
Accountant.....	2	"	HSG-I	2
Sorting Asstt. 295		"	HSG-II	2 (approx)
L.R/SA	46	"	Accountant	2
Steno	1	"	Acc/Hs, Supv(LSG)	2
			LSG SA (LSG)	19

Total-360

1 SA Wiedergabe 10107-2-27
Relax BCR 18

Relax (ECR). 18

RELAX - 100%
TOP - FINMAHATTAN

• R 54

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Ass'tt. Postmaster
Assam Circle, Gauhati 781001
General SS
55555
18/10/1981 (V18)

ISSUED UNDER THE AUTHORITY OF - THE SSRM 'ISHI' DIVISION, GUWAHATI-781001

CONTENTS

INDEX OF OFFICIALS OF RMS 'GH' DIVISION IN THE SCALE

- PART-I OFFICIALS IN ASRM CADRE
- PART-II INSPECTORS OF RMS.
- PART-III OFFICIALS IN HIGHER SELECTION GRADE-I
- PART-IV OFFICIALS IN HIGHER SELECTION GRADE-II
- ✓ PART-V OFFICIALS IN LOWER SELECTION GRADE SUPERVISORS.
- PART-VI OFFICIALS IN LOWER SELECTION GRADE SUPERVISORS (ACCOUNTS)
- PART-VII OFFICIALS QUALIFIED AS RMS ACCOUNTANT
- PART-VIII OFFICIAL IN STENO CADRE
- ✓ PART-IX OFFICIALS IN THE LSG (OTBP) INCLUDING TIME SCALE CADRE
- PART-X RESERVE SORTING ASSISTANTS IN TIME SCALE CADRE:
- PART-XI OFFICIALS IN TIME SCALE CADRE (TEMPORARY)

**

Attn: Postmaster 2-2-71
Assam Circle, Guwahati-781001
Assam General (Vig)

PART - V

Lower Selection Grade Supervisors.
Scale of Pay Rs. 1400 - 40 - 1800 - EB - 50 - 2300.

86
No. of post
Post = 19

(16)
Addl. Postmaster General (V18)
Assam Circle, Guwahati-781001
98
abt. 1992
B.C.F.

No of posts
Permanent-20. Temporary-1

Name & qualification	State whether SC/ST	Date of birth	Date of continuous Govt Service	Date of entry in the grade	Dated of substan- tive entry in the grade	Present Designation & office	Pay now drawn	Date of next increment	Remarks	
									7	8
2	3	4.	5	6	7	8	9	10	11	
Shri Banka Behari Das	SL	1-5-34	1-3-55	1-12-58	30-10-79	HSA GH RMS/ P-1	1950/-	1-3-92	Retired w.e.f 1-5-92	
Mr. Muneswar Choudhury.	SC	1-2-41	20-5-65	26-3-70	30-10-79	Supvr. (M) GH RMS/2	1760/-	1-10-91	B.C.R	
" Rasamoy Choudhury.	OC	1-3-40	14-9-59	1-10-64	1-11-79	Supvr. GH RMS/P-1	1800/-	1-11-91	B.C.R	
" Dulal Ch. Lohit.		1-1-42	20-10-62	1-7-65	30-10-79	Supvr. HRO (M)	1760/-	1-10-91	B.C.R	
" S. S. Sen	2	1-6-34	1-3-55	1-12-58	2-3-81	Supvr. Relax-I	1950/-	1-3-92	B.C.R	
Pitosh Kr. Roy	2	1-12-34	1-3-55	1-12-58	12-1-81	Supvr. (R) GH RMS/2	2000/-	1-7-92	B.C.R (Rtd)	
" Biplab Kr. Roy	2	22-3-47	23-10-69	1-2-76	12-11-81	Supvr. (M) GH RMS/3A	1680/-	1-11-91	B.C.R	
" Upendra Nath Boro	ST	28-2-38	19-4-58	1-10-59	18-1-82	Supvr. (R) GH RMS/1	1680/-	1-11-91	B.C.R Rtd on 25-2-76	
" Sudin Ch. Bhattacharjee.	2	1-9-34	11-8-56	1-7-62	6-9-91	Supvr. (R) GH RMS/3B	1600/-	1-11-91	B.C.R Rtd w.e.f 1-9-92	

87

17

Collected
Asstt. Postmaster General (Vis)
Assam Circle, Guwahati-781031
20/3/75

99

..... 2

1	2	3	4	5	6	7	8	9	10	11
10.	<u>Shri Jinesh Ch Dey</u>	QC	1-4-34	29-8-57	1-7-62	30-11-83 8-11-89	SRO/RNY	1800/-	1-2-92	-
11.	<u>" Bijoy Bh. Das</u>		1-9-36	14-7-59	1-10-64	30-11-83 16-12-90	Supvr. (R) GH RMS/3A	1800/-	1-2-92	-
12.	<u>" Ranjit Kr. Bhatte charjee</u>		1-3-38	16-9-59	1-10-64	30-11-83 7-8-91	Supvr. (M) GH RMS/1	1800/-	1-2-92	-
13.	<u>Smt. Kantan Sengupta</u>		22-11-37	29-4-60	1-10-64	30-11-83 9-8-91	(SRO/SH) Hrav Shmef 26/3/94	1800/-	1-2-92	-
14.	<u>Shri Umesh Chande</u>		1-3-35	28-4-60	1-10-64	30-11-83 13-8-91	Supvr. (M) GH RMS/3B	1800/-	1-2-92	-
15.	Vacant		-	-	-	-	SRO/Tz			
16.	Vacant		-	-	-	-	HSA/RNY RMS/L			
17.	<u>Shri Krishna Mohan Roy</u>	SC	1-5-38	1-10-60	1-7-65	30-11-83 28-8-91	HRD/GH Relax-II	1800/-	1-2-92	-
18.	<u>" Pramesh Ch. Paul</u>		2-3-39	30-12-60	1-7-65	30-11-83 9-8-91	HSA SH Stg.	1800/-	1-2-92	-
19.	Vacant		-	-	-	-	HSA Tz RMS/2	- DC Act II working on addl basis.		
20.	Vacant		-	-	-	-	HSA Tz RMS/1	- abolished on implementation of Biennial Cash Review.		

TEMPORARY

(abolished on implementation of Bimral cadre revision.)
ref 1-10-96. SRO/BNGN

Annexure B-2 80

18

100

attached
Ass'tt. Postmaster General (V)
Assam Circle, Guwahati-781001

PART - IX

LOWER SELECTION GRADE (20%) INCLUDING TIME SCALE CADRE
Scale of Pay Rs. 1400 - 40 - 1800 - EB - 50 - 2300

&
Rs. 975 - 25 - 1150 - EB - 30 - 1660

No of Posts.
Permanent - 293

No	Name & qualification whether SC/ST	State whether SC/ST	Date of birth	Date of continu- ous Govt Servie	Date of substan- tive entry in the grade	Date of graded	Present LSG & Office	Pay now drawn	Date of next increment	Remarks
1	2	3	4	5	6	7	8	9	10	11
1	Smt. Amita Dey	DC	11-1-39	11-3-60	1-10-64	30-11-83	LSG/SA sup. HRO/GH	1800/-	1-2-92	Ref. 312
2	Shri Amit Kr. Bhatta- charjee	SC	1-8-37	2-5-56 17-4-60	1-10-64	"	" sup.	1800/-	1-2-92	Deptl. Ref. 312
3	" Karuna Kr. Paul	SC	22-9-34	8-4-55 11-10-60	1-12-64 1-7-65	"	"	1800/-	1-2-92	Ref. 312
4	" Mani Bhushan Das	SC	1-3-39	1-10-60	1-7-65	"	" sup.	1800/-	1-2-92	Ref. 312
5	" Girindra Ch. Das	SC	1-8-37	8-9-61	1-7-65	"	" sup.	1760/-	1-9-91	Ref. 312
6	" Krishna Mahan Purkayastha	SC	2-2-36	6-9-61	1-10-64	"	" sup.	1760/-	1-9-91	Ref. 312
7	" Bhirendra Ch. Roy	SC	8-4-37	5-9-61	1-10-64	"	LSG/SA sup. SRO/Tz	1950/-	1-7-92	Ref. 312
8	" Amarendra Kr. Das	SC	2-4-42	6-9-61	1-1-66	"	LSG/SA sup. HRO/GH	1760/-	1-9-91	Ref. 312

..... (2)

Ass'tt. Postmaster General (Vis)
Assam Circle, Guwahati-781001

1	2	3	4	5	6	7	8	9	10	11
9.	Shri Krishna Ch. Chakra Marty.	DC	1-3-34	30-3-62	1-10-64	30-11-83 1-10-91	LSG/SA HRD/GH	1760/-	-	Ref - 1-3-92
10.	" Sabyasachi Basu		1-5-35	1-9-57	1-7-62	"	"	1720/-	1-11-91	Retd Con 1-5-93
				15-12-62	1-1-66		SRO/RNY			
11.	" Dilip Kr. Biswas		2-3-41	26-10-62	1-4-66	"	LSG/SA HRD/GH	1720/-	1-11-91	BCR
12.	" Anil Kr Basu	SC	2-9-41	20-10-52	1-4-66	1-10-91	"	1720/-	1-2-92	BCR
13.	" Lal Chand Roy	SC	1-5-39	20-10-62	1-4-66	"	"	1720/-	1-11-91	BCR
14.	" Jogendra Ch. Das I	SC	1-2-42	20-10-62	1-4-66	"	"	1720/-	1-11-91	BCR
15.	" Purno Ch. Bharali		28-4-37	16-8-58	1-12-64	"	SRO/RNY	1720/-	1-4-92	Dept 1 Ref 1-7-92
				24-4-64	1-1-67					30-4-95 P/N
16.	" Satyamev Bhattacharjee		1-5-34	28-10-53	1-1-58	"	"	1720/-	1-4-92	Retd Ref 1-5-92
				22-4-64	1-1-67					BCR
17.	" Manindra Kr. Das	DC	25-6-35	1-7-55	1-12-64	" "	LSG/SA HRD/GR	1720/-	1-4-92	Dept 1 Ref 1-7-93
				22-4-64	1-1-67					BCR
18.	" Guru Prasad Giri		1-2-43	5-6-63	1-1-67	" "	LSG/SA SRO/SH	1720/-	1-11-91	BCR
19.	" Jyotish Ch. Sikdar	SC	1-7-44	20-2-64	1-1-67	" "	LSG/SA SRO/BNGN	1720/-	1-2-92	BCR
20.	" Manik Roy		29-4-44	22-7-64	1-1-67	" "	LSG/SA SRO/RNY	1720/-	1-5-92	BCR

..... (3)

90
Actual
A
Assam Postmaster General (V18)
Assam Circle, Guwahati 781001

1	2	3	4	5	6	7	8	9	10	11
21.	Shrimati Arati Das, BA	OC	1-1-45	25-4-64	1-7-67	30-11-83 1-10-91	LSG/SA, HRO/GH	1720/-	1-5-92	-
22.	Shri Subrata Mohan Deb		1-2-45	22-7-64	1-7-67	"	"	1720/-	1-5-92	-
23.	Smt. Jyotika Rani Bhatta- charjee.		2-7-45	11-11-64	1-7-67	1-11-91	"	1720/-	1-5-92	-
24.	Shri Jyotirmoy Bhatta- charjee.		30-3-38	13-8-59	1-12-64 9-7-65	1-7-67	"	1720/-	1-5-92	D/Promotes Rtd on 31-3-96
25.	" Niranjan Deb		1-3-46	11-5-65	1-1-67	1-10-91	SRO/BNGN	1720/-	1-5-92	-
26.	" Pradip Ranjan Sen		1-2-42	11-5-65	1-3-68	1-10-91	HRO/GH	1720/-	1-5-92	-
27.	Smt. Pranati Deb		1-6-46	11-5-65	1-3-68	1-12-91	"	1720/-	1-5-92	-
28.	✓ Shri Ajit Behari Chou- dhury.		10-1-34	20-8-59	26-3-70 9-7-65	"	"	1720/-		D/Promotes Rtd on 31-3-92
29.	✓ " Nirendra Ch. Deb	Ex-pxd 31-3-93	27-7-38	1-6-57 15-3-66	1-12-64 26-3-70	26-8-86 1-7-92	"	1680/-	1-2-92	-
30.	✓ Krishna Kanta Nath BA.		1-1-46	9-7-65	26-3-70	30-11-83 1-12-91	RD/DH	1680/-	1-2-92	Deputed to Shubri on 21-3-94 HO.
31.	" Hmangshu Paul.		4-11-44	15-3-66	26-3-70	1-7-92	HRO/GH	1680/-	1-2-92	-
32.	Smt. Gauri Rani Purkaya- stha.		18-1-47	15-3-66	26-3-70	"	"	1680/-	1-2-92	-

..... (4)

91

20
 attested
 Asstt. Postmaster General (VIS)
 Assam Circle, Guwahati-781001

1	2	3	4	5	6	7	8	9	10	11
3.	Shri Dhirendra Ch. Roy No.II	SC.	18-10-39	15-3-66	26-3-70	30-11-83 1-7-72	LSG/SA HRD/GH	1680/-	1-2-92	- BCR
4.	" Manindra Kr. Pur- kayastha.	DC	10-12-44	15-3-66	26-3-70	30-11-83 1-7-72	" do -	1680/-	1-3-92	- BCR
5.	" Bibhuti Bhusan Sargiary	ST	1-2-46	15-3-66	26-3-70	1-7-72	LSG/SA SRD/RNY	1680/-	1-2-92	- BCR
6.	" Lohit Ch. Deka	ST	1-6-42	15-3-66	26-3-70	1-7-72	LSG/SA HRD/GH	1680/-	1-2-92	- BCR
7.	" Kameswar Brahma	ST	1-10-39	15-3-66	26-3-70	1-7-72	LSG/SA SRD/RNY	1680/-	1-2-92	- BCR
8.	" Arun Baran Barman	ST	1-3-47	15-3-66	26-3-70	1-7-72	LSG/SA Dvl. office	1680/-	1-2-92	- BCR
9.	" Mohit Ch. Brahma	ST	1-8-43	15-3-66	26-3-70	1-7-72	LSG/SA SRD/RNY	1680/-	1-2-92	- BCR
0.	" Sushil Ch. Dey II		1-6-45	28-7-66	26-3-70	1-1-73	LSG/SA HRD/GH	1680/-	1-2-92	- BCR
1.	" Bati Ram Nath		1-6-43	30-7-66	26-3-70	1-1-73	LSG/SA SRD/RNY	1680/-	1-2-92	- BCR
2.	" Tarini Kanta Deka		12-2-47	1-6-67	1-4-70	1-7-73	LSG/SA HRD/GH	1680/-	1-2-92	- BCR

22

92

Attested
22/1/74
Postmaster General (Vis)
Assam Circle, Guwahati-781001

..... (5)

2	3	4	5	6	7	8	9	10	11
Shri Sunil Kr. Chakravarty.	OC	31-12-47	1-6-67	1-4-70	30-11-83 1-7-93 <i>MSD BSN</i>	LSG/SA, SRO/Tz, Dvl. Office SRO/RNY SRO/Tz SRO/NL HRO/GH	1680/- 1680/- 1680/- 1680/- 1680/-	1-2-92 1-2-92 1-2-92 1-2-92 1-2-92	- BCR BCR BCR BCR BCR
" Umananda Jha		7-3-44 ✓	1-6-67	1-2-76	" "	" Dvl. Office	1680/-	1-2-92	- BCR
" Bani Kanta Pathak		2-4-47	1-6-67	1-4-71	" "	" SRO/RNY	1680/-	1-2-92	- BCR
" Nitai Charan Nath		15-3-48	1-6-67	1-4-72	" "	" SRO/Tz	1680/-	1-2-92	- BCR
" Tarun Talukdar		2-10-47	1-6-67	1-4-72	" "	" SRO/NL	1680/-	1-2-92	- BCR
" Satyendra Kishore Dey, BA		1-1-48	8-6-67	1-4-72	" "	" HRO/GH	1680/-	1-2-92	- BCR
" Kiran Singh Brahma	ST	1-12-40	1-6-67	1-4-72	" "	" "	1680/-	1-3-92	- BCR
" Dhirendra Kr. Barman	ST	23-1-42	1-6-67	1-4-72	" "	" "	1680/-	1-2-92	- BCR
" Ajit Ch. Baro	ST	2-1-43 ✓	1-6-67	1-4-72	" "	" SRO/RNY	1680/-	1-2-92	- BCR
" Baran Singh Royal	ST	1-1-46 ✓	1-6-67	1-4-72	" "	" SRO/SH	1680/-	1-2-92	- BCR
" Hara Kanta Das	ST	21-2-47	1-6-67	1-2-76 1-7-93	26-1-84	" HRO/GH	1680/-	1-2-92	- <u>30-3-73.</u> BCR
" Sanat Kr. Dey		14-8-39	16-11-59	1-12-64 26-8-68	1-4-72 1-7-94	" SRO/BNGN	1680/-	1-2-92	Dept. BCR
" Hari Macher Dab		1-1-37	3-2-57	1-12-64 26-1-68	1-4-72	" HRO/GH	1680/-	1-2-92	Dept. BCR <i>Reh 0-31-74</i>
" Nitya Ranjan De		1-1-48	22-1-68	1-4-72	22-1-84 //	" "	1680/-	1-2-92	- BCR
" Sachinra Jha		5-8-46	26-1-68	1-4-72	26-1-84 //	" "	1680/-	1-2-92	- BCR

Annexure B 3/2 (1/1)

(23)

DEPARTMENT OF POSTS (INDIA)
OFFICE OF THE CHIEF POSTMASTER GENERAL:ASSAM CIRCLE:
MEGHDOOT BHAWAN:GUWAHATI-1.

93/5

To

- 1) 11 Sr. Supdt. of P.Os in Assam Circle.
- 2) Mr. Supdt. RMS/Guahati.
- 3) Supdt. PMS/Silchar.
- 4) All Postmasters in Assam Circle.
- 5) URO, RMS, Guahati/Silchar.

(1) Staff Selection - Co. Gantotri

(2) Pending P.O. Guahati
Dated at Guahati the 3-1-92.

NO. EST/2-56/91.

Subject:-

Biennial Cadre Reviews - promotion to HSG-II.

Copy of the Directorate, New-Delhi letter No. 4-51/91-SPB-II dttd. 24-12-91 on the above subject is appended below for information and guidance.

Asstt. Director (Estt),
for Chief Postmaster General,
Assam Circle, Guahati-781001.

A copy of the Dte. letter No. 4-51/91-SPB-II dttd. 24-12-91.

It has been brought to notice to this office that in some Circles orders have been issued prior to 11-10-91 ordering posting and transfer in HSG-II cadre as per the position obtaining as at that time. These postings against sanctioned posts involved in some cases ~~change of cadre~~ also. Since most of these officials have completed 26 years of service they feel that with the Biennial Cadre Review ordered in the above said circular they will be able to get HSG-II grade in-situ in the same station itself. Since this may happen and since promotion to HSG-II grade as per the above said circular letter dated 11-10-91 would be without any reference to availability of posts, if any official, who stands promoted to HSG-II as per position obtaining prior to the issue of the above said circular, does not want to join the particular post which may be at a station out-side and want to await orders as per the above said circular such requests may be acceded to. This concession applies only to those who have been promoted to HSG-II after 26 years of service.

The cadre review envisaged in the above said circular may be conducted immediately and orders issued as quickly as possible so that the sanctioned posts are also manned regularly without delay.

Yours faithfully,

Sd/-

(R.Krishnamoorthy)
Asstt. Director General (SPN)

Alfred
Asstt. Postmaster General (Vig)
Assam Circle, Guahati-781001

For sometime past, the Staff Unions have been raising demand for granting two promotions to each employees during his service career. The Department had, in the first instance, considered the Time Bound One Promotion Scheme for basic operative Group 'C' and 'D' cadres after completion of 16 years of satisfactory service vide Dtd.17-12-83. The Staff Unions have been pressing for acceptance of their demand for Second Time Bound Promotion on completion of 26 years of service in the basic grade. After careful consideration, it has been decided that this concept is not acceptable.

2. However, with a view to providing relief to the employees (once in two years) under which the incumbents of existing posts would be enabled to draw pay in higher scales on completion of 26 years of service, not only for providing promotional opportunities for the staff concerned but also on the basis of functional justification while it is at the same time realised that in many cases the officials concerned may continue to perform the same tasks even in the higher scale, efforts would be made to utilise them for providing better supervision and for dealing with work involving comparatively higher responsibilities and better skills. The following instructions are accordingly issued:-

- 1) The scheme will come into effect from 1-10-1991.
- ii) Biennial Cadre Reviews will be applicable for only those cadres in Gr. 'C' and 'D' for which scheme of One Time Bound Promotion on completion of 16 years of service in the basic grade is already in existence vide OM dtd.17-12-83 referred to in Para 1 above.
- iii) Biennial Cadre Reviews will be conducted in respect of the eligible cadres at the level or authority who control these cadres.
- iv) The criterion for promotion will be eligibility of 26 years of satisfactory service.
- v) In the Biennial Cadre Reviews, suitable number of posts will be created by upgradation by the Heads of Circles in consultation with their IFAs, subject to reduction by 1% in respect of operative posts and 5% in respect Supervisory posts as mentioned in Sub Para (xi) below.
- vi) Creation of posts by upgradation will be in the scales as indicated below:-

<u>Category</u>	<u>Basic scale of pay</u>	<u>Scale of Pay on Time Bound Promotion after 16 years of service.</u>	<u>Scale of pay after Biennial Cadre Review (on completion of 26 years of more service)</u>
1) Postal Asstt/ Sorting Asstt/ Postal Asstt(SB) Office Asstt/PO & RMS Accounts/ RLO Clerks/MMS Clerks	975-1660	1400-2300	1600-2660
2) Postmen/Mail Guard	825-1200	950-1400	975-1660
3) Postal Machine Asstt.Grade-II	1320-2040	1400-2600	1640-2900
4) Postal Machine Asstt.Grade-II	950-1500	1320-2040	1400-2600
5) Departmental Stamp Vendors.	800-1150	950-1400	975-1660
6) Group 'D' Test Category Officials	750-940	800-1150	950-1400

allied
Asstt. Postmaster General
Assam Circle, Guwahati-78

Pay of the officials promoted under the Biennial Cadre Review will be fixed under the provisions of FR-22-I(a)(iv) Substituted vide Ministry of Personnel, Public Grievances and Pensions (Dept. of Personnel and Training) No.1-10/89-ESTT (Pay-I) dtd. 30-8-89 as amended from time to time.

(viii) The first Biennial Cadre Review for eligible officials may be conducted immediately and orders issued before 31st December, 91. Thereafter the Biennial Cadre Review for eligible officials covering the period from 1-1-92 to 31-12-93 who will be completing 26 years of service or more on the crucial dates viz. the date of the review 1-7-92, 1-1-93 and 1-7-93 may be conducted. The number of posts needed to be upgraded to provide for the promotions required immediately and on 1-7-92, 1-1-93 and 1-7-93 may also be worked out. With these posts it would be possible to provide promotion to those employees who have completed 26 years of service or more on the above crucial dates subject to their otherwise being found fit.

(ix) The 2nd Biennial Cadre Review, which will cover the period from 1-1-1-94 to 31-12-95 should be completed before 1-1-94. The required number of posts needed to be released in half yearly instalments on 1-1-94, 1-7-94, 1-1-95 and 1-7-95 to provide promotion to those who would have completed 26 years of service on the four crucial dates will be ascertained and sanctions released in appropriate instalments so that the promotions of eligible officials could be notified on due dates.

(x) Supervisory Special Pay/Special Allowance admissible to various cadres under one time bound promotion scheme will be abolished with the implementation of this scheme w.e.f. 01-10-1991. It is expected that those who are promoted to the HSG.II scale under this scheme on completion of 26 years service would take over the supervisory responsibilities either to be performed by the LSG supervisor. Further detailed instructions in this regard will follows.

xi) Creation of posts by upgradation under the Biennial Cadre Review will be by matching savings to the extent of 1% cut on basis operative cadre and 5% cut on supervisory cadre. These cuts are in addition to the existing cuts of 5% on basis operative cadres and 15% in Supervisory Cadres under the First Time Bound Promotion Scheme.

xii) Soon after implementation of the scheme by 31-12-91, the Circles should furnish information regarding the number of posts of various categories that existed as on 1st October, 91, the reductions that were effected on the strength of operative and supervisory posts in accordance with (xi) above in the number of officials who had completed 26 years of service in various categories for whom posts in higher scales were created and the net posts in the different scales that are in force as on 1-1-92. The information duly vetted by the IFA of the Circle may be furnished on or before 1st Feb., 1992.

(contd....3/.....)

affd/1
25/9/96
Asstt. Postmaster General (Vig.)
Assam Circle, Guwahati-781001

3. The proposed scheme of promotion entails expenditure in excess of the savings offered by the Staff Side by way of increased productivity by reduction of 1% operative and 5% supervisory posts. In order to bridge the gap and also to improve productivity in the Department, the implementation of the scheme is subject to the condition that the Department introduces a phased programme of modernisation through suitable technological inputs as also through simplification of procedures and review of existing work norms wherever considered appropriate. Therefore, the strength of Postal Assistants deployed at the post office counters as well as in behind the counter operations will be frozen at the existing level (less the reduction as no proposed) in all the Post Offices where multi-purpose counter machines or other technological inputs have been installed/or are proposed to be installed. The implementation of the scheme is also subject to the condition that the operative strength of the Department would be kept frozen to the maximum extent possible by a judicious scheme of mechanisation and Computerisation programme in other areas such as Sorting in Sorting Offices, Savings Bank, P.L.I., Post Office Accounts and other operations.

4. The orders relating to reservation for SC/ST communities for promotion under this scheme, will be issued separately by the Staff Branch.

5. While the promotion in the first occasion will be in terms of the existing norms of seniority-cum-fitness subsequently promotions will be subject to some suitable evaluation procedure to be evolved in consultation with the Staff Side.

6. This issues with the concurrence of the Ministry of Finance and in consultation with Member(Finance), Postal vide his ID No.2739/91 dated 08.10.91.

Sd/-

(M.L.Bhaskar)
Asstt.Director General (P.E.I)

Ministry of Communications
Department of Post

12 FEB 996

Dak Bhavan,
Sansad Marg,
New Delhi-110 001.

Dated: 8/2/96

To
All Heads of Postal Circles.

Subject: Modifications of TBOP/BCR scheme - instructions
regarding.

Time Bound One Promotion Scheme and Biennial Cadre Review Schemes were introduced vide this office letters No. 31-26/83-PE.I dated 17/12/83, No. 20-2/88-PE.I dated 26/7/91, No. 22-1/89-PE.I dated 11/10/91 and No. 4-12/88-PE.I (Pt.) dated 22/7/93 with a view to improve promotional prospects of employees of the Department of Post. As per these Schemes, officials who complete prescribed satisfactory length of service in the appropriate grades are placed in the next higher grade. Subsequently, it was noticed that some officials e.g. UDCs in the Circle and SBCO, LSG (both 1/3rd and 2/3rd), P.O. & R.M.S. Accountants, who were senior before implementation of the schemes were denied higher scales of pay admissible under the Schemes while some junior officials became eligible for higher scale of pay by virtue of their length of service. Some of the affected officials filed applications before various benches of the Central Administrative Tribunals demanding higher scale of pay from the date their juniors were made eligible under these Schemes.

2. The case has been examined in consultation with the Ministry of Finance, Department of Expenditure. It has now been decided that all the officials, such as, UDCs in the Circle Office and SBCO, LSG (both 1/3rd and 2/3rd), P.O. & R.M.S. Accountants, whose seniority was adversely affected by implementation of BCR Scheme placing their juniors in the next higher scale of pay will now be considered for next higher scale of pay from the date their immediate juniors became eligible for the next higher scale. This will, however, not be applicable to the officials who are senior to those officials, brought on transfer under Rule-38, F&T Vol. IV and are placed in the next higher scale of pay by virtue of length of service.

3. The inter-se seniority of the officials in the lower grade will be kept intact for the purpose of eligibility for promotion to next higher grade.

26/2/96
Allied
Asstt. Postmaster General
Assam Circle, Guwahati-781001

4. Heads of Circles are requested to settle all such pending cases/representations etc. according to the above guidelines within 60 days of issue of these orders.
5. A compliance report i.e. number of officials benefited (in detail) may be furnished to the Department after implementation of these instructions.
6. This issues in concurrence with the Ministry of Finance, Department of Expenditure vide their I.D. No. 5(37) E.III/94 dated 19/12/95 and Internal Finance Advice Section vide their Dy. No. 418/FA/96 dated 5/2/96.
7. Please acknowledge the receipt of the letter.
8. Hindi version will follow.

Attn:

(Alok Saxena)
Asstt. Dir. General (Estt.)

Copy to:

1. F.P.S. to Secretary (Post).
2. P.S. to Member(O)/Member(P)/Member(D)/Sr. DDG(QM).
3. P.S. to JS & FA.
4. P.S. to Secretary, Postal Services Board.
5. The Director General Audit (F&T), Delhi-54.
6. All Regional Postmasters General.
7. All Dy. Directors General and Directors in the Directorate.
8. Chief General Manager (Postal Life Insurance), New Delhi.
9. Director, Postal Staff College, Ghaziabad.
10. Controller Foreign Mails, Bombay.
11. Principals, Postal Training Centre, Darbhanga/Madurai/Mysore/Saharanpur/Vadodara.
12. All Directors/Dy. Directors Accounts (Postal).
13. Officer in charge, AFS Record Office Kamptee.
14. All Sections in the Directorate.
15. All recognised unions/associations and federations.
16. Guard file.
17. Spare copies.

Attn:
(Alok Saxena)
Asstt. Dir. General (Estt)

Annexure-D

23

DEPARTMENT OF POST:: INDIA
OFFICE OF THE CHIEF POSTMASTER GENERAL, ASSAM CIRCLE
GUWAHATI - 781001.

No. Staff/17-1/96 BCR

113
97

Dated at Guwahati the 01-05-96.

In pursuance of Dte/ND letter No.22-5/95-PE-I
dtd. 8-2-96 circulated vide C.O., Guwahati letter No. Est/2-56/91
dtd. 20-2-96 regarding modification of BCR scheme for promotion of the
senior Officials from the date of promotion of their immediate Juniors
in the next higher scale, the date of promotion of the following BCR
(HSG-II) Officials in POs & RMS Offices in Assam Circle has been
modified as indicated against each.

SL. No.	Name of Official	Community	Promoted on	Date of modification	Name of Divn.
1	2	3	4	5	6

Postal Wing

1.	Naba Kr. Hazarika BCR (HSG-II)	ST	01-07-94	01-10-91	Dibrugarh
2.	Sukumar Paul, BCR (HSG-II)	OC	01-07-92	01-10-91	Guwahati

RMS Wing

1.	Diplab Kr. Roy, BCR (HSG-II)	OC	01-01-96	01-10-91	'GH' RMS
2.	Maniklal Sarkar, BCR (HSG-II)	OC	01-01-93	01-10-91	'S' Dn., Silchar
3.	Santi Rn. Dhar, BCR (HSG-II)	OC	01-07-94	01-10-91	'S' Dn., Silchar
4.	Pijush Kanti Acharjee, BCR (HSG-II)	OC	01-07-93	01-10-91	'S' Dn., Silchar

In case any disciplinary/vigilance case was pending
against any of the Official during the period the modification should
not be allowed without obtaining specific orders from this Office. The
Officials against whom punishment was current should not be given effect
before expiry of currency of punishment and a report in this regard be
furnished to this Office immediately.

A.P.S. (A.N. D. KACHARI)
Director of Postal Services
Assam Circle, Guwahati-781001

Copy for information and necessary action to:

- SSPOs/SPOs, Guwahati/Dibrugarh w.r. to their Nos. B2/BCR/HSG-II/Rlg/92 dtd. 13.3.96 and B-1/Prn/BCR dtd. 1-3-96 respectively.
- SSRMS/SRM, Guwahati/Silchar w.r. to their No. B2/7/Biennia dtd. 26.2.96 and B-7/23/Biennial dtd. 26-2-96 respectively.
- SSPOs/SPOs in Assam Circle. As per their report there are no affected LSG (1/3rd quota and 2/3rd) Officials in their Divisions.

(I.C. SARMI)
Asstt. Postmaster General (Staff)
For Chief Postmaster General
Assam Circle, Guwahati - 781001.

Annexure = D-1

28

112

ए. सी. ओ. गी. इन्स्ट्रुक्शन्स द्वारा दिया गया विवरण
मार्तिय डाक विभाग

A. C. G.-61 DEPARTMENT OF POSTS INDI

(देखिए नियम 267, डाक-तार विभाग का चार्ज विवरण संस्करण
(See Rule 267, Posts and Telegraphs Financial Handbook, Volume-1, Second Edition)

चार्ज को वदली पर चार्ज रिपोर्ट और नकदी और टिकटों की रिकार्ड

Charge Report and Receipt for cash and stamps on transfer of charge

प्रमाणित किया जाता है कि

Certified that the charge of the office of HSG H/SA का

चार्ज assumed (माम) में Smt. Biplob Kr. Ray

was made over by (name) (माम) को H R D R M S स्थान
to (name) at (place) Guwahati

तारीख को पूर्वी अपराह्न में

on the (date) 1-10.91 fore noon in accordance with

B-2/7/Brinjal

No. 11111111111111111111

तारीख

Dated

भारत अधिकारी
Relieved Officer

14.5.96 के अनुसार है दिना।

from SSRM Gt

Biplob Kr. Ray

भारत अधिकारी

Relieving Officer

(हृष्ण पृष्ठ उल्लिखन)

(P. T. O.)

27/1/91
Ass't. Postmaster General (Vig)
Assam Circle, Guwahati-781001

प्रमाणित किया जाता है कि आज देर दिन इस कार्यालय की अनेक पुस्तकों के बहाला (स्टाक पुस्तक और रजिस्टरें समेत) और लेखांकों की जांच को और उन्हें ठीक भाषा

*Certified that the balances of this date of the several books (including Stock Book and Registers) and accounts of the office have been checked and found correct.

‘प्रभागित किया जाता है यि निम्ननिषित बहाया मुझे भारपुक्त इष्टिकारी ने सौंप दिए और मैं इनके सिए इष्टिमेदार हूँ।

"Certified that the Balances as detailed below were handed over to me by the Relieved Officer and I accept the responsibility for the same.

(a) नकदी/Cash	₹ R.
(b) अप्रदाय टिकट/Stamp Imprest	P.

जिसमें ये शामिल हैं—

Made up of :-

(1) टिकट/Stamp

(2) मुद्रा/Cash

भारमुक्त अधिकारी
Relieved Officer

पारंगाही अधिकारी Relieving Officer

१०८

Dated the

Forward

.....का भंजा गया

*जब उमाग-पत्र की आवश्यकता न हो तो इसे काट दिया जाए ।
*The Certificate when not actually required may be scored through

P-173P (MHS)-93/ESP/042/93-94- 30 Lark Canines

• 125-90168-AWV

भारतीय डाक विभाग

DEPARTMENT OF POSTS, INDIA

सेवा में

243

98

14

प्रेषक

From

कम संचार अन्तर्गत का कार्यालय
भारत नियमित, गुवाहाटी-1
8/o. the Chief Postmaster General
Assam Circle Gauhati-781001

कम संचार

No. Staff/19-1/93 Cor

To

① S.S.R.P.M.

Guwahati-1

② S.P.M. Silchar

Guwahati 24/5/93

दिनांक

Dated at

विषय

Subject

Draft G.L. in 2/o H.S.G.I
(General line) & H.S.G-II (BCG)
Rms officials.

Enclosed please find herewith draft.

Copies of G.L. is duplicate for 8/o officials
in the cadre of H.S.G.I (General line) and
H.S.G-II (BCG) Rms officials in Assam Circle
for information and necessary action.

Entries in the draft gondolier list may
be checked and verified with your
office records for correctness/accuracy,
alterations/additions, if any, and return
the copy within 15 days with your
approval for final gondolier list.

The draft G.L. has been prepared
on the basis of information received from
the Dispersal Heads.

Enclos As above.

allied
P. 23/5/93
Asst. Postmaster General (Vig)
Assam Circle, Guwahati-781001

Revd
(S. C. Sarangi)
Asst. Postmaster General (Staff)
8/o the Chief Postmaster General
Assam Circle, Guwahati-781001

Gly
115 Annexure
Draft GL

(26) (30)

Higher Selection Grade-I(General Line) No. of posts = 3
from SA cadre.

Guwahati RMS = 3
Silchar Dn. = 1

4

SL. No.	Name of the Official	Caste	Date of birth	Date of Entry	Date of HSG-II	Date of HSG-I	Present place of posting.
1.	Sri Sushanta Sekhar Das	OC	01-01-41	31-12-60	-	01-11-88	'GH' RMS.
2.	Sri Ashotosh Dutta Choudhury	OC	01-04-44	02-06-63	-	01-10-92	'S' Division.
3.	Sri Soo Ram Naikary	ST	01-03-40	20-02-64	1977	01-10-92	'GH' RMS
4.	Sri Khayendra Nath Das	ST	30-05-46	22-07-65	14-03-91		'GH' RMS.

HSG-II (Norm base)

No. of posts = 6

Guwahati RMS = 3
Silchar Dn. = 3

6

1.	Khayendra Nath Das	ST	30-05-46	22-07-65	14-03-91	Guwahati RMS (promoted to HSG-I)
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Collected
P 27/7/96
Ass'tt. Postmaster General (VIB)
Assam Circle, Guwahati-781001

Norm based HSG-I
Posts are manned
by Senior HSG-II/
BCR) Officials.

150

(3)

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H.S.G.-II(BCR) Gradation List in respect of SA cadre in Assam Circle.

Sl. No.	Name of the Officials	Community	Date of birth	Date of entry	Date of LSG	Date of HSG-II	Units working	Remarks.
1.	Dulari Loh	OC	01-01-42	20-10-62	30-10-79	01-10-91	'GH' Division	
2.	Muneswar Choudhury	SC	01-02-41	20-05-65	30-10-79	01-10-91	do	
3.	Rachamay Choudhury	OC	01-03-40	14-09-59	01-11-79	01-10-91	do	
4.	Bijan Ch. Bhattacharjee	OC	01-05-41	12-01-61	15-11-79	01-10-91	'S' Division	
5.	Bipul Ch. Deb	OC	01-10-43	05-06-63	06-01-81	01-10-91	'GH' Acctt. Supervisor	LSG before implementation
6.	Biplob Kr. Roy	OC	23-03-47	23-10-69	12-11-81	01-10-91	'GH' Dm	implementation of TBOP(LSG)
7.	Bijendu Chakraborty	OC	01-05-46	09-07-65	06-01-82	01-10-91	'S' Dm	
8.	Maniklal Sarker	OC	01-01-47	25-07-66	06-01-82	01-10-91	'S' Dm	w.e.f. 30-11-93
9.	Sentiranjan Ghar	OC	01-01-48	08-04-68	11-01-82	01-10-91	do	
10.	Pijush Kanti Acharyee	OC	01-06-48	01-06-67	12-01-82	01-10-91	do	
11.	Jyotirmoy Bhattacharjee	OC	30-03-38	13-08-59	30-11-83	01-10-91	'GH' Dm	TBOP LSG w.e.f. 30-11-93
12.	Ranjit Kr. Bhattacharjee	CC	01-03-38	16-09-59	30-11-83	01-10-91	do	

Office 15
Ass'tt. Postmaster General (V.W)
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Contd. 2.

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1	2	3	4	5	6	7	8	9
32.	Shirendra Kr. Biswas	SC	01-01-42	20-10-62	30-11-83	01-10-91	'S' Dn	
33.	Jogendre Ch. Das I	SC	01-02-42	20-10-62	30-11-83	01-10-91	'GH' Dn	
34.	Hamendra Kr. Roy	OC	01-03-43	20-10-62	30-11-83	01-10-91	'S' Dn	
35.	Dilip Kr. Biswas	OC	02-03-41	26-10-62	30-11-83	01-10-91	'GH' Dn	
36.	Upendra Ch. Das	SC	01-06-42	27-10-62	30-11-83	01-10-91	'S' Dn	
37.	Bipra Pd. Ghosh	OC	01-09-40	20-12-62	30-11-83	01-10-91	'S' Acctt. Sup.	
38.	Abinash Ch. Das	SC	01-05-42	02-06-63	30-11-83	01-10-91	'S' Dn	
39.	Jsharlal Chakraborty	OC	01-04-44	02-06-63	30-11-83	01-10-91	'S' Dn	
40.	Guru Pd. Giri	OC	01-02-43	05-06-63	30-11-83	01-10-91	'GH' Dn	
41.	Pradip Kr. Roy	OC	01-01-44	05-06-63	30-11-83	01-10-91	'S' Dn	
42.	Jotish Ch. Sikdar	SC	01-07-44	20-02-64	30-11-83	01-10-91	'GH' Dn	
43.	Dipak Ch. Chakraborty	OC	01-03-42	25-02-64	30-11-83	01-10-91	'S' Dn	
44.	Smt. Arcti Das	OC	01-01-45	25-04-64	30-11-83	01-10-91	'GH' Dn	
45.	Hrishikesh Bhattacharjee	OC	31-10-40	22-07-64	30-11-83	01-10-91	'GH' Acctt. Dvl. Office	
46.	Naruttem Ch. Roy	SC	01-08-41	22-07-64	30-11-83	01-10-91	'S' Dn	
47.	Manik Roy	OC	29-04-44	22-07-64	30-11-83	01-10-91	'GH' Dn	
48.	Sudrata Mohan Deb	OC	01-02-45	22-07-64	30-11-83	01-10-91	'GH' Dn	
49.	Niharendu Chakraborty	OC	01-02-46	22-07-64	30-11-83	01-10-91	'S' Dn	
50.	Smt. Nilima Chakraborty	OC	01-01-43	03-03-64	30-11-83	01-10-91	'S' Dn	

allied
Asstt. Postmaster General (Vig)
Assam Circle, Guwahati-781001

Contd. 5.

Smt. Jyotiika Nath Bhattacharya	CC	02-07-45	14-11-64	30-11-33	01-10-91	IGH/18
Pradip An Sen	CC	01-02-42	11-05-65	30-11-33	01-10-91	IGH/18
Niranjan Deb	CC	01-05-46	11-05-65	30-11-33	01-10-91	IGH/18
Smt. Pranati Deb	CC	01-06-46	11-05-65	30-11-33	01-10-91	IGH/18
Matheura Nath Das	SC	01-07-46	11-05-65	30-11-33	01-10-91	IGH/18/CC/18/
Upendra Ch. Nath	CC	01-05-43	19-05-65	30-11-33	01-10-91	IGH/18
Abanta Krt. Bhattacharya	CC	01-02-46	24-06-65	30-11-33	01-10-91	IGH/18
Prasanna Mr. Barbhulya	SC	01-01-33	09-07-65	30-11-33	01-10-91	IGH/18
Arati Suri	CC	01-07-41	09-07-65	30-11-33	01-10-91	IGH/18
Ansati Rn. Pukhavastha	CC	01-11-43	09-07-65	30-11-33	01-10-91	IGH/18
Moti Lal Ghosh	CC	01-12-44	09-07-65	30-11-33	01-10-91	IGH/18
Sati Bhattacharya	CC	04-04-45	09-07-65	30-11-33	01-10-91	IGH/18
Tripura Devi	CC	01-04-46	22-07-65	30-11-33	01-10-91	IGH/18
Haranjoti Ch. Das	SC	01-05-39	24-08-65	30-11-33	01-10-91	IGH/18
Suniti Rn. Lash	CC	01-01-39	14-12-65	30-11-33	01-10-91	IGH/18
Upendra Nath Das	ST	23-02-33	15-03-66	30-11-33	01-07-92	IGH/18
Subhash Ch. Hwy	SC	30-03-39	15-03-66	30-11-33	01-07-92	IGH/18
Upendra Nath Das	ST	23-02-33	15-03-66	30-11-33	01-07-92	IGH/18
Kamleshwar Brahma	ST	14-10-39	15-03-66	30-11-33	01-07-92	IGH/18

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1	2	3	4	5	6	7	8	9
69.	Dhirendra Ch. hoy-II	SC	13-10-39	15-03-56	30-11-83	01-07-92	'GH'Dn	
70.	Lshit Ch. Deka	ST	01-06-42	15-03-66	30-11-83	01-07-92	'GH'Dn	
71.	Smt. Furnimo Ghosh	OC	01-02-43	15-03-66	30-11-83	01-07-92	'S'Dn	
72.	Mohit Ch. brahma	ST	01-03-43	15-03-66	30-11-83	01-07-92	'GH'Dn	
73.	Himangshu Paul	CC	04-11-44	15-03-66	30-11-83	01-07-92	'GH'Dn	
74.	Manindra Kr. Purkayastha	CC	10-12-44	15-03-66	30-11-83	01-07-92	'GH'Dn	
75.	Tapin Kanti Choudhury	CC	01-04-45	15-03-66	30-11-83	01-07-92	'S'Dn	
76.	Nandadulal Choudhury	CC	03-12-42	15-03-66	30-11-83	01-07-92	'S'Dn	
77.	Bishuti Ehsan Swargiary	ST	01-02-46	15-03-66	30-11-83	01-07-92	'GH'Dn	
78.	Dhirendra Ch. Deb	CC	01-03-46	15-03-66	30-11-83	01-07-92	'S'Dn	
79.	Mrinal Kanta Paul	OC	24-11-46	15-03-66	30-11-83	01-07-92	'S'Dn	
80.	Gauri Rani Purkayastha	CC	18-01-47	15-03-66	30-11-83	01-07-92	'GH'Dn	
81.	Arun Baran Barman	ST	01-03-47	15-03-66	30-11-83	01-07-92	'GH'Dn	
82.	Srinibash Das	CC	01-07-47	15-03-66	30-11-83	01-07-92	'S'Dn	
83.	Ananta Ki. Das	SC	01-03-42	01-05-66	30-11-83	01-07-92	'S'Dn	
84.	Prava Ranjan Deb	CC	03-03-42	25-07-66	30-11-83	01-01-93	'S'Dn	
85.	Gajendra Ch. Dey	CC	01-07-44	26-07-66	30-11-83	01-01-93	'S'Dn	
86.	Nalini Kt. Sinha	CC	01-03-45	28-07-66	30-11-83	01-01-93	'S'Dn	
87.	Sushil Ch. Dey-II	CC	01-06-45	28-07-66	30-11-83	01-01-93	'GH'Dn	

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25/7/22
Asst. Postmaster: General (V18)
Assam Circle, Gwahati-781091

Contd. 6.

38.	Battaram Nath	CC	01-06-43	3C-07-66	30-11-33	01-01-93	IGH, D
39.	Smt. Aruna Sengupta	CC	01-09-44	C4-03-66	30-11-33	01-01-93	IS, D
40.	Smt. Purabati Paul	CC	03-04-47	C4-C8-C5	30-11-93	01-01-93	IS, D
41.	Janendra Ch. Deb	CC	01-10-39	01-01-67	30-11-33	01-07-93	IGH, D
42.	Kirtan Singh Bishwan	ST	23-01-42	01-06-67	30-11-33	01-07-93	IGH, D
43.	Dhirendra Krt. Barmen	ST	02-01-43	01-06-67	30-11-33	01-07-93	IGH, D
44.	Ajit Ch. Baid	CC	28-02-44	01-06-67	30-11-33	01-07-93	IS, D
45.	Stridham Mohan Karmakar	CC	07-03-44	01-06-67	30-11-33	01-07-93	IGH, D
46.	Umeshananda Jha	CC	04-05-44	01-06-67	30-11-33	01-07-93	IS, D
47.	Narendra Ch. Majumder	SC	01-12-45	01-06-67	30-11-33	01-07-93	IS, D
48.	Berinda Mohan Lais	ST	01-01-46	01-06-67	30-11-33	01-07-93	IGH, D
49.	Western Singh Royal	ST	21-02-47	01-06-67	30-11-33	01-07-93	IGH, D
50.	Tarini Krt. Deka	CC	02-02-47	01-06-67	30-11-33	01-07-93	IGH, D
51.	Hara Krt. Deka	ST	21-02-47	01-06-67	30-11-33	01-07-93	IGH, D
52.	Bani Krt. Pathak	CC	02-04-47	01-06-67	30-11-33	01-07-93	IGH, D
53.	Tarini Talukdar	CC	02-10-47	01-06-67	30-11-33	01-07-93	IGH, D
54.	Suniti Krt. Chakrabarty	CC	31-12-47	C1-06-67	30-11-53	01-07-93	IGH, D
55.	Narendra Narayan Das	CC	15-01-43	C1-06-67	30-11-53	01-07-93	IS, D
56.	Amulya Jahan Choudhury	OC	29-01-43	01-06-67	30-11-53	01-07-93	IS, D

1	2	3	4	5	6	7	8	9
107.	Niti Charan Nath	CC	15-03-43	01-06-67	30-11-33	01-07-93	'GH' Dn	
108.	Smt. Tripti Kans Paul	CC	01-11-47	06-06-67	30-11-33	01-07-93	'S' Dn	
109.	Kirtik Ch. Mazumdar	CC	04-02-42	07-06-67	30-11-33	01-07-95	'S' Dn	
110.	Satyendra Kishore Dey	OC	01-01-43	03-06-67	30-11-33	01-07-93	'GH' Dn	
111.	Arun Moy Sarkar	OC	13-05-45	22-01-63	22-01-84	01-07-94	'S' Dn	
112.	Amal Krishna Bhattacherjee	CC	27-12-45	22-01-68	22-01-84	01-07-94	'GH' Dn	
113.	Nitya Rn. Dey	OC	01-01-48	22-01-68	22-01-84	01-07-94	'GH' Dn	
114.	Sanat Kr. Dey	OC	14-03-39	11-11-59	26-01-84	01-07-94	'GH' Dn	
115.	Sachindra Jha	OC	05-08-46	26-01-68	26-01-84	01-07-94	'GH' Dn	
116.	Rechubir Mahato	OC	03-01-44	29-01-68	29-01-84	01-07-94	'S' Dn	
117.	Pradip Ch. Haouri	OC	03-06-47	05-02-68	05-02-84	01-07-94	'GH' Dn	
118.	Smt. Basundhara Das	OC	09-12-46	14-02-68	14-02-84	01-07-94	'S' Dn	
119.	Soumyendra Nath Dutta	OC	20-05-47	06-04-68	06-04-84	01-07-94	'GH' Dn	
120.	Smt. Rama Terafdar	OC	01-01-48	06-04-68	06-04-84	01-07-94	'GH' Dn	
121.	Aradhendu Sekhar Kar	OC	01-01-46	08-04-68	18-04-84	01-07-94	'S' Dn	
122.	Samarendra Banik	OC	01-02-46	18-04-68	18-04-84	01-07-94	'GH' Dn	
123.	Ushit Kr. Sinha	OC	01-05-43	06-09-68	06-09-84	01-07-95	'GH' Dn	
124.	Prabin Ch. Kalita	OC	01-07-43	06-09-68	06-09-84	01-07-95	'GH' Dn	
125.	Duliba Rajkengoshi	OC	01-11-47	21-11-68	21-11-84	01-01-95	'GH' Dn	
126.	Dhirendra Kr. Das-II	OC	01-03-43	21-11-68	21-11-84	01-01-95	'GH' Dn	Deputation to APS
127.	Nagendra Nath Goswami	OC	01-01-49	21-11-68	21-11-84	01-01-95	'GH' Dn	
128.	Hem Kt. Kalita	OC	18-12-42	02-12-68	02-12-84	01-01-95	'S' Dn	
129.	Ganesh Ch. Chakraborty	OC	08-05-43	15-03-66	30-11-83	01-07-92	'GH' Dn	Inter Circle transfer under Rule - 38.

attd

Ass'tt. F. Ass'tt. G. Master General (V18)
1. Guwahati-781001

Annexure F | CM - 35 | 122

DEPARTMENT OF POST:: INDIA
OFFICE OF THE CHIEF POSTMASTER GENERAL, ASSAM CIRCLE
GUWAHATI - 781001.

To,

W.P.

The SSRMS,
'GH' Dn.,
Guwahati-1.

No. Staff/17-1/96 BCR Dated at Guwahati the 15-07-96.

Sub: Seniority/promotion under HSG-II BCR Scheme.

Kindly refer to the representations
dtd. 04-07-96 received from Shri Kiran Singh Brahma,
HSG-II S.A. and other 24 HSG-II SAs of 'GH' RMS Dn. on
the above subject.

The case has been examined thoroughly in this
office. I am directed to inform you that Shri Biplab Kr.
Roy 13rd LSG has been promoted to LSG w.e.f. 12-11-81 and
as such he will rank senior. The seniority in LSG is the
basis for seniority in HSG-II (BCR). As such the order issued
vide this Office letter of even No. dated 1-5-96 is in order
and the claim of the applicants can not be entertained.

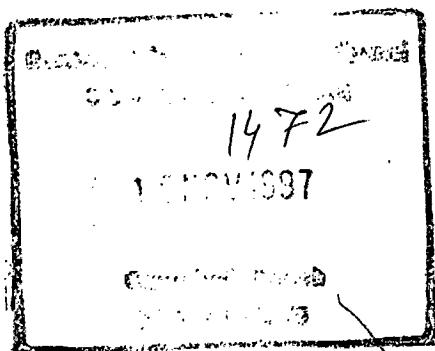
The representationists may be replied suitably
and the order of B. K. Roy be implemented immediately.

Done
(I. C. SARMA)

Asstt. Postmaster General (Staff)
For Chief Postmaster General
Assam Circle, Guwahati - 781001.

afftd
J. C. SARMA
Asstt. Super. of Post Offices (INV)
Postmaster General
10th Floor, Post Office Bldg., Guwahati - 781001
Assam Circle

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH :: GUWAHATI



O.A. No. 124/96

Filed by the applicant
Transferred to Mr. M. Chanda
Advocate
18/11/97

Shri M.K. Purkayastha & Others

-Versus-

Union of India & Others.

- And -

In the matter of :-

Written statement submitted by
the respondent No.5

-And-

In the matter of :-

Shri Biplob Kr. Roy
H.S.G II
HRO, RMS,
Guwahati Division
Guwahati.

S. D. Chanda (Signature)
The above named respondent most humbly and respectfully
begs to state that -

1. That the copy of the Original application no.124/96 has served upon me and I have carefully gone through the O.A. and understood the contents, I deny all the statements made in the above Original application except which are born out of record and which are specifically admitted herein below :-
2. That with regard to the statements made in para 4.3, 4.4 and 4.5 of the Original application the applicant

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beg to state that although the applicant no. 1 to 5 were appointed in the initial grade into the service of the R.M.S prior to the appointment of the applicant, but the ^{Respondent} applicant was promoted to the cadre of L.S.G. (Lower Selection Grade) much earlier than the present applicant i.e. with effect from 12.11.81 from the time scale SA Cadre on the basis of promotion examination under 1/3 L.S.G quota and he was posted against one of the vacant posts of L.S.G 20% quota w.e.f. 12.11.81 vide S.S.R.M, Guwahati Division Memo no. B-2/7/L.S.G (OP) CH II dated 7.11.81 at the relevant time there was no time bound promotion scheme was in force when the ^{Respondent} applicant was promoted to the Cadre of L.S.G. therefore the date of initial entry of the applicants into their services has get no barring in the instant case rather it is admitted by the applicants in paragraph 4.4 that the time bound promotion scheme was introduced wide Director General's New Delhi letter no. 31-26/83-TB-I dated 17.12.83 which was subsequently circulated by the senior superintendent. R.M.S vide letter dated 6.1.84 and it is categorically admitted and stated by the applicants that the time bound promotion scheme came into effect on 30.11.83, therefore ^{Present respondent} applicant was all along senior in the cadre of L.S.G. than the applicants.

3. That with regard to the statements made in paragraph 4.6, 4.7, 4.8, 4.9, 4.10 and 4.11 ^{The Present Respondent} the applicant categorically denied the same and the present respondent

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was shown senior to the applicants in the cadre of L.S.G . In the gradation list of R.M.S Guwahati Division in respect of Group C officials corrected upto 1.7.91 the applicant was placed in serial no.7 in the cadre of L.S.G supervisors in the payscale of Rs. 1400 - 2300/- whereas applicant no.1 to 5 were placed in serial no. 34, 31, 42, 47, 59 . Therefore, the present respondent is admittedly senior to the applicants. In this connection it may be stated that although the authorities have introduced the scheme of bi-ennial cadre review to facilitate further promotional avenue to group 'C' & 'D' employees of the postal department. But unfortunately the said scheme of B.C.R which was circulated under letter dated 10.11.91 did not take care regarding the employees who were senior in the cadre of L.S.G and who were promoted in the cadre of L.S.G through departmental examination prior to the introduction of 16 years time bound promotion scheme. Be it stated that ~~glimpse~~ the present respondent was promoted to the cadre of L.S.G through departmental examination system in the year 1981. But no ^{waitee} was given while the ^{said} scheme of bi-ennial cadre review were introduced. As a result, the present respondent and other similarly situated employees serving in indifferent region have been adversely effected due to introduction and implementation of bi-ennial cadre review scheme as the present respondent and the other similarly situated employees were made juniors in the process

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of implementation of the bi-ennial cadre review scheme. However this fact of anomalies and discrimination is brought to the notice of the authorities immediately after the implementation of the bi-ennial, cadre review scheme, and the same was ratified subsequently by declaring the present respondent senior to the applicant and by way of ~~granting~~ ^{thus} counting retrospective promotional benefit to the present respondent, in order to safe guard the right and interest of the ~~the~~ present respondent who was promoted to the supervisory cadre of L.S.G. long before the introduction of the time bound promotion scheme. It is ought to mention here that, if the present applicant have served under the present respondent after his promotion to the cadre of L.S.G. through the departmental examination system. Therefore, in any event the present respondent can not be made ~~un~~ junior to the applicants at the distant point of time. Therefore, the authorities have rightly granted the retrospective promotional benefit with effect from 1.10.91 instead of 1.1.96 by modifying the earlier promotion order to the grade of H.S.G. II and also by declaring the present respondent senior to the applicants.

4. That the present respondent categorically denies the statements made in para 4.13, 4.14, 4.15, 4.16 and 4.17, 4.18 and further beg to state that the ^{U-1} categorically admitted by the official respondent in the written statement that the seniority and promotional benefit of the senior L.S.G. who came out through departmental examination through 1/3 quota were under consideration of the directorate and finally

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the directorate have decided to grant retrospective promotional benefit as well as seniority and thereby protected the interest of the present respondent. Therefore, it is not correct that the applicants were deprived the benefit of seniority over the present respondent.

Be it stated that the present respondent was all along senior in the cadre of L.S.G hence, the benefit of seniority and retrospective promotion ^{which} was granted vide letter dated 1.5.96 in pursuance of the directorate letter dated 8.2.96 has been ^{Rightly} ~~slightly~~ given to the present respondent and the same has been done after careful consideration of the cases of present applicant as well as present respondent.

In the facts and circumstances stated above, the applicant could not make out any case which require interferences of the Hon'ble Tribunal as regards the policy, decision taken by the directorate. In the facts and circumstances stated above the application deserves to be dismissed with cost.

... verification.

VERIFICATION

I Shri Biplob Kumar Roy, Son of Late ^{Sir} Nabadaip Ch. Ray
resident of ^{No. 5} ^A Rehbari Guwahati respondent in the
instant case do hereby and verify and declare that the
statement made in para 1 to 4 are true to my knowledge
and I have not suppressed any material facts.

And I sign this verification on this ..16..th..th
day of November, 1997.

Place : *Guwahati*

Biplob Kumar Roy
Signature.

Date: 16-11-97